

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERN ZONE BENCH, PUNE

APPEAL NO. 32/2020

IN THE MATTER OF:

Mr. Tanaji Balasaheb Gambhire

... Appellant

v.

The Chief Secretary, GoM & Others

... Respondents

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Date: 31.10.2025

Adv. Aniruddha S Kulkarni

Standing Counsel,

Environment and Climate Change Department

Government of Maharashtra



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE
APPEAL NO. 32 / 2020**

Mr. Tanaji Balasaheb Gambhire

... Appellant

V/s.

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... Respondents

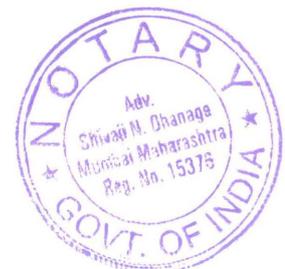
**REPLY AFFIDAVIT BY RESPONDENT NO. 3,
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT
AUTHORITY (SEIAA)**

I, Dattatray Suryakant Bhalerao, working as Scientist I & Deputy Secretary, Environment and Climate Change Department, Government of Maharashtra do hereby state on solemn affirmation as under –

I am well conversant with the facts of the present case and I am competent to swear this Affidavit based upon the records available with this office.

1. It is submitted that at the very outset this respondent denies each averment made in the present appeal which is contrary to and inconsistent with the averments

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made and the facts stated in the present reply. It is submitted that nothing stated in the appeal may be deemed to have been admitted by this respondent unless and until the same has been admitted by the respondent.

2. The Present Appeal seeks to challenge the Environment Clearance (“EC”) dated 25.03.2020 granted by SEIAA to M/s Goel Ganga Developers India Private Limited (Project Proponent - “PP”) for construction of project “Ganga Dham Towers” situated at Survey No. 578/2, Village: Bibvewadi, Taluka: Haveli, District: Pune within the local limit and jurisdiction of Pune Municipal Corporation.

3. SEIAA has filed an affidavit dated 02.05.2022 in the present case, which was considered by this Hon’ble Tribunal vide Order dated 04.05.2022. In the said affidavit, SEIAA has stated that it is in the process of issuing a Standard Operating Procedure (SOP), for effective implementation of EIA Notification 2006. The said SOP has been issued vide Government Resolution dated 12.04.2023. A copy of the reply affidavit of SEIAA dated 02.05.2022 along with the SoP dated 12.04.2023 is annexed as ANNEXURE-1 (Collectively).



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4. It is to be noted that the impugned EC is an amendment to the existing EC. The project has a previous EC dated 17th October, 2016 and the said EC had not been challenged by the said Appellant. If the pleadings and the grounds on which the present appeal has been filed are to be perused, then it will be clear that almost all allegations are with respect to the EC dated 17th October, 2016.

5. Prayers B and C are relating to different cause of action, and are contrary to Rule 14 of the NGT (Practice and Procedure) Rules, 2011 which states that an Application or an Appeal, shall be based upon a single cause of action and may seek one or more reliefs provided they are consequential to each other. Moreover, Prayers B and C are relating to previous EC dated 17th October 2016, and therefore, cannot be considered in the present appeal.

6. Prayers C and D are also related to the previous EC and they cannot be granted. Moreover, the said prayers are relating to non performance of the terms and conditions of the previous EC dated 17th October, 2016, and prayer D also specifically seeks for restitution and restoration. These prayers cannot be granted as the present proceeding is an appeal under Section 16 and not an original application

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under Section 14 and 15 of the NGT Act 2010 and therefore, the present Appeal is not maintainable in the present form.

7. Further, Prayer B and E is seeking a relief based on vilified and unsubstantiated allegations against the then Principal Secretary Environment and Climate Change Department, who was also the then Member-Secretary, SEIAA. The relief is in the form of administrative action which is sought to be initiated by the respondent no. 1 against the said former official, this relief cannot be granted because such action doesn't come under the purview of this Hon'ble Tribunal, as this Hon'ble Tribunal can grant reliefs for actions and inactions under the statutes given in Schedule I of the NGT Act.

8. PP submitted the application for prior Environmental Clearance on 1st April, 2015 to construct 3 nos. of residential wings, 1 EWS building and one club house for total plot area of 20,798.00 m², BUA of 78,627.71 m² and FSI area of 29,370.91 m².

9. SEAC considered the proposal in its 32nd meeting dated 24th to 28th August 2015 and 37th meeting dated 17th to 21st November 2015 respectively, when it was



Adv.

deferred. Proposal was again considered in 39th meeting dated 28th to 30th December 2015, and directed the PP to submit compliance on the following points:

- a. *PP to submit IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions there under as per the Circular dated 30.01.2014 issued by the Environment Department, Govt. of Maharashtra.*
- b. *PP to relocate the underground water storage tank away from the STP and submit cross section drawing showing its distance.*
- c. *PP has stated that the members of the EWS building will be the members of the society and all the amenities will be provided to them. PP to incorporate condition in the purchase documents of all flat owner with respect to this.*
- d. *PP to submit plan showing retaining walls, its height at various levels and the area of parking where artificial light/ventilation is required and measures taken to prevent the suffocation.*
- e. *PP to submit revised parking area plan proposing access for two wheelers, nos. of cars per podium level. PP to submit parking area statement with per car area*

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proposed for parking. PP not to propose any car parking on the underground water storage tanks.

f. PP to submit rainwater harvesting plan based on hydro geological survey report.

g. PP to obtain and submit HRC NOC and CFO's NOC.

h. PP to submit alternate plan for water supply as PMC appears to be not in position to supply adequate water for proposed development.

i. PP to ensure that STP is open to sky and above the ground; PP to submit cross section drawing of STP. PP to provided ozonation technology for the disinfection of treated sewage water.

j. PP to submit revised energy calculations and revised consolidated statement accordingly.

k. PP to submit affidavit with respect to the provision of OWC for EWS and other residential areas.



l. PP to submit the details of the sewer line and internal storm water drain line up to final disposal point considering the disposal of sewage generated from amenity space and development on either side of the road.

A copy of the 39th SEAC minutes of meeting dated 28th to 30th December 2015 is annexed as **ANNEXURE-2**.

10. PP submitted the compliance of the above points to SEAC on 19.01.2016. A copy of the compliance letter submitted by PP as per 39th SEAC minutes of meeting dated 28th to 30th December 2015 is annexed as **ANNEXURE-3**.

11. SEAC again considered the proposal on 42nd meeting dated 9th to 13th February 2016 and directed the PP to submit the following:

a. PP to submit IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions there under as per the Circular dated 30.01.2014 issued by the Environment Department, Govt. of Maharashtra.





- b. *PP to submit plan showing retaining walls, its height at various levels and the area of parking where artificial light/ventilation is required and measures taken to prevent the suffocation.*
- c. *PP to submit revised parking layout plan by restricting the 2 wheeler parking at lowest level.*
- d. *PP to clarify about sustained water availability for proposed project.*
- e. *PP to obtain and submit water supply along with quantity or submit alternate sustained water supply plan.*
- f. *PP to make STP open to sky; PP to submit details of ozonation technology along with type of ozone dose & ORP level to assure complete disinfection of sewage water.*

A copy of the 42nd SEAC minutes of meeting dated 9th to 13th February 2016 is annexed as **ANNEXURE-4**.

12. PP submitted the compliance of the above points to SEAC on 25.02.2016. A copy of the compliance letter submitted by PP as per 42nd SEAC minutes of meeting dated 9th to 13th February 2016 is annexed as **ANNEXURE-5**.



Ans

13. SEAC considered the proposal in its 44th meeting dated 28th to 31st March, 2016 and directed:

a. *PP to submit IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions there under as per the Circular dated 30.01.2014 issued by the Environment Department, Govt. of Maharashtra.*

b. *PP informed that STP consultant was not present during meeting hence STP was not appraised. PP to make STP open to sky; PP to submit details of ozonation technology along with type of ozone dose & ORP level to assure complete disinfection of sewage water for total capacity.*

A copy of the 44th SEAC minutes of meeting dated 28th to 31st March, 2016 is annexed as ANNEXURE-6.

14. SEAC again in its 46th meeting dated 25th to 29th April, 2016 considered the proposal and examined the compliance report and other documents submitted by the Project Proponent for examination. PP submitted that they have obtained full potential sanction. The proposal was appraised as category 8 (a) B2 as per EIA

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Notification, 2006 and was recommended for Prior Environmental Clearance to SEIAA. A copy of the 46th SEAC minutes of meeting dated 25th to 29th April, 2016 is annexed as ANNEXURE-7.

15. SEIAA in its 103rd meeting dated 26th, 27th, 30th June & 1st and 2nd July, 2016, considered the proposal. It was noted that SEAC on the basis of consolidated statements, compliances submitted by PP, layout plan, location of environmental infrastructures, Disaster Management plan, parking plan etc., recommended the proposal to SEIAA. After detailed deliberation, SEIAA decided to grant Environment Clearance for a built up area of 78627.71 m² subject to five additional conditions. A copy of the 103rd SEIAA minutes of meeting dated 26th June to 2nd July, 2016 is annexed as ANNEXURE-8.

16. Accordingly, SEIAA granted EC on 17.10.2016, for TBUA of 78,627.71 m².

17. PP applied for amendment in EC vide application dated 03.08.2018 for proposed TBUA of 1,24,864.65 m².



Shivaji M. Deshpande

18. Subsequently, on 18.08.2018, PP submitted a letter to the Environment Department, GoM, for updating the change in configuration with respect to the first EC dated 17.10.2016.

19. SEAC considered the amendment in its 73rd meeting dated 17th October, 2018, and deferred the case for want of specific details to be submitted by PP. Pursuant to that, PP submitted the compliance letter dated 13.11.2018. A copy of the 73rd SEAC minutes of meeting dated 17th October, 2018 alongwith the compliance letter submitted by PP dated 13.11.2018 are annexed as **ANNEXURE-9**.

20. SEAC again considered the proposal in its 76th meeting dated 16.11.2018 and decided to defer the proposal, till opinion from the Advocate General, GoM is received, as sought by Environment Department, GoM. A copy of the 76th SEAC minutes of meeting dated 16.11.2018 is annexed as **ANNEXURE-10**.

21. SEAC in its 85th meeting dated 12.04.2019, considered the documents submitted and presentation made by the PP. SEAC also considered the legal opinion of Advocate General, GoM regarding processing the application in light of Judgment by Hon'ble Supreme Court dated 10.08.2016 in Civil Appeal No. 1086 of 2016.

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SEAC then decided to reject the proposal for grant of environmental clearance.

SEAC in view of the litigations pending in the matter, referred the proposal to SEIAA for rejection. A copy of the 85th SEAC minutes of meeting dated 12.04.2019 is annexed as ANNEXURE-11.

22. In the meantime, M/s. Goel Ganga Developers India Pvt. Ltd. has moved an application to Hon'ble Supreme Court praying that the main judgment dated 10.08.2018 be clarified to the extent that the appellants on deposit of Rs. 40 Crores may be permitted to carry out other than the project which was not subject matter of the CA no 10854 of 2016 and connected matters.

23. Hon'ble Supreme Court of India in its judgment dated 27.01.2020 stated as below —

"The grievance of the appellant is that through 40 crores have been deposited out of the 100 crores ordered by this court the appellant is not being granted clearance for other projects, therefore not in a position to deposit balance 60 crores.

Keeping in view the larger interest on the deposit of 40 crores the appellant may be granted requisite permission in accordance with law and this order will not come in



do.

its way. However, as far as project in question is concerned, no further construction can be carried out till the judgment dated 10.08.2018 is complied with."

24. In view of the above judgment of Hon'ble Supreme Court, SEIAA after deliberations in its 186th meeting dated 06.02.2020 decided to refer back the proposal to SEAC for appraisal. A copy of the 186th SEIAA minutes of meeting dated 06.02.2020 is annexed as **ANNEXURE-12**.

25. SEAC considered the proposal in its 104th meeting dated 08.02.2020 and decided to recommend the proposal for Environmental Clearance to SEIAA subject to final outcome of the Civil Appeal No. 10854 of 2016 and connected matters at Hon'ble Supreme Court. A copy of the 104th SEAC minutes of meeting dated 08.02.2020 is annexed as **ANNEXURE-13**.

26. SEIAA in its 195th meeting dated 14.03.2020 granted Environment Clearance for FSI: 50,641.85 m², Non FSI: 74,222.80 m² and TBUA: 1,24,864.65 m², subject to final outcome of the Civil Appeal No. 10854 of 2016 and connected matters at Hon'ble Supreme Court. A copy of the 195th SEIAA minutes of meeting dated 14.03.2020 is annexed as **ANNEXURE-14**.

Ans.



27. SEIAA grants EC based on the information and documents provided by the PP. SEIAA, while grant of the impugned EC, has followed the procedure as given under the EIA Notification, 2006 and as per the circulars, notifications, guidelines, office memorandums, issued by the MoEF&CC from time to time.

28. In light of the above averments, this respondent craves leave to file any additional reply as and when required. It is respectfully prayed that the Environment Department shall abide by any orders and directions issued by the Hon'ble Tribunal.

Whatever is stated above is true and correct to the best of my knowledge, ability and belief and I affirm it to be true.

Mumbai

Date

31 OCT 2025


Dattatray Suryakant Bhalerao
Scientist I & Deputy Secretary,
Environment & CC Department,
Government of Maharashtra



VERIFICATION

I, Dattatray Suryakant Bhalerao, Scientist I & Deputy Secretary, Environment and Climate Change Department, Government of Maharashtra, having my office address 15th Floor, New Administrative Building, Mantralaya, Mumbai – 400 032 do hereby verify and declare that the statements made in the aforesaid paras are true and correct to the best of my knowledge and information and I believe the same to be true and that no material is has been concealed therefrom.

Solemnly affirmed on this _____ day of _____, 2025 at Mumbai.

31 OCT 2025

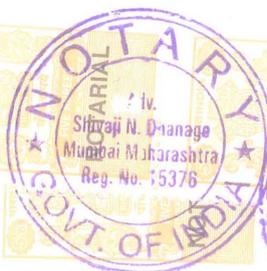
Dattatray Suryakant Bhalerao
Scientist I & Deputy Secretary,
Environment & CC Department,
Government of Maharashtra



BEFORE ME

Adv. Shivaji N. Dhanage
Notary Govt. of India
Regd. No. 15376, MUMBAI (MS)
404-405, 4th Floor, Davar House,
97/199, Near Central Camera Bldg.,
D. N. Road, Fort, Mumbai - 400001
Mob.: 8591897834

NOTED & REGISTERED
Page No...129...Sr. No...161...
Date...31 OCT 2025.....



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
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Tanaji B Gambhire

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v.

Chief Secretary, Govt. of Maharashtra & Ors. ... Respondents



AFFIDAVIT BY RESPONDENT NO. 3,
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT
AUTHORITY

I, Dattatray Suryakant Bhalerao, working as Scientist II & Under Secretary, Environment and Climate Change Department, Government of Maharashtra do hereby state on solemn affirmation as under –

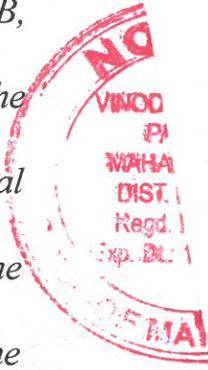
I am well conversant with the facts of the present case and I am competent to swear this Affidavit based upon the records available with this office.

(Signature)

1. On 24/05/2021, the Hon'ble NGT passed order, relevant portion is produced below –



"5. We have dealt with the same issue today in the connected matter in respect of same project proponent in Appeal No. 34/2020(WZ) and directed constitution of a joint Committee comprising MoEF&CC, CPCB, SEIAA, Maharashtra and State PCB to review their functioning in the light of the Supreme Court judgements and also to suggest remedial action, including the quantum of compensation in the individual case. The same joint Committee may give its report for the present matter in the light of directions in the connected matter..."



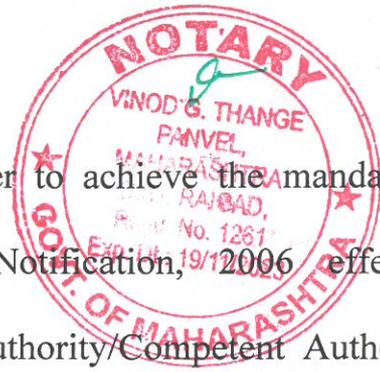
2. According to the above observations by the Hon'ble NGT, the current SEIAA, Maharashtra took due note of the concerns raised by the Hon'ble NGT about constructions done on site without prior Environment Clearance and is of the firm belief that, all efforts must be diligently made to ensure that the EIA Notification, 2006 is observed in all cases wherever it is applicable.
3. Mandate of SEIAA is to process proposals of Environment Clearance as per EIA Notification, 2006 and various OMs/Notifications and guidelines issued thereunder and various judgements of Hon'ble NGT/ Hon'ble High Court and Hon'ble Supreme Court.

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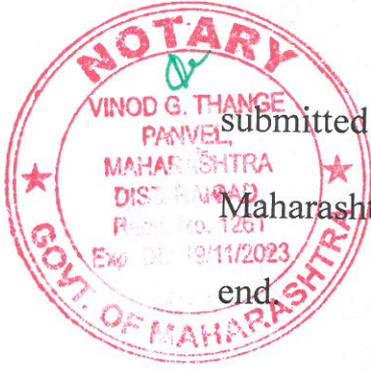
4. SEIAA, Maharashtra noted that, in order to achieve the mandate of ensuring strict observance of EIA Notification, 2006 effective coordination between Local Planning Authority/Competent Authority, SEIAA, State Pollution Control Board and Central Pollution Control Board is necessary, as each plays a critical role well defined by Notifications / Office Memorandums under Environment (Protection) Act, 1986 and Notification/ Development Control Regulations under Maharashtra Regional Town Planning Act.

5. Current SEIAA Maharashtra, constituted vide MoEF&CC Notification S.O. 107(E) dated 11.01.2021 has reviewed its working, has finalised a SOP to ensure that the EIA Notification, 2006 is observed in all cases wherever it is applicable and is in the process of getting final approval from the Government.

6. According to the EIA Notification, 2006, SEIAA Maharashtra has been constituted by the Central Government under sub-section (3) of section 3 of the Environment Protection Act, 1986. In response to the above directions, it is humbly stated that SEIAA, Maharashtra has no inherent powers of reviewing the clearances granted by them to various projects. SEIAA, Maharashtra has to work according to the scope which has been laid down in the EIA Notification, 2006. SEIAA, Maharashtra has



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submitted detailed data, project wise, regarding the violation cases in Maharashtra to the MoEF & CC and CPCB which is under process at their end

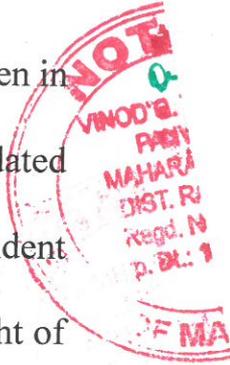
7. This Affidavit is being filed only for placing on record the action taken in pursuance of the directions issued by the Hon'ble NGT in the order dated 24/05/2021 in the present case in paragraph number 5. This respondent craves leave to file any additional reply as and when required. In light of the above submissions, it is respectfully prayed that Environment Department shall abide by any orders and directions issued by the Hon'ble Tribunal.

Mumbai

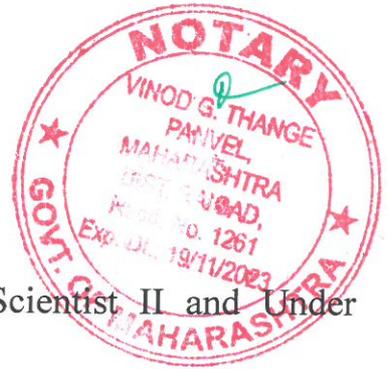
Date 02/05/2022.

Deponent

Dattatray Suryakant Bhalerao
Scientist II & Under Secretary,
Environment and Climate Change
Department,
Government of Maharashtra



VERIFICATION



I, Dattatray Suryakant Bhalerao, Age 38, Scientist II and Under Secretary, Environment & Climate Change, GoM, having my office address at 15th Floor, New Administrative Building, Mantralaya Mumbai- 400 032 do hereby verify and declare that statements made in the aforesaid Paras are true and correct to the best of my knowledge and information and I believe the same to be true and that nothing material has been concealed therefrom.

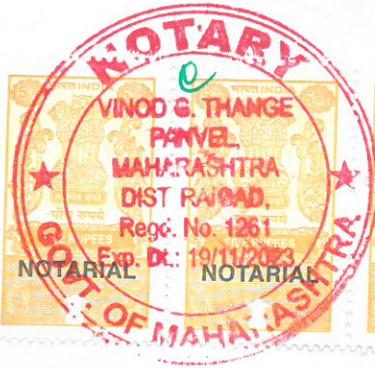
Solemnly affirmed on this 2nd day of the May April, 2022 at Mumbai.

(Dattatray Suryakant Bhalerao)

Scientist II and Under Secretary,

Environment & Climate Change, GoM

Deponent



BEFORE ME

VINOD G. THANGE
Advocate & Notary
 At Palaspe, Near Marathi School,
 Post Palaspe, Tal. Panvel, Dist. Raigad.
 Pin. 410206, Maharashtra

Sworn/Solemnly affirmed &
 Signed by Dattatray Suryakant Bhalerao
 to whom identified by Shri. Adv. Animesha Kulkarni
 before me on 02 MAY 2022

Notarial Registrar
 Sr. No. 1082/2022
 Date 02 MAY 2022

महाराष्ट्र शासन

पर्यावरण व वातावरणीय बदल विभाग

शासन परिपत्रक क्रमांक: SEIAA-२०२२/प्र.क्र. ३०/SEIAA

नवीन प्रशासकीय इमारत, १५ वा मजला

मंत्रालय, मुंबई - ३२.

दिनांक - १२.०४.२०२३.

शासन परिपत्रक

मा. राष्ट्रीय हरित लवाद, पश्चिम खंडपीठ, पुणे यांनी मुळ अर्ज क्र. १३/२०२१ आणि मुळ अर्ज क्र. १४/२०२१ मध्ये दिलेल्या आदेशानुसार, राज्यस्तरीय पर्यावरण आघात मुल्यांकन प्राधिकरणाच्या कार्यपद्धतीचे मुल्यांकन करून पर्यावरण आघात मुल्यांकन अधिसूचना, २००६ च्या प्रभावी व परिणामकारक अंमलबजावणीकरिता मार्गदर्शक सूचना निर्गमित करण्याची बाब शासनाच्या विचाराधीन होती. मा. राष्ट्रीय हरित लवादाच्या आदेशाच्या अनुषंगाने, पर्यावरण आघात मुल्यांकन अधिसूचना, २००६ च्या प्रभावी व परिणामकारक अंमलबजावणीकरिता प्रमाणित संचलन प्रक्रिया (Standard Operating Procedure) सोबत जोडलेल्या परिशिष्टाप्रमाणे निर्गमित करण्यात येत आहे.

पर्यावरण आघात मुल्यांकन अधिसूचना, २००६ च्या प्रभावी व परिणामकारक अंमलबजावणीकरिता सर्व प्रशासकीय विभागांनी त्यांच्या अधिपत्याखालील स्थानिक स्वराज्य संस्था/नियोजन प्राधिकरणे यांना सदर प्रमाणित संचलन प्रक्रियेचे (Standard Operating Procedure) काटेकोरपणे पालन करण्याबाबत सूचित करावे.

सदर परिपत्रक महाराष्ट्र शासनाच्या www.maharashtra.gov.in या संकेतस्थळावर उपलब्ध करण्यात आले असून त्याचा संकेतांक २०२३०४१३१३१९३१७६०४ असा आहे. हे परिपत्रक डिजीटल स्वाक्षरीने साक्षांकित करून काढण्यात येत आहे.

महाराष्ट्राचे राज्यपाल यांच्या आदेशानुसार व नावाने,

(विजय पाटील)

कक्ष अधिकारी, महाराष्ट्र शासन

प्रत,

१. मा. राज्यपालांचे सचिव.
२. मा. मुख्यमंत्र्यांचे प्रधान सचिव.

३. मा. उप मुख्यमंत्र्याचे प्रधान सचिव
४. सर्व विभागीय आयुक्त.
५. सर्व महानगरपालिका आयुक्त
६. महानगर आयुक्त, मुंबई महानगर क्षेत्र विकास प्राधिकरण, मुंबई
७. मुख्य कार्यकारी अधिकारी तथा उपाध्यक्ष, म्हाडा, मुंबई.
८. मुख्य कार्यकारी अधिकारी, महाराष्ट्र औद्योगिक विकास महामंडळ, मुंबई.
९. मुख्य कार्यकारी अधिकारी, झोपडपट्टी विकास प्राधिकरण, मुंबई.
१०. महानगर आयुक्त, पुणे महानगर क्षेत्र विकास प्राधिकरण, पुणे
११. महानगर आयुक्त, नागपूर महानगर क्षेत्र विकास प्राधिकरण, नागपूर
१२. व्यवस्थापकिय संचालक तथा उपाध्यक्ष, महाराष्ट्र राज्य रस्ते विकास महामंडळ, मुंबई
१३. सदस्य सचिव, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, मुंबई
१४. सर्व जिल्हाधिकारी
१५. मा. सर्व मंत्री / मा. राज्यमंत्री यांचे खाजगी सचिव.
१६. शासनाचे मा. मुख्य सचिव/ सर्व अप्पर मुख्य सचिव / प्रधान सचिव / सचिव यांचे खाजगी सचिव
१७. निवडनस्ती.

Standard Operating Procedure (SOP)

1. Hon'ble NGT in OA 13 of 2021 (Shashikant Vithal Kamble Versus M/s. Key Stone Properties & Ors.) and OA No. 14 of 2021 has observed that “----- it will be appropriate to require the SEIAA, Maharashtra to review its working in the light of the judgments of the Hon'ble Supreme Court and violations frequently being alleged, including the present case. A proper SOP be laid down for grant of EC in such cases so as to address the gaps in binding law and practice being currently followed. The MoEF may also consider circulating such SOP to all SEIAAs in the country.”
2. Current SEIAA Maharashtra, constituted vide MoEF&CC Notification S.O. 107(E) dated 11.01.2021 reviewed its working and came up with following SOP& Good Practises to be uniformly followed in all cases.
3. **The current SEIAA, Maharashtra took due note of the concerns raised by Hon'ble NGT about constructions done on site without prior Environment Clearance and is of the firm belief that, all efforts must be diligently made to ensure that the EIA Notification, 2006 is observed in all cases wherever it is applicable.**
4. **SEIAA, Maharashtra noted that, in order to achieve the mandate of ensuring strict observance of EIA Notification, 2006 effective coordination between Local Planning Authority/Competent Authority , SEIAA, State Pollution Control Board and Central Pollution Control Board is necessary, for each plays a critical role well defined by Notifications/ Office Memorandums under Environment (Protection) Act, 1986 and Notification/ Development Control Regulations under Maharashtra Regional Town Planning Act.**

<p>A. Detection of violation on ground is the Primary Responsibility of Local Planning Authority/ Competent Authority-</p>

- I. Local Planning Authority/ Competent Authority is the main authority entrusted with the responsibility of ensuring all development is carried out as per Maharashtra Regional and Town Planning Act, 1966, and various Development Control Regulations (DCR) issued thereunder.
- II. Local Planning Authority/ Competent Authority is entrusted with the responsibility of issuing IOA/ IOD / Concession report before giving



Commencement Certificate only after due compliance of DCR and various notifications.

- III. Local Planning Authority/ Competent Authority is expected to observe the entire process of Building Construction and site development right from issuing IOD/IOA/ Concession Report, Commencement Certificate to Plinth Checking Certificate, to Slab Checking Certificate **at each slab** to Completion Certificate and final Occupation Certificate (OC). It is thus being reiterated that the entire responsibility of ensuring Town and country planning mandate /DCR and related conditions of EC is with the Local Planning Authority / Competent Authority.
- IV. It is expected that the Local Planning Authority/ Competent Authority will not issue Commencement Certificate / Completion Certificate to projects where EIA Notification 2006 is applicable unless the said notification is complied with.
- V. It is respectfully submitted that the primary responsibility for ensuring compliance of EIA Notification, 2006 therefore lies with the Local Planning Authority/ Competent Authority as they are feet on the ground as elaborated in point 1, 2, 3 & 4 above.
- VI. **In order to reiterate primary responsibility of Local Planning Authority / Urban Local Bodies Circular instructions are being issued by Department of Environment and Climate Change Government of Maharashtra.**

SOP for Local Planning Authority/Competent Authority

- a) **Stage of Commencement Certificate-** At the time of granting Commencement Certificate to construction projects where EIA Notification, 2006 is applicable, the authority concerned, should verify whether prior Environmental Clearance has been granted. If Authority comes across any violation, Commencement Certificate should not be given unless the project has received valid prior EC bearing EC Identification Number. (ECs given after 20.10.2021 bear EC Identification Number) and the same to be brought to the notice of Regional Officer Maharashtra Pollution Control Board, who should initiate action in exercise of the powers conferred under Section 5 of the Environment (Protection) Act, 1986 and also inform EC Co-ordination Cell/SEIAA.
- b) **After grant of Commencement Certificate-** If violation is noticed at any stage of subsequent approval or inspection, such violation should be brought to the

notice of of Regional Officer Maharashtra Pollution Control Board, who should initiate action in exercise of the powers conferred under Section 5 of the Environment (Protection) Act, 1986 and also inform EC Co-ordination Cell/SEIAA.

B. Role of SEIAA / SEAC

Mandate of SEIAA is to process Environmental Clearance as per EIA Notification 2006 and various OMs issued thereunder and judgements of Hon'ble NGT/ Hon'ble High Court and Hon'ble Supreme Court wherever applicable in projects which are submitted to SEIAA on PARIVESH

SOP followed by newly constituted SEIAA/SEAC, Maharashtra

- a) All applications on PARIVESH portal are strictly considered 100 % online by the newly Constituted SEIAA, Maharashtra.
- b) Newly Constituted SEIAA, Maharashtra considers all applications in chronological order.
- c) In addition to mandatory form I, IA (for Fresh Proposals) and form IV (for 8 (b) Expansion proposals) on PARIVESH portal, SEIAA has developed separate Comprehensive Consolidated Statement (CS) for Building Construction Projects and Industry Projects which contains detailed information about the project. Each PP has to mandatorily present details in the Comprehensive Consolidated Statement (CS) before SEAC. (A copy of the Comprehensive Consolidated Statement (CS) is Annexed for ready reference)
- d) SEAC/SEIAA requires following inputs from Local Planning Authority / Competent Authority-

I. Building Construction Projects-

- i. PP is required to submit Certificate of approvability of project as per Town and Country Planning Rules issued by Local Planning Authority/ Competent Authority variously known as IOD, IOA, LOI, LOA, Concession report etc.
- ii. PP also has to submit NOCs/ Clearances from Local Planning Authority/ Competent Authority for **Key Environment Considerations** such as

- Sustainable Water Supply, Connectivity to Sewage network, Connectivity to Storm Water Drain, and fire safety NOC/ Clearance etc.
- iii. PP is also expected to submit HRC NOC/ Clearance, Ministry of Defence NOC/ Clearance, Civil Aviation NOC/ Clearance, CRZ NOC/ Clearance, Wetland NOC/ Clearance, Eco-sensitive Zone Clearance etc. wherever applicable.
 - iv. In case of new projects, during presentation of project, Project Proponent is required to submit current goggle live image of the project (KML file) to ascertain site condition.
 - v. Similarly, in case of expansion of Building Construction Project, PP is required to submit a certificate from registered architect clearly stating that, construction initiated on site by PP at the time of SEIAA meeting is within the Built Up Area (BUA) and as per configuration of earlier Environment Clearance (EC). This is a mandatory condition which helps in verifying that construction on ground is as per the earlier EC.

II. For Industry Projects -

- i. SEIAA has uniformly mandated provision of 33 % green belt within the plot boundary as per MoEF&CC Office Memorandum dated 09.08.2018. In certain MIDCs and especially in expansion cases it is not possible to provide 33 % green belt within the plot boundary, in such cases Project Proponent to provide the same in the vicinity.
- ii. In case of new projects, during presentation of project, Project Proponent is required to submit current goggle live image of the project (KML file) to ascertain site condition.

III. Mining Projects-

- i. In mining projects PP is required to submit approved mining plan from Director General of Mining and Geology. PP is also required to submit Cluster Development Certificate from District Mining Officer and Forest NOC, Irrigation NOC wherever applicable. PP also required to submit distance of proposed mining site from nearest human settlement, water body, public road, reserved forest etc.
- ii. In case of new projects, during presentation of project, Project Proponent is required to submit current google live image of the project (KML file) to ascertain site condition.

- e) SEIAA Maharashtra has established **SEIAA Co-ordination Cell and Legal Cell** to ensure effective implementation of EIA Notification 2006.

C. Role of State Pollution Control Board

All projects falling under the categories specified by CPCB (Green, Orange and Red) are required to obtain consent to establish (CTE) from SPCBs under Water (Prevention and Control) Act 1974 and Air (Prevention and Control) Act 1981. Thereafter consent to operate (CTO) from SPCBs is also required to be taken.

SOP for Maharashtra Pollution Control Board

- a) **Grant of CTE-** It is directed that if any violation is noticed at the time of giving consent to Establish, the SPCB or concerned Regional Officer/Designated Officer, should take action in exercise of the powers conferred under Section 5 of the Environment (Protection) Act, 1986 and also inform to EC Co-ordination Cell/SEIAA.
- b) **Grant of CTO** – Similarly if any violation is noticed at the time of consent to Operate, the SPCB or concerned Regional Officer/Designated Officer, should take action in exercise of the powers conferred under Section 5 of the Environment (Protection) Act, 1986 and also inform to EC Co-ordination Cell/SEIAA.
5. It is expected that, observance of this SOP will facilitate effective and diligent coordination between, Local Planning Authority, SEIAA and Maharashtra Pollution Control Board ensuring that EIA Notification 2006 is effectively implemented.
6. SEIAA Maharashtra would review the aforesaid SoP as and when required to ensure more effective compliance of EIA Notification 2006.

Shri

825

ANNEXURE-2

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9. PP to submit alternate plan for sustained water supply for the proposed development and submit clarification whether water treatment plant will be required.

PP requested for time to submit above information; after deliberations committee asked PP to comply with the above observations and submit information to the committee for further discussion and consideration of SEAC.

Item No.17 M/s.Goel Ganga.

Application for prior Environmental Clearance for proposed Construction project "Gangadham III" at S.No.578/2, at Village Bibewadi, District Pune.

PP submitted their application for total plot area of 20798.00 Sq. Mtrs, BUA of 85470.75 Sq. Mtrs and FSI area of 29370.91 Sq. Mtrs. PP proposes to construct 3 nos. of residential wings having maximum height of 70.00 Mtrs., one EWS building and one club house.

The case was deferred in the 32nd and 37th meeting of SEAC- III held from 24th to 28th August 2015 and 17th to 21st November 2015 respectively.

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8 (a) B2.

During discussion following points emerged:

1. PP to submit IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions there under as per the Circular dated 30.01.2014 issued by the Environment Department, Govt. of Maharashtra.
2. PP to relocate the underground water storage tank away from the STP and submit cross section drawing showing its distance.
3. PP has stated that the members of the EWS building will be the members of the society and all the amenities will be provided to them. PP to incorporate condition in the purchase documents of all flat owner with respect to this.
4. PP to submit plan showing retaining walls, its height at various levels and the area of parking where artificial light/ventilation is required and measures taken to prevent the suffocation.
5. PP to submit revised parking area plan proposing access for two wheelers, nos. of cars per podium level. PP to submit parking area statement with per car area proposed for parking. PP not to propose any car parking on the underground water storage tanks.
6. PP to submit rainwater harvesting plan based on hydro geological survey report.
7. PP to obtain and submit HRC NOC and CFO's NOC.


Secretary

Minutes of the 39th meeting of the SEAC - III (NoN-MMR) held on 28th to 30th December 2015.


Chairman

8. PP to submit alternate plan for water supply as PMC appears to be not in position to supply adequate water for proposed development.
9. PP to ensure that STP is open to sky and above the ground; PP to submit cross section drawing of STP. PP to provide ozonation technology for the disinfection of treated sewage water.
10. PP to submit revised energy calculations and revised consolidated statement accordingly.
11. PP to submit affidavit with respect to the provision of OWC for EWS and other residential areas.
12. PP to submit the details of the sewer line and internal storm water drain line up to final disposal point considering the disposal of sewage generated from amenity space and development on either side of the road.

PP requested for time to submit above information; after deliberations committee asked PP to comply with the above observations and submit information to the committee for further discussion and consideration of SEAC.

Item No.18 M/s. Nandan Associate.

Application for prior Environmental Clearance for project "Nandan Pro-Biz Complex" on plot-A at Village Balewaci, S.No. 23 H.No. 2A(P)+18(p)+2B+1C(p)+2C(P)+2D(P)+2E(P)+2E/1(P)+2E/2(P), Tehsil Haveli, District Pune.

PP submitted their application for total plot area of 17388.72 Sq. Mtrs, BUA of 61982.06 Sq. Mtrs and FSI area of 24216.45 Sq. Mtrs. PP proposes to construct building B and parking building. {PP has completed the building A – LP+UP+12, Building C – P+4, Building D (Club House) – LP+1 } having maximum height of 64.61 Mtrs.

The case was earlier considered in the 38th meeting of SEAC – III held from 23rd to 27th November 2015 when the case was deferred due to differences in the data presented and submitted by the PP.

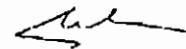
The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8 (a) B2.

During discussion following points emerged:

1. PP to submit IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions there under as per the Circular dated 30.01.2014 issued by the Environment Department, Govt. of Maharashtra.


Secretary

Minutes of the 39th meeting of the SEAC - III (NoN-MMR) held on 28th to 30th December 2015.


Chairman

827 ANNEXURE-3

Goel Ganga Developers (I) Pvt. Ltd.



GOEL GANGA GROUP
Pare Dhya

Date: 19th January 2016

Ref: M/s. Goel Ganga Group/ Gangadham Towers / SEAC III/ Sr. No. 001

To,
Member Secretary
State level Expert Appraisal Committee III, Maharashtra
15th Floor, New Administrative Building,
Mantralay,
Mumbai- 400 032

Sub: *Submission of additional data- Env clearance to "Ganga Dham Towers" Project located at S.no. 578/2, Bibwewadi, , Pune by Goel Ganga Development (I) Pvt. Ltd.*

Ref: 1. Our application for Environmental Clearance dated 1/4/2015
2. 39th SEAC III meeting dated 29/12/2015 in which this case was considered

Dear Sir/ Madam

We are planning for a Residential Construction Project at S. No. 578/2, Bibwewadi, Pune wherein we proposed for 3 number of residential buildings, 1 no. of clubhouse and 1 no. of EWS building with a total Built-up area (BUA) of 78627.71 square meters.

We have applied to SEIAA of Maharashtra vide our above referred application and SEAC has considered this case in its 39th meeting held at Mumbai on 29/12/2015. The SEAC has sought for certain additional data which are enclosing sequentially as follows:

Query 1: PP to submit IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions there under as per the circular dated 30.01.2014 issued by Environment Department, Govt. of Maharashtra.

Reply: The acknowledgement copy of the IOD/ IOA submission is attached as Annexure I. This acknowledgment includes only the FSI area.

Query 2: PP to relocate underground water storage tank away from the STP and submit cross section drawing showing its distance.

Reply: We have relocated the underground water tank away from the STP. The drawing showing its distance is attached as Annexure II.

San Mahu Commercial Complex, 3rd Floor, S Bund Garden Road, Pune-411001, Maharashtra, India
Ph.: +91 20 26140251, 26140252, 26140253 Fax: +91 20 26129420 E-Mail: sales@goelganga.com
AN ISO 9001:2008, ISO 14001:2004 AND BS OHSAS 18001:2007 Construction Company

www.goelganga.com


Goel Ganga Developers (India) Private Limited
U45200PN2009PTC133430





GOEL GANGA GROUP

Goel Ganga Developers (I) Pvt. Ltd.

Query 3: PP has stated that all the members of EWS building will be the members of society and all the amenities will be provided to them. PP to incorporate condition in the purchase documents of all flat owner with respect to this.

Reply: For the members of EWS building separate society will be formed and all the infra structural amenities will be provided to them. An undertaking for this is attached as Annexure III.

Query 4: PP to submit plan showing retaining walls, its height at various levels and the area of parking where artificial light/ventilation is required and measures taken to prevent the suffocation.

Reply: Plan showing retaining walls, its height at various levels and the area of parking where artificial light/ventilation is required and measures taken to prevent the suffocation is attached as Annexure IV.

Query 5: PP to submit revised parking area plan proposing access for two wheelers, nos. of cars per podium level. PP to submit parking area statement with per car area proposed for parking. PP not to propose any car parking on the underground water storage tanks.

Reply: Revised parking plan and parking area statement is attached as Annexure V. No car parking is proposed on the underground water storage tanks.

Query 6: PP to submit rainwater harvesting plan based on hydro geological survey report.

Reply: Rain water harvesting plan based on hydro geological survey report is attached as Annexure VI.

Query 7: PP to obtain and submit HRC NOC and CFO NOC.

Reply: We got Fire NOC for 70m. However, we are constructing the building with the building height is 69.90m as per section and undertaking, attached as Annexure VII. Hence, HRC NOC is not required.

Query 8: PP to submit alternate plan for water supply as PMC appears to be not in position to supply adequate water for proposed development.

Reply: In case the local authority fails to provide water, water will be provided through water tankers. An undertaking regarding the same is attached as Annexure VIII. Cost of the tankers is included in EMP. EMP is attached as Annexure IX.

Query 9: PP to ensure that STP is open to sky and above the ground; PP to submit cross section drawing of STP. PP to provide ozonation technology for the disinfection of treated sewage water.



Goel Ganga Developers (I) Pvt. Ltd.



GOEL GANGA GROUP
Pure Delight

Reply: We have proposed the STP which is open to sky and ozonation technology for disinfection of treated sewage water. STP cross section is attached as Annexure X.

Query 10: PP to submit revised energy calculations and revised consolidated statement accordingly.

Reply: Revised CS as per revised energy calculations is attached as Annexure XI.

Query 11: PP to submit affidavit with respect to the provision of OWC for EWS and other residential areas.

Reply: We will provide common OWC for EWS and other residential areas. An affidavit regarding the same is attached as Annexure XII.

Query 12: PP to submit details of sewer line and internal storm water drain line upto final disposal point considering the disposal of sewage generated from amenity space and development on either side of the road.

Reply: Details of sewer line and internal storm water drain line upto final disposal point is attached as Annexure XIII.

We request you to kindly acknowledge this letter and process our application further as all the data sought by SEAC is now submitted herewith..

Thanking you,

Sincerely,

For, M/s Goel Ganga Development (I).Pvt. Ltd

Authorized signatory

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ANNEXURE-4

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Item No.37 M/s. M/s. Goel Ganga Developers (I) pvt Ltd.

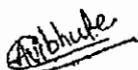
Application for prior Environmental clearance for proposed Construction project "Gangadharm III" on S.No.578/2, at Village Bibewadi, District Pune. (Compliance case)

PP submitted their application for total plot area of 20798.00 Sq. Mtrs, BUA of 78,627.71 Sq. Mtrs and FSI area of 29370.91 Sq. Mtrs. PP proposes to construct 3 nos. of residential wings having maximum height of 69.09 Mtrs., one EWS building and one club house. The case was earlier considered in 32nd and 37th meetings of SEAC- III held from 24th to 28th August 2015 and 17th to 21st November 2015 respectively when the case was deferred and 39th meeting of the SEAC - III held from 28th to 30th December 2015. This committee took up the compliance report and other documents submitted by the Project Proponent for examination. The proposal is appraised as category 8 (a) B2.

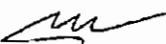
During discussion following points emerged:

1. PP to submit IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions there under as per the Circular dated 30.01.2014 issued by the Environment Department, Govt. of Maharashtra.
2. PP to submit plan showing retaining walls, its height at various levels and the area of parking where artificial light/ventilation is required and measures taken to prevent the suffocation.
3. PP to submit revised parking layout plan by restricting the 2 wheeler parking at lowest level.
4. PP to clarify about sustained water availability for proposed project.
5. PP to obtain and submit water supply along with quantity or submit alternate sustained water supply plan.
6. PP to make STP open to sky; PP to submit details of ozonation technology along with type of ozone dose & ORP level to assure complete disinfection of sewage water.

PP requested for time to submit above information; after deliberations committee asked PP to comply with the above observations and submit information to the committee for further discussion and consideration of SEAC.


Secretary

Minutes of the 42nd meeting of the SEAC - III (NoN-MMR) held from 9th to 13th February 2016.


Chairman

831 ANNEXURE-5

Goel Ganga Developers (I) Pvt. Ltd.

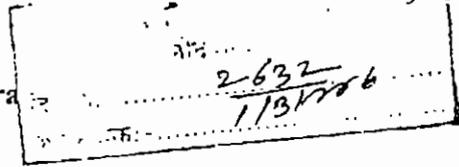
Date: 25th February 2016

Ref: M/s. Goel Ganga Group/ Gangadhram Towers / SEAC III/ Sr. No. 002



GOEL GANGA GROUP
Pune Diligence

To,
Member Secretary
State level Expert Appraisal Committee III, Maharashtra
15th Floor, New Administrative Building,
Mantralay,
Mumbai- 400 032



Sub: Submission of additional data- Env clearance to "Gangadhram Towers" Project located at S.no. 578/2, Bibwewadi, , Pune by Goel Ganga Development (I) Pvt. Ltd.

Ref: 1. Our application for Environmental Clearance dated 1/4/2015
2. 39th SEAC III meeting dated 29/12/2015 in which this case was considered
3. 42nd SEAC III meeting dated 12/2/2016 in which this case was considered

Dear Sir/ Madam

We are planning for a Residential Construction Project at S. No. 578/2, Bibwewadi, Pune wherein we proposed for 3 number of residential buildings, 1 no. of clubhouse and 1 no. of EWS building with a total Built-up area (BUA) of 78627.71 square meters.

We have applied to SEIAA of Maharashtra vide our above referred application and SEAC has considered this case in its 39th meeting held at Mumbai on 29/12/2015. Later on it was considered in 42nd meeting held at Pune as a compliance case. The SEAC has sought for certain additional data which are enclosing sequentially as follows:

Query 1: PP to submit IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions there under as per the circular dated 30.01.2014 issued by Environment Department, Govt. of Maharashtra.

Reply: The acknowledgement copy of the IOD/ IOA submission is attached as Annexure I. This acknowledgment includes only the FSI area.

Query 2: PP to submit plan showing retaining walls, its height at various levels and the area of parking where artificial light/ventilation is required and measures taken to prevent the suffocation.

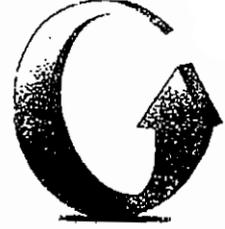
Reply: Plan showing retaining walls, its height at various levels and the area of parking where artificial light/ventilation is required and measures taken to prevent the suffocation is attached as Annexure II.

San Mahu Commercial Complex, 3rd Floor, 5 Bund Garden Road, Pune-411001, Maharashtra, India
Ph: +91 20 26140251, 26140252, 26140253 Fax: +91 20 26129420 E-Mail: sales@goelganga.com
AN ISO 9001:2008, ISO 14001:2004 AND BS OHSAS 18001:2007 Construction Company

www.goelganga.com

Goel Ganga Developers (India) Private Limited
U45200PN2009PTC133430

Goel Ganga Developers (I) Pvt. Ltd.



GOEL GANGA GROUP
Pura Delight

Query 3: PP to submit revised parking layout plan by restricting the 2 wheeler parking at lowest level.

Reply: Parking layout plan restricting the 2 wheeler parking at the lowest level is attached as **Annexure III.**

Query 4: PP to clarify about sustained water availability for proposed project.

Reply: Water NOC from PMC dated 12/2/2016 is attached as **Annexure IV.**

Query 5: PP to obtain and submit water supply along with quantity or submit alternate sustained water supply plan.

Reply: Water NOC has been obtained from PMC along with quantity. The same is attached as **Annexure IV.**

Query 6: PP to STP open to sky; PP to submit details of ozonation technology along with type of ozone dose & ORP level to assure complete disinfection of sewage water.

Reply: We have proposed the STP which is open to sky and ozonation technology for disinfection of treated sewage water. Details of the same along with type of ozone dose & ORP level to assure complete disinfection of sewage water is attached as **Annexure V.**

We request you to kindly acknowledge this letter and process our application further as all the data sought by SEAC is now submitted herewith..

Thanking you,

Sincerely,

For , M/s Goel Ganga Development (I) Pvt. Ltd

Authorized signatory



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ANNEXURE-6

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PP requested for time to submit above information; after deliberations committee asked PP to comply with the above observations and submit information to the committee for further discussion and consideration of SEAC.

Item No. 37 M/s. Goel Ganga Developers (I) Pvt Ltd.

Application for prior Environmental clearance for proposed Construction project "GangadhamIII" on S.No.578/2, at Village Bibewadi, District Pune. (Compliance case)

PP submitted their application for total plot area of 20798.00 Sq. Mtrs, BUA of 78,627.71 Sq. Mtrs and FSI area of 29370.91 Sq. Mtrs. PP proposes to construct 3 nos. of residential wings having maximum height of 69.09 Mtrs, one EWS building and one club house.

The case was earlier considered in 32nd and 37th meetings of SEAC- III held from 24th to 28th August 2015 and 17th to 21st November 2015 respectively when the case was deferred. The case was again considered in 39th meeting of the SEAC - III held from 28th to 30th December 2015 and 42nd meeting of the SEAC - III held from 9th to 13th February 2016.

This committee took up the compliance report and other documents submitted by the Project Proponent for examination. The proposal is appraised as category 8 (a) B2.

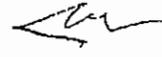
During discussion following points emerged:

1. PP to submit IOD/IOA/Concession Document/Plan Approval or any other form of documents as applicable clarifying its conformity with local planning rules and provisions there under as per the Circular dated 30.01.2014 issued by the Environment Department, Govt. of Maharashtra.
2. PP informed that STP consultant was not present during meeting hence STP was not appraised. PP to make STP open to sky; PP to submit details of ozonation technology along with type of ozone dose & ORP level to assure complete disinfection of sewage water for total capacity.

PP requested for time to submit above information; after deliberations committee asked PP to comply with the above observations and submit information to the committee for further discussion and consideration of SEAC.


Secretary

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Item No.40 M/s. Abhinav Rainbow Developer and Promoters.

Application for prior Environmental clearance for proposed Expansion in project "Pebbles II" at S.No. 270/1-3,272/1-7,273/1-2,316/4-5,317/1-5,318/1-2,319/1,319/3,319/5,319/6B, at Village Bavdhan Budruk,Tal.Mulshi, Distt.Pune. (compliance Case)

PP has obtain earlier EC SEAC-2011/CR-651/TC-2 dated 11th June,2014 and amendment in 29th September 2014 for plot area of 30,199.00 Sq. Mtrs, BUA of 60,030.00 Sq. Mtrs and FSI area of 39,425.97 Sq. Mtrs. . Now PP has applied for expansion in the earlier EC.

PP has obtained EC for buildings A(G+12),B(G+12),C(G+12),D(G+7) and club house but PP had constructed building A(G+12),B(G+12),C(G+17),D(G+12) and an additional building E(G+10) which was not part of the earlier proposal and the EC granted. This is a serious violation of the conditions and the scope of the earlier EC. PP informed that they have completed the construction work about 85,338.41 Sq. Mtrs. This built up area also is more than the Built up area approved in the earlier EC. In view of these facts the Committee is of the opinion that prima facie it appears to be a case of violation of EIA Notification, 2006 as well as conditions of earlier environmental clearance issued.

SEAC decided to refer the proposal to Environment Department/ SEIAA for further necessary action for violation under Environment (Protection) Act, 1986. Environment Department/ SEIAA may examine the same. The proposal will be appraised only after due examination and appropriate action taken by the SEIAA /Environment Department.

Item No.41 M/s. Goel Ganga Developers (I) Pvt Ltd.

Application for prior Environmental clearance for proposed Construction project "Gangadham III"on S.No.578/2, at Village Bibewadi, District Pune. (Compliance case)

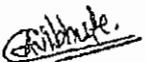
1.	Name of Project	Ganga Dham Tower
2.	Name, Contact number & Address of Proponent	<ul style="list-style-type: none">• Name: Goel Ganga Developers (I) Pvt. Ltd.• Address: San Mahu Complex, 3rd Floor, Opp poona Club, 5 Bund Garden Road, Pune 411001• Telephone number: +91 (20) 26124265• Mobile number: -


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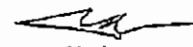
Minutes of the 46th meeting of the SEAC - III (NoN-MMR) held on 25th to 29th April, 2016


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		• Email ID: director@goelganga.com
3.	Name, contact Number & address of Consultant	---
4.	Accreditation of consultant (NABET Accreditation)	Accredited
5.	Type of project: Housing project / Industrial Estate / SRA scheme / MHADA / Township or others	Housing Project
6.	Location of the Project	S. No. 578/2, Bibewadi , Pune
7.	Whether in Corporation / Municipal/ other area	PMC (Pune Municipal Corporation)
8.	Applicability of the DCR	DC rule
9.	IOD/IOA/Concession document or any other form of document as applicable (Clarifying its conformity with local planning rules & provision)	Received Sanction No. – 2456/14 Dated 17.11.2014
10.	Note on the initiated work (If applicable)	<ul style="list-style-type: none"> • Total constructed work (FSI+ Non FSI): NA • Date and area details in the necessary approvals issued by the competent authority (attach scan copies)
11.	LOI / NOC from MHADA	Applicable (Mentioned in sanction)


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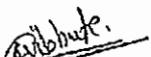
	/ Other approvals (If applicable)	
12.	Total Plot Area (sq. m.)	20,798.00 sq.m.
	Deductions	6,732.96 sq.m.
	Net Plot area	14,065.04 sq.m.
13.	Permissible FSI (including TDR etc)	27355.02 sq.m + For EWS 2823.04 sq.m.
14.	Proposed Built-up Area (FSI & Non-FSI)	<ul style="list-style-type: none"> • FSI area (sq. m.): 26,547.87sq.m + EWS built up: 2823.04 sq.m= 29,370.91 sq.m • Non FSI area (sq. m): 49,256.80 sq.m. • Total construction BUA area (sq. m.): 78,627.71 sq.m.
15.	Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	7809.68 (56%)
16.	Estimated Cost of the Project	150.73 Cr
17.	No. of building & its configuration(s)	<p>1. Residential: 3 no of building</p> <p>Bldg A: G+P1+P2+P3+Podium+20</p> <p>Bldg B: G+P1+P2+P3+Podium+20</p> <p>Bldg C: G+P1+P2+P3+Podium+20</p> <p>2. Commercial Building: NA</p> <p>3. Club House: G + 1</p> <p>4. EWS bldg: P+11</p>
18.	Number of tenants and shops	<p>205 Tenements + 54 EWS tenements</p> <p>Total Tenements 259</p>


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19.	Number of expected residents / users	Residential population: 1025 EWS Population: 270 Total Population: 1295 Commercial population: NA
20.	Tenant density per hecter	561
21.	Height of the building(s)	69.9 m
22.	Right of way (Width of the road from the nearest fire station to the proposed building(s))	30.00 m (nearest fire station: Main fire station at Ghorpadi peth)
23.	Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	9 m
24.	Existing structure(s)	MS Shed
25.	Details of the demolition with disposal (If applicable)	MS Shed can be easily dismantled and re-used
26.	Total Water Requirement	Residential & Commercial Dry season : Source: PMC (Pune Municipal Corporation) <input type="checkbox"/> Fresh water: 117 KL <input type="checkbox"/> Recycled water (Flushing): 58 KL

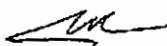

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		<input type="checkbox"/> Recycled water (Gardening): 18 KL <input type="checkbox"/> HVAC Makeup: NA <input type="checkbox"/> Total water Requirement: 193KL <input type="checkbox"/> Excess treated water: 87KL <input type="checkbox"/> Swimming Pool: 1 KL <input type="checkbox"/> Fire fighting (Cum): 300 KL Wet Season: <input type="checkbox"/> Fresh water: 117 KL <input type="checkbox"/> Recycled water (Flushing): 58 KL <input type="checkbox"/> Recycled water (Gardening): Nil <input type="checkbox"/> HVAC Makeup: NA <input type="checkbox"/> Total water Requirement: 175 KL <input type="checkbox"/> Excess treated water: 105 KL <input type="checkbox"/> Swimming Pool : 1 KL <input type="checkbox"/> Fire fighting (Cum): 300 KL
27.	Details about Swimming Pool:	Dimension of Swimming Pool: Main Pool Size: 25.40 X 10.40 MTR Baby Pool size: NA Total water Requirement in KLD: 304 KL Water requirement for make up in KLD: 1 Details of Plant & Machinery used for treatment of Swimming pool water: Filter, Self Priming pump,


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		<p>Control panel for pump, Hair and lint strainer, S/F main drain in white ABS, S/F vacuum point in white ABS, S/F inlet point in white ABS, overflow grating.</p> <p>Details of quality to be achieved for swimming pool water and parameters to be monitored:</p> <table border="1" data-bbox="654 829 1279 1032"> <thead> <tr> <th>Sr. No.</th> <th>Parameters</th> <th>Standard</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>pH</td> <td>7.2</td> </tr> <tr> <td>2.</td> <td>Chlorine level</td> <td>1.5 to 2.2 mg/l</td> </tr> </tbody> </table>	Sr. No.	Parameters	Standard	1.	pH	7.2	2.	Chlorine level	1.5 to 2.2 mg/l
Sr. No.	Parameters	Standard									
1.	pH	7.2									
2.	Chlorine level	1.5 to 2.2 mg/l									
28.	<p>Rain Water Harvesting (RWH)</p>	<p><input type="checkbox"/> Level of the Ground water table: at 10-12 m</p> <p><input type="checkbox"/> Size and no of RWH tank(s) and Quantity: 1 tank</p> <p><input type="checkbox"/> Capacity of RWH tanks :70 kL</p> <p><input type="checkbox"/> Location of the RWH tank (s): Refer master layout</p> <p><input type="checkbox"/> No of recharge pits: 10 No's</p> <p>Commercial:</p> <p><input type="checkbox"/> No. of RWH Tanks: NA</p> <p><input type="checkbox"/> Capacity of RWH tanks: NA</p> <p><input type="checkbox"/> Location of the RWH tank (s): NA</p> <p><input type="checkbox"/> No of recharge pits: NA</p> <p><input type="checkbox"/> Budgetary allocation (Capital cost and O & M cost):</p> <p>Capital cost: Rs. 18,07,000 Lakhs</p> <p>O & M Cost: Rs. 36,000/annum</p>									
29.	UGT tanks	Residential:									


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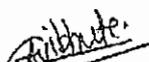

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		<p>UGT 1</p> <p>Domestic UG tank Capacity: 276 KLD</p> <p>Flushing UG tank Capacity: 50 KLD</p> <p>Fire UG tank Capacity: 300 KLD</p> <p>UGT 2</p> <p>Domestic UG tank capacity: 36.5 KLD</p> <p>Flushing UG tank capacity: 18.5 KLD</p> <p>Commercial:</p> <p>Domestic UG tank Capacity: NA</p> <p>Flushing UG tank Capacity: NA</p> <p>Fire UG tank Capacity: NA</p>
30.	Storm water drainage	<p><input type="checkbox"/> Natural water drainage pattern: As per contour</p> <p><input type="checkbox"/> Quantity of storm water: 837 m³/hr</p> <p><input type="checkbox"/> Size of SWD: 650 diameter WITH SLOPE 1:150</p>
31.	Sewage and Waste water	<p><input type="checkbox"/> Residential:</p> <p><input type="checkbox"/> Sewage generation (CMD): 163</p> <p><input type="checkbox"/> Capacity of STP (CMD): 250 KLD modular with 130 KLD as basic module</p> <p>EWS bldg: 35 KLD</p> <p><input type="checkbox"/> STP technology: MBBR</p> <p>Commercial:</p> <p><input type="checkbox"/> Sewage generation (CMD): NA</p>

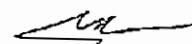

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	<ul style="list-style-type: none"> <input type="checkbox"/> Capacity of STP (CMD): NA <input type="checkbox"/> STP technology: NA <input type="checkbox"/> Location of STP: Attach Layout as Annexure I <input type="checkbox"/> DG sets (during emergency) Residential, commercial & Club House: Considered in Overall DG cost <input type="checkbox"/> Budgetary allocation (Capital cost and O&M cost): <ul style="list-style-type: none"> <input type="checkbox"/> Capital Cost 250 KLD : 20.75/- lakhs; <li style="padding-left: 40px;">35 KLD: 7.5/- Lakhs <input type="checkbox"/> O & M Cost 250 KLD: 5.47/- lakhs p.a.; <li style="padding-left: 40px;">35 KLD:2.75/- lakhs p.a
32. Solid waste Management	<p>Waste generation in the pre Construction and Construction phase:</p> <ul style="list-style-type: none"> <input type="checkbox"/> Waste generation: 1 % total raw materials <input type="checkbox"/> Quantity of the top soil to be preserved: 2800 m³ <input type="checkbox"/> Disposal of the construction way debris: Excavated earth material will be used for filling material for plith area and Top soil for landscaping. <p>Waste generation in the operation phase</p> <p>Residential & commercial:</p> <ul style="list-style-type: none"> <input type="checkbox"/> Biodegradable waste: 369 kg/day <input type="checkbox"/> Non-Biodegradable waste: 227 kg/day <input type="checkbox"/> E-waste: NA


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	<p><input type="checkbox"/> Hazardous waste: NA</p> <p><input type="checkbox"/> Biomedical waste(Kg/month)(If applicable): NA</p> <p><input type="checkbox"/> STP sludge: 8 kg/day (Dry Sludge)</p> <p>Mode of Disposal of waste:</p> <p><input type="checkbox"/> Dry waste: Disposal through authorized vendor</p> <p><input type="checkbox"/> Wet waste: used as manure</p> <p><input type="checkbox"/> E-waste: NA</p> <p><input type="checkbox"/> Hazardous waste: NA</p> <p><input type="checkbox"/> Biomedical waste(Kg/month)(If applicable): NA</p> <p><input type="checkbox"/> STP sludge: used as manure</p> <p>Area requirement:</p> <p>1. Location(s): As per service layout</p> <p>2. Total area provided for the storage & Treatment of the solid waste: 68 sq.m.</p> <p>3. Budgetary allocation(capital Cost & O&M cost):</p> <p>Capital Cost: Rs 12,62,046.00/-</p> <p>O & M cost : Rs 2,44,404 p.a.</p>
33.	<p>Green Belt Development</p> <p>Total RG area: 1882 m2</p> <p>RG area other than green belt (Please specify for play ground,etc.): Club house: 188.2 sq.m</p>


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RG area under green belt

RG area on the ground (sq.m.): 1693.8 sq.m.

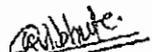
RG area on the podium (sq.m.):.NA

Number & list of trees species proposed to be planted : Trees: 240 Nos

List of Proposed Plantation for the scheme:

List of Trees :

Sr. No.	Botanical Name	Common Name	Qty	Characteristics & Ecological Importance
1	Ailanthus Excelsa	Maharukh	41	
2	Mangifera Indica	Mango	25	Good for restoration of dryer regions, have medicinal properties and purifies air
3	Anthocephalus Cadamba	Kadamb	18	Medicinal Value, To control soil erosion, Bird, squirrels, monkey eat fruits
4	Azadirachta Indica	Neem	33	Medicinal value, to control soil erosion
5	Eugenia Jambolana	Jambhul	42	Fruit bearing tree, attracts birds
6	Michelia Champaka	Son chafa	57	Medicinal value, Fragrant flowers, Butterfly larvae host plant, Bird attracting species, Fast growing.
7	Bauhinia Racemosa	Apta	15	Medicinal value, flowering species


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8	Syzygium Cumini	Jam	9	Fruit bearing tree, attracts birds
		Total	240	--

List Of Shrubs:

No.	Botanical Name	Common Name
1.	Thevetia nerifolia	Sagargota
2.	Stachytarpheta sp.	Stachytarpheta
3.	Plumbago zeylanica	White Plumbago
4.	Acorus Calamus	Wekhand
5.	Korphad	Korphad
6.	Ocimum sanctum	Tulas
7.	Hibiscus	Jaswanda
8	Nerium Oleander	Kanher

Number & list of shrubs & bushes species planted in the podium RG: NA

Number & list trees species to be planted around the border of nallah / stream/pond(If any): NA

No of Existing Trees: NA

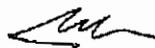
Number, Size, Age and Species of trees to be cut, trees to be transplanted: NA

NOC for the tree cutting/transplantation/ Compensatory plantation, if any: NA

Budgetary allocation (capital cost O & M Cost):


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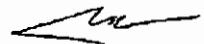
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	<p>Capital cost: Rs 21,37,870</p> <p>O & M Cost : Rs 11,82,000 p.a.</p>
34.	<p>Energy</p> <p>Power Supply:</p> <p>Total power consumption for residential buildings</p> <p>Source of Supply: MSEDCL.</p> <p>Construction Load: 40 KW</p> <p>Connected Load – 3323 KW</p> <p>Maximum Demand - 1340 KW</p> <p>DG Sets: Number and capacity of the DG sets to be used –320 KVA x 2Nos.</p> <p>Transformer : 630 KVA X 3</p> <p>Fuel Requirement (Diesel)- 49 lit./hr</p> <p>Total power consumption for club house, EWS building: Considered in Residential</p> <p>Energy saving measures</p> <p>The following Energy Conservation Methods are proposed in the project:</p> <p>Auto Timer control for external & Common lighting</p> <p>Use of CFL / LED lamps in all public/ common areas.</p> <p>Solar powered water heating.</p>


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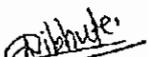
Electronic V3F Drives for Elevators			
Detail calculations & % of saving:			
HF ballast & T5 lamps: 49056 KWH / Annum			
CFL Lamps: 15330 KWH / Annum			
Solar Lighting: 14308 KWH / Annum			
Solar Water Heater : 453768 KWH / Annum			
VVVF drives for elevators:196224 KWH / Annum			
Total : 728686 KWH / Annum			
%age of Saving :10.6%			
Compliance of the ECBC guidelines: (Yes / No) (If yes then submit compliance in tabular form):			
Compliance with Energy Conservation Building Code (ECBC) 2007			
	Section	Requirement	Remark
1	6.2.2	Equipment efficiency standards	Done
2	7.2	Lighting controls to be controlled by photo sensor or time switch	Done


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3	7.2.1.4	Exterior lighting to be controlled by photo sensor or time switch	Done
4	7.3	Interior lighting power to be with in specific limits	Done
5	7.4	Exterior lighting power to be within specified limits	Done
6	8.2.1.1	Maximum allowable power loss from transformer	Done
7	8.2.3	Power factor be maintained between 0.95 and unity	Done
8	8.2.4	Check metering	Done
9	8.2.5	Power distribution system losses to be maintained less than 1 %	Done
<p>Budgetary allocation (Capital cost and O & M cost):</p> <p>Capital Cost: Rs 20.00 Lakhs</p> <p>O & M Cost: Rs 1.00 Lakh</p> <p>Number and capacity of the DG sets to be used: 2 Nos. 320 KVA.</p>			


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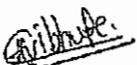
	<p>Stack Height: 4 m</p> <p>Diesel Consumption@ full Load: For 320 KVA : 49 Litre/hr</p> <p>Electricity requirement from MS&EDCL: 1340 KW</p> <p>HT line passing through the plot if any: NA</p>																					
<p>35. Environmental Management plan Budgetary Allocation</p>	<p>Environmental Management plan Budgetary Allocation: During Construction Phase:</p> <table border="1" data-bbox="654 1056 1293 1725"> <thead> <tr> <th>Sr. No.</th> <th>Particulars</th> <th>Cost (Rs)</th> </tr> </thead> <tbody> <tr> <td></td> <td>Erosion control: Dust suppression measures & barricading</td> <td>27,50,000/-</td> </tr> <tr> <td></td> <td>Site Safety</td> <td>90,000/-</td> </tr> <tr> <td></td> <td>Site Sanitation</td> <td>1,13,000/-</td> </tr> <tr> <td></td> <td>Disinfection & health check up</td> <td>64,000/-</td> </tr> <tr> <td></td> <td>Environmental Monitoring</td> <td>1,00,000/-</td> </tr> <tr> <td></td> <td>Total</td> <td>31,17,000/-</td> </tr> </tbody> </table> <p>For operational phase:</p> <p>STP 250 KLD: Rs 20,75,000</p> <p>STP 35 KLD: Rs 7,50,000</p> <p>RWH: Rs 18,07,000</p>	Sr. No.	Particulars	Cost (Rs)		Erosion control: Dust suppression measures & barricading	27,50,000/-		Site Safety	90,000/-		Site Sanitation	1,13,000/-		Disinfection & health check up	64,000/-		Environmental Monitoring	1,00,000/-		Total	31,17,000/-
Sr. No.	Particulars	Cost (Rs)																				
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	Total	31,17,000/-																				


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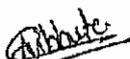
	<p>SWM: Rs 12,62,046</p> <p>Green Belt: Rs 21,37,870</p> <p>Storm water networking: Rs 19,00,000</p> <p>Non-Conventional Energy use: Rs 20,00,000</p> <p>Solar Water Heater: Rs 15,00,000</p> <p>Swimming pool: Rs 42,00,000</p> <p>Safety training and awareness: Rs 9,00,000</p> <p>TOTAL: Rs 1,85,31,916</p> <p>During Operation Phase:</p> <p>STP 250 KLD: Rs 5,47,000 pa</p> <p>STP 35 KLD: 2,75,000 pa</p> <p>RWH: Rs 36,000 pa</p> <p>SWM: Rs 2,44,404 pa</p> <p>Green Belt: Rs 11,82,000 pa</p> <p>Storm water networking: Rs 95,000 pa</p> <p>Non-Conventional Energy use: Rs 1,00,000 pa</p> <p>Solar Water Heater: Rs 2,25,000 pa</p> <p>Swimming pool: Rs 3,00,000 pa</p> <p>Environmental Expenditure: Rs 1,75,000 pa</p> <p>Water supply through tanker: Rs 4,32,000 pa</p> <p>TOTAL: Rs 36,11,404</p>
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Chairman

	<p>Quantum and generation of corpus fund and Commitment: Project proponent shall generate corpus fund from individual flat owners for O & M during operation phase till handing over of premises to society.</p> <p>Responsibility for further O & M: Corpus fund shall be handed over to the society. While handing over Environmental Management Facilities M.O.U. shall be made with society to accept responsibility of further O & M</p>																				
36.	<p>Traffic Management</p> <p>No. of junction to the main road and design of confluence: One Main Junction from Site to Main Road</p> <p>Plot Area: 20,798.00 sq.m.</p> <p>Parking Details: For A , B, C Building</p> <table border="1" data-bbox="227 1411 1267 1813"> <thead> <tr> <th>Sr. No.</th> <th>Type</th> <th>Applicable no of parking As per DCR</th> <th>Provided parking</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>2 Wheeler</td> <td>928</td> <td>928</td> </tr> <tr> <td>2.</td> <td>4 Wheeler</td> <td>642</td> <td>642</td> </tr> <tr> <td>3.</td> <td>Cycles</td> <td>518</td> <td>550</td> </tr> <tr> <td>4.</td> <td>Public Transport</td> <td>-</td> <td>-</td> </tr> </tbody> </table> <p>Total area provided for parking: 26024.00 sq.m.</p> <p>No. of car parking provided: 642</p> <p>Type of parking (Open/Stilt/Basement): Stilt parking and podium parking</p>	Sr. No.	Type	Applicable no of parking As per DCR	Provided parking	1.	2 Wheeler	928	928	2.	4 Wheeler	642	642	3.	Cycles	518	550	4.	Public Transport	-	-
Sr. No.	Type	Applicable no of parking As per DCR	Provided parking																		
1.	2 Wheeler	928	928																		
2.	4 Wheeler	642	642																		
3.	Cycles	518	550																		
4.	Public Transport	-	-																		


Secretary

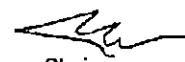
Minutes of the 46th meeting of the SEAC - III (NoN-MMR) held on 25th to 29th April, 2016


Chairman

	Area per car including driveway provided for car parking: 35 sq.m. Width of all Internal roads: NA			
37.	CRZ/RRZ clearance obtain ,if any	NA		
38.	Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas / inter-State boundaries	NA		
Check list for the other necessary approvals				
		Status of the approval	Name of the competent authority	Date of the issued letter
39.	CFO NOC for the above said building structure(s)	Obtained	CFO PMC	29/10/2015
40.	HRC NOC for the above said building structure(s) (If applicable)	NA	--	--
41.	NOC for the above said building structure(s) from the Aviation authority (If applicable)	NA	--	--
42.	Consent for the water for the above said detail(s)	Obtained	PMC	14/5/2015
43.	Consent for the drainage	Obtained	PMC	18/3/2015


Secretary

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	for the above said detail(s)			
44.	Consent for the electric supply for the proposed demand	NA	--	--
45.	Precertification for Green Building from Indian Green Building Council and other recognized institutes (If applicable)	NA		
46.	Court Order (If applicable)	NA		
47.	Other approvals (If any)	NA		

PP submitted their application for prior Environmental clearance for total plot area of 20798.00 Sq. Mtrs, BUA of 78,627.71 Sq. Mtrs and FSI area of 29370.91 Sq. Mtrs. PP proposes to construct 3 nos. of residential wings having maximum height of 69.09 Mtrs, 1 EWS building and one club house.

The case was earlier considered in 32nd meeting of the SEAC - III held from 24th to 28th August 2015 and 37th meeting of the SEAC - III held from 17th to 21st November 2015 respectively when the case was deferred. The case was again considered in 39th meeting of the SEAC - III held from 28th to 30th December 2015, 42nd meeting of the SEAC - III held from 9th to 13th February 2016 and 44th meeting of the SEAC - III held from 28th to 31st March ,2016.

This committee took up the compliance report and other documents submitted by the Project Proponent for examination. The proposal is appraised as category 8 (a) B2.

During discussion following points emerged:

1. PP informed that they have obtained full potential sanction.

SEAC decided to recommend the proposal for Prior Environmental Clearance.


Secretary

Minutes of the 46th meeting of the SEAC - III (NoN-MMR) held on 25th to 29th April, 2016


Chairman

ANNEXURE-8

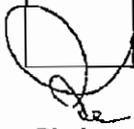
Minutes of the 103rd meeting of the SEIAA held from 26th, 27th, 30th June & 1st and 2nd July, 2016

Item No. 49

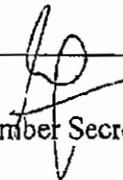
Subject: Environment clearance for proposed Construction project "GangadhamIII" on S.No.578/2, at Village Bibewadi, District Pune by M/s. Goel Ganga Developers (I) Pvt Ltd.

A) The Authority noted that the proposal was considered by SEAC-III in their 46th meeting held from 25th to 29th April 2016 under screening category 8a (B2) as per EIA Notification, 2006. The proposal was submitted by PP for total plot area of 20798.00 Sq.m, BUA of 78627.71 Sq.m. The brief information of the project is given by PP are as below:-

1.	Name of Project	Ganga Dham Tower
2.	Name, Contact number & Address of Proponent	<ul style="list-style-type: none"> • Name: Goel Ganga Developers (I) Pvt. Ltd. • Address: San Mahu Complex, 3rd Floor, Opp poona Club, 5 Bund Garden Road, Pune 411001 • Telephone number: +91 (20) 26124265 • Mobile number: - • Email ID: director@goelganga.com
3.	Name, contact Number & address of Consultant	---
4.	Accreditation of consultant (NABET Accreditation)	Accredited
5.	Type of project: Housing project / Industrial Estate / SRA scheme / MHADA / Township or others	Housing Project


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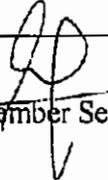

Member Secretary

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6.	Location of the Project	S. No. 578/2, Bibewadi , Pune
7.	Whether in Corporation / Municipal/ other area	PMC (Pune Municipal Corporation)
8.	Applicability of the DCR	DC rule
9.	IOD/IOA/Concession document or any other form of document as applicable (Clarifying its conformity with local planning rules & provision)	Received Sanction No. – 2456/14 Dated 17.11.2014
10.	Note on the initiated work (If applicable)	<ul style="list-style-type: none"> • Total constructed work (FSI+ Non FSI): NA • Date and area details in the necessary approvals issued by the competent authority (attach scan copies)
11.	LOI / NOC from MHADA / Other approvals (If applicable)	Applicable (Mentioned in sanction)
12.	Total Plot Area (sq. m.) Deductions Net Plot area	20,798.00 sq.m. 6,732.96 sq.m. 14,065.04 sq.m.
13.	Permissible FSI (including TDR etc)	27355.02 sq.m + For EWS 2823.04 sq.m.
14.	Proposed Built-up Area (FSI & Non-FSI)	<ul style="list-style-type: none"> • FSI area (sq. m.): 26,547.87sq.m + EWS built up: 2823.04 sq.m= 29,370.91 sq.m • Non FSI area (sq. m): 49,256.80 sq.m. • Total construction BUA area (sq. m.): 78,627.71 sq.m.
15.	Ground-coverage Percentage (%) (Note: Percentage of plot not	7809.68 (56%)


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	open to sky)	
16.	Estimated Cost of the Project	150.73 Cr
17.	No. of building & its configuration(s)	1. Residential: 3 no of building Bldg A: G+P1+P2+P3+Podium+20 Bldg B: G+P1+P2+P3+Podium+20 Bldg C: G+P1+P2+P3+Podium+20 2. Commercial Building: NA 3. Club House: G + 1 4. EWS bldg: P+11
18.	Number of tenants and shops	205 Tenements + 54 EWS tenements Total Tenements 259
19.	Number of expected residents / users	Residential population: 1025 EWS Population: 270 Total Population: 1295 Commercial population: NA
20.	Tenant density per hector	561
21.	Height of the building(s)	69.9 m
22.	Right of way (Width of the road from the nearest fire station to the proposed building(s))	30.00 m (nearest fire station: Main fire station at Ghorpadi peth)
23.	Turning radius for easy access of fire tender	9 m


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	movement from all around the building excluding the width for the plantation	
24.	Existing structure(s)	MS Shed
25.	Details of the demolition with disposal (If applicable)	MS Shed can be easily dismantled and re-used
26.	Total Water Requirement	<p>Residential & Commercial</p> <p>Dry season :</p> <p>Source: PMC (Pune Municipal Corporation)</p> <p><input type="checkbox"/> Fresh water: 117 KL</p> <p><input type="checkbox"/> Recycled water (Flushing): 58 KL</p> <p><input type="checkbox"/> Recycled water (Gardening): 18 KL</p> <p><input type="checkbox"/> HVAC Makeup: NA</p> <p><input type="checkbox"/> Total water Requirement: 193KL</p> <p><input type="checkbox"/> Excess treated water: 87KL</p> <p><input type="checkbox"/> Swimming Pool: 1 KL</p> <p><input type="checkbox"/> Fire fighting (Cum): 300 KL</p> <p>Wet Season:</p> <p><input type="checkbox"/> Fresh water: 117 KL</p> <p><input type="checkbox"/> Recycled water (Flushing): 58 KL</p> <p><input type="checkbox"/> Recycled water (Gardening): Nil</p> <p><input type="checkbox"/> HVAC Makeup: NA</p> <p><input type="checkbox"/> Total water Requirement: 175 KL</p>


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		<input type="checkbox"/> Excess treated water: 105 KL <input type="checkbox"/> Swimming Pool : 1 KL <input type="checkbox"/> Fire fighting (Cum): 300 KL									
27.	Details about Swimming Pool:	<p>Dimension of Swimming Pool:</p> <p>Main Pool Size: 25.40 X 10.40 MTR</p> <p>Baby Pool size: NA</p> <p>Total water Requirement in KLD: 304 KL</p> <p>Water requirement for make up in KLD: 1</p> <p>Details of Plant & Machinery used for treatment of Swimming pool water: Filter, Self Priming pump, Control panel for pump, Hair and lint strainer, S/F main drain in white ABS, S/F vacuum point in white ABS, S/F inlet point in white ABS, overflow grating.</p> <p>Details of quality to be achieved for swimming pool water and parameters to be monitored:</p> <table border="1"> <thead> <tr> <th>Sr. No.</th> <th>Parameters</th> <th>Standard</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>pH</td> <td>7.2</td> </tr> <tr> <td>2.</td> <td>Chlorine level</td> <td>1.5 to 2.2 mg/l</td> </tr> </tbody> </table>	Sr. No.	Parameters	Standard	1.	pH	7.2	2.	Chlorine level	1.5 to 2.2 mg/l
Sr. No.	Parameters	Standard									
1.	pH	7.2									
2.	Chlorine level	1.5 to 2.2 mg/l									
28.	Rain Water Harvesting (RWH)	<input type="checkbox"/> Level of the Ground water table: at 10-12 m <input type="checkbox"/> Size and no of RWH tank(s) and Quantity: 1 tank <input type="checkbox"/> Capacity of RWH tanks :70 kL <input type="checkbox"/> Location of the RWH tank (s): Refer master layout									


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		<input type="checkbox"/> No of recharge pits: 10 No's Commercial: <input type="checkbox"/> No. of RWH Tanks: NA <input type="checkbox"/> Capacity of RWH tanks: NA <input type="checkbox"/> Location of the RWH tank (s): NA <input type="checkbox"/> No of recharge pits: NA <input type="checkbox"/> Budgetary allocation (Capital cost and O & M cost): Capital cost: Rs. 18,07,000 Lakhs O & M Cost: Rs. 36,000/annum
29.	UGT tanks	Residential: UGT 1 Domestic UG tank Capacity: 276 KLD Flushing UG tank Capacity: 50 KLD Fire UG tank Capacity: 300 KLD UGT 2 Domestic UG tank capacity: 36.5 KLD Flushing UG tank capacity: 18.5 KLD Commercial: Domestic UG tank Capacity: NA Flushing UG tank Capacity: NA Fire UG tank Capacity: NA
30.	Storm water drainage	<input type="checkbox"/> Natural water drainage pattern: As per contour


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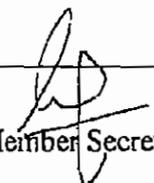

Member Secretary

Minutes of the 103rd meeting of the SEIAA held from 26th, 27th, 30th June & 1st and 2nd July, 2016

		<p><input type="checkbox"/> Waste generation: 1 % total raw materials</p> <p><input type="checkbox"/> Quantity of the top soil to be preserved: 2800 m³</p> <p><input type="checkbox"/> Disposal of the construction way debris: Excavated earth material will be used for filling material for plith area and Top soil for landscaping.</p> <p>Waste generation in the operation phase</p> <p>Residential & commercial:</p> <p><input type="checkbox"/> Biodegradable waste: 369 kg/day</p> <p><input type="checkbox"/> Non-Biodegradable waste: 227 kg/day</p> <p><input type="checkbox"/> E-waste: NA</p> <p><input type="checkbox"/> Hazardous waste: NA</p> <p><input type="checkbox"/> Biomedical waste(Kg/month)(If applicable): NA</p> <p><input type="checkbox"/> STP sludge: 8 kg/day (Dry Sludge)</p> <p>Mode of Disposal of waste:</p> <p><input type="checkbox"/> Dry waste: Disposal through authorized vendor</p> <p><input type="checkbox"/> Wet waste: used as manure</p> <p><input type="checkbox"/> E-waste: NA</p> <p><input type="checkbox"/> Hazardous waste: NA</p> <p><input type="checkbox"/> Biomedical waste(Kg/month)(If applicable): NA</p> <p><input type="checkbox"/> STP sludge: used as manure</p>
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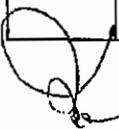

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Member Secretary

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		<p>Area requirement:</p> <p>1. Location(s): As per service layout</p> <p>2. Total area provided for the storage & Treatment of the solid waste: 68 sq.m.</p> <p>3. Budgetary allocation(capital Cost & O&M cost):</p> <p>Capital Cost: Rs 12,62,046.00/-</p> <p>O & M cost : Rs 2,44,404 p.a.</p>																	
33.	<p>Green Belt Development</p> <p>Total RG area: 1882 m2</p> <p>RG area other than green belt (Please specify for play ground, etc.): Club house: 188.2 sq.m</p> <p>RG area under green belt</p> <p>RG area on the ground (sq.m.): 1693.8 sq.m.</p> <p>RG area on the podium (sq.m.): .NA</p> <p>Number & list of trees species proposed to be planted : Trees: 240 Nos</p> <p>List of Proposed Plantation for the scheme:</p> <p>List of Trees :</p> <table border="1"> <thead> <tr> <th>Sr. No.</th> <th>Botanical Name</th> <th>Common Name</th> <th>Qty</th> <th>Characteristics & Ecological Importance</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Ailanthus Excelsa</td> <td>Maharukh</td> <td>41</td> <td></td> </tr> <tr> <td>2</td> <td>Mangifera Indica</td> <td>Mango</td> <td>25</td> <td>Good for restoration of dryer regions, have medicinal properties and</td> </tr> </tbody> </table>				Sr. No.	Botanical Name	Common Name	Qty	Characteristics & Ecological Importance	1	Ailanthus Excelsa	Maharukh	41		2	Mangifera Indica	Mango	25	Good for restoration of dryer regions, have medicinal properties and
Sr. No.	Botanical Name	Common Name	Qty	Characteristics & Ecological Importance															
1	Ailanthus Excelsa	Maharukh	41																
2	Mangifera Indica	Mango	25	Good for restoration of dryer regions, have medicinal properties and															


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Member Secretary

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				purifies air
3	Anthocephalus Cadamba	Kadamb	18	Medicinal Value, To control soil erosion, Bird, squirrels, monkey eat fruits
4	Azadirachta Indica	Neem	33	Medicinal value, to control soil erosion
5	Eugenia Jambolana	Jambhul	42	Fruit bearing tree, attracts birds
6	Michelia Champaka	Son chafa	57	Medicinal value, Fragrant flowers, Butterfly larvae host plant, Bird attracting species, Fast growing.
7	Bauhinia Racemosa	Apta	15	Medicinal value, flowering species
8	Syzygium Cumini	Jam	9	Fruit bearing tree, attracts birds
		Total	240	--

List Of Shrubs:

No.	Botanical Name	Common Name
1.	Thevetia nerifolia	Sagargota
2.	Stachytarpheta sp.	Stachytarpheta
3.	Plumbago zeylanica	White Plumbago
4.	Acorus Calamus	Wekhand
5.	Korphad	Korphad
6.	Ocimum sanctum	Tulas


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7.	Hibiscus	Jaswanda
8	Nerium Oleander	Kanher
<p>Number & list of shrubs & bushes species planted in the podium RG: NA</p> <p>Number & list trees species to be planted around the border of nallah / stream/pond(If any): NA</p> <p>No of Existing Trees: NA</p> <p>Number, Size, Age and Species of trees to be cut, trees to be transplanted: NA</p> <p>NOC for the tree cutting/transplantation/ Compensatory plantation, if any: NA</p> <p>Budgetary allocation (capital cost O & M Cost):</p> <p>Capital cost: Rs 21,37,870</p> <p>O & M Cost : Rs 11,82,000 p.a.</p>		
34.	Energy	<p>Power Supply:</p> <p>Total power consumption for residential buildings</p> <p>Source of Supply: MSEDCL.</p> <p>Construction Load: 40 KW</p> <p>Connected Load – 3323 KW</p> <p>Maximum Demand - 1340 KW</p> <p>DG Sets: Number and capacity of the DG sets to be used –320 KVA x 2Nos.</p> <p>Transformer : 630 KVA X 3</p> <p>Fuel Requirement (Diesel)- 49 lit./hr</p> <p>Total power consumption for club house, EWS</p>


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		<p>building: Considered in Residential</p> <p>Energy saving measures</p> <p>The following Energy Conservation Methods are proposed in the project:</p> <p>Auto Timer control for external & Common lighting</p> <p>Use of CFL / LED lamps in all public/ common areas.</p> <p>Solar powered water heating.</p> <p>Electronic V3F Drives for Elevators</p> <p>Detail calculations & % of saving:</p> <p>HF ballast & T5 lamps: 49056 KWH / Annum</p> <p>CFL Lamps: 15330 KWH / Annum</p> <p>Solar Lighting: 14308 KWH / Annum</p> <p>Solar Water Heater : 453768 KWH / Annum</p> <p>VVVF drives for elevators:196224 KWH / Annum</p> <p>Total : 728686 KWH / Annum</p> <p>%-age of Saving :10.6%</p> <p>Compliance of the ECBC guidelines: (Yes / No) (If yes then submit compliance in tabular form):</p>
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Compliance with Energy Conservation Building Code (ECBC) 2007			
	Section	Requirement	Remark
1	6.2.2	Equipment efficiency standards	Done
2	7.2	Lighting controls to be controlled by photo sensor or time switch	Done
3	7.2.1.4	Exterior lighting to be controlled by photo sensor or time switch	Done
4	7.3	Interior lighting power to be within specific limits	Done
5	7.4	Exterior lighting power to be within specified limits	Done
6	8.2.1.1	Maximum allowable power loss from transformer	Done
7	8.2.3	Power factor to be maintained between 0.95 and unity	Done
8	8.2.4	Check metering	Done
9	8.2.5	Power distribution system losses to be maintained less than 1 %	Done


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		<p>Budgetary allocation (Capital cost and O & M cost):</p> <p>Capital Cost: Rs 20.00 Lakhs</p> <p>O & M Cost: Rs 1.00 Lakh</p> <p>Number and capacity of the DG sets to be used: 2 Nos. 320 KVA.</p> <p>Stack Height: 4 m</p> <p>Diesel Consumption@ full Load: For 320 KVA : 49 Litre/hr</p> <p>Electricity requirement from MSEDCCL: 1340 KW</p> <p>HT line passing through the plot if any: NA</p>															
35.	Environmental Management plan Budgetary Allocation	<p>Environmental Management plan Budgetary Allocation: During Construction Phase:</p> <table border="1"> <thead> <tr> <th>Particulars</th> <th>Cost (Rs)</th> </tr> </thead> <tbody> <tr> <td>Erosion control: Dust suppression measures & barricading</td> <td>27,50,000/-</td> </tr> <tr> <td>Site Safety</td> <td>90,000/-</td> </tr> <tr> <td>Site Sanitation</td> <td>1,13,000/-</td> </tr> <tr> <td>Disinfection & health check up</td> <td>64,000/-</td> </tr> <tr> <td>Environmental Monitoring</td> <td>1,00,000/-</td> </tr> <tr> <td>Total</td> <td>31,17,000/-</td> </tr> </tbody> </table>		Particulars	Cost (Rs)	Erosion control: Dust suppression measures & barricading	27,50,000/-	Site Safety	90,000/-	Site Sanitation	1,13,000/-	Disinfection & health check up	64,000/-	Environmental Monitoring	1,00,000/-	Total	31,17,000/-
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Member Secretary

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		<p>For operational phase:</p> <p>STP 250 KLD: Rs 20,75,000</p> <p>STP 35 KLD: Rs 7,50,000</p> <p>RWH: Rs 18,07,000</p> <p>SWM: Rs 12,62,046</p> <p>Green Belt: Rs 21,37,870</p> <p>Storm water networking: Rs 19,00,000</p> <p>Non-Conventional Energy use: Rs 20,00,000</p> <p>Solar Water Heater: Rs 15,00,000</p> <p>Swimming pool: Rs 42,00,000</p> <p>Safety training and awareness: Rs 9,00,000</p> <p>TOTAL: Rs 1,85,31,916</p> <p>During Operation Phase:</p> <p>STP 250 KLD: Rs 5,47,000 pa</p> <p>STP 35 KLD: 2,75,000 pa</p> <p>RWH: Rs 36,000 pa</p> <p>SWM: Rs 2,44,404 pa</p> <p>Green Belt: Rs 11,82,000 pa</p> <p>Storm water networking: Rs 95,000 pa</p> <p>Non-Conventional Energy use: Rs 1,00,000 pa</p> <p>Solar Water Heater: Rs 2,25,000 pa</p> <p>Swimming pool: Rs 3,00,000 pa</p>
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Chairman


Member Secretary

Minutes of the 103rd meeting of the SEIAA held from 26th, 27th, 30th June & 1st and 2nd July, 2016

		<p>Environmental Expenditure: Rs 1,75,000 pa</p> <p>Water supply through tanker: Rs 4,32,000 pa</p> <p>TOTAL: Rs 36,11,404</p> <p>Quantum and generation of corpus fund and Commitment: Project proponent shall generate corpus fund from individual flat owners for O & M during operation phase till handing over of premises to society.</p> <p>Responsibility for further O & M: Corpus fund shall be handed over to the society. While handing over Environmental Management Facilities M.O.U. shall be made with society to accept responsibility of further O & M</p>																				
36.	<p>Traffic Management</p> <p>No. of junction to the main road and design of confluence: One Main Junction from Site to Main Road</p> <p>Plot Area: 20,798.00 sq.m.</p> <p>Parking Details: For A , B, C Building</p> <table border="1"> <thead> <tr> <th>Sr. No.</th> <th>Type</th> <th>Applicable no of parking As per DCR</th> <th>Provided parking</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>2 Wheeler</td> <td>928</td> <td>928</td> </tr> <tr> <td>2.</td> <td>4 Wheeler</td> <td>642</td> <td>642</td> </tr> <tr> <td>3.</td> <td>Cycles</td> <td>518</td> <td>550</td> </tr> <tr> <td>4.</td> <td>Public Transport</td> <td>-</td> <td>-</td> </tr> </tbody> </table> <p>Total area provided for parking: 26024.00 sq.m.</p> <p>No. of car parking provided: 642</p>	Sr. No.	Type	Applicable no of parking As per DCR	Provided parking	1.	2 Wheeler	928	928	2.	4 Wheeler	642	642	3.	Cycles	518	550	4.	Public Transport	-	-	
Sr. No.	Type	Applicable no of parking As per DCR	Provided parking																			
1.	2 Wheeler	928	928																			
2.	4 Wheeler	642	642																			
3.	Cycles	518	550																			
4.	Public Transport	-	-																			


Chairman

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	Type of parking (Open/Stilt/Basement): Stilt parking and podium parking Area per car including driveway provided for car parking: 35 sq.m. Width of all Internal roads: NA			
37.	CRZ/RRZ clearance obtain ,if any	NA		
38.	Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas / inter-State boundaries	NA		
Check list for the other necessary approvals				
		Status of the approval	Name of the competent authority	Date of the issued letter
39.	CFO NOC for the above said building structure(s)	Obtained	CFO PMC	29/10/2015
40.	HRC NOC for the above said building structure(s) (If applicable)	NA	--	--
41.	NOC for the above said building structure(s) from the Aviation authority (If applicable)	NA	--	--
42.	Consent for the water for the above said detail(s)	Obtained	PMC	14/5/2015


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43.	Consent for the drainage for the above said detail(s)	Obtained	PMC	18/3/2015
44.	Consent for the electric supply for the proposed demand	NA	--	--
45.	Precertification for Green Building from Indian Green Building Council and other recognized institutes (If applicable)	NA		
46.	Court Order (If applicable)	NA		
47.	Other approvals (If any)	NA		

D) In 103rd meeting of SEIAA, it was observed that PP has submitted IOD vide No. 5/4448 dated 31.03.2015 for a built up area of 78627.71 sq.m. The project proposal was discussed on the basis of consolidated statement, compliance of issues raised by SEAC-III submitted by PP, layout plan, floor plan, location of environmental infrastructures like STP, RWH, SWM, Disaster Management plan, parking plan etc. It was noted that the SEAC-III had recommended the proposal to SEIAA.

After detailed deliberation, while agreeing with the stipulations as recommended by SEAC-III in its 46th meeting and compliance submitted by PP, the SEIAA decided to


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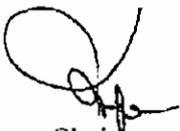
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grant Environment Clearance for the built up area of 78627.71 Sq.m subject to the following additional conditions:-

- i. The EC is granted as per the IOD approved by the Pune Municipal Corporation (PMC) and if there is any change in the total built up area/Construction area, configuration of the building, location of environmental parameters etc in the sanctioned plan, the PP shall approach SEIAA for amendment of EC.
- ii. To remove parking near the stair case for speedy evacuation during emergencies. Two wheeler parking to be removed.
- iii. To open the stair cases of all the building in such a way that people come out to stilt area instead of the lobby area during emergency.
- iv. To relocate swimming pool and services to the ground level from the podium.
- v) E- Waste shall be disposed through authorized vendor as per E - waste (Management and Handling) Rules, 2016.



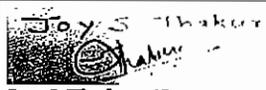
Chairman



Member Secretary

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Agenda of 73rd Meeting of SEAC-3 (DAY-3)	
SEAC Meeting number: 73 Meeting Date October 17, 2018	
Subject: Environment Clearance for Gangadham Towers by M/s Goel Ganga India Pvt Ltd	
Is a Violation Case: No	
1.Name of Project	M/s Goel Ganga India Pvt Ltd through Shri. Atul Goel
2.Type of institution	Private
3.Name of Project Proponent	Shri. Atul Goel
4.Name of Consultant	NABET Accredited EIA Consultant
5.Type of project	Housing Project
6.New project/expansion in existing project/modernization/diversification in existing project	Amendment in Existing EC
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	EC received vide letter SEAC-III-2015/CR-71/TC-3 dated 17th October 2016
8.Location of the project	S. No. 578/2
9.Taluka	Haveli
10.Village	Bibvewadi
Correspondence Name:	Shri Atul Goel
Room Number:	-
Floor:	3rd Floor
Building Name:	Sanmahu Complex
Road/Street Name:	Bund Garden Road
Locality:	Camp
City:	Pune
11.Area of the project	Pune Municipal Corporation (PMC)
12.IOD/IOA/Concession/Plan Approval Number	Sanction Plan Approved by PMC and HRC approval No - CC/0909/2018 Dated 3-7-2018 HRC-dated 9-3-2018 No 9256 IOD/IOA/Concession/Plan Approval Number: Sanction Plan Approved by PMC and HRC approval No - CC/0909/2018 Dated 3-7-2018 HRC-dated 9-3-2018 No 9256 Approved Built-up Area: 124864.65
13.Note on the initiated work (If applicable)	CONSTRUCTION OF A AND B Building is in progress as per EC received • Building A - 15 slab RCC is in progress Area completed -13,401.62 sqm • Building B - 6 th slab RCC is in progress, Area completed - 4710.6 sqm • EWS Building - RCC at Plinth level Area completed -437.94 sqm • Podium Level -4127.95 sqm Area south side 1 st to 4th slab Area North side 1 st to 2nd slabs under construction as on 1st August 2018
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	Not Applicable
15.Total Plot Area (sq. m.)	20,798.00
16.Deductions	1,977.94
17.Net Plot area	18,820.06
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 50,641.85 b) Non FSI area (sq. m.): 74,222.80 c) Total BUA area (sq. m.): 124864.65
18 (b).Approved Built up area as per DCR	Approved FSI area (sq. m.): - Approved Non FSI area (sq. m.): - Date of Approval: 03-07-2018
19.Total ground coverage (m2)	2,447.25
20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	13%
21.Estimated cost of the project	2731625622


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Name: Anil Kale
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Shri. Anil Kale (Chairman
SEAC-III)

22. Number of buildings & its configuration

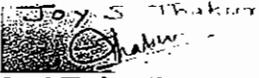
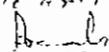
Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)
1	A Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
2	B Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
3	C Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
4	D Building (EWS), 1 number	P+11	35.90
5	E Building (Commercial), 1 number	P+11	35.97
6	Meditation Hall 1	G	4.5
7	Meditation Hall 2	G	4.5
8	Club House	G+1	7.6

23. Number of tenants and shops	Residential: 314 (260 + 54 EWS) Commercial : 22 offices + 2 meditation halls
24. Number of expected residents / users	Residential: 1570 ,Commercial: 139
25. Tenant density per hectare	167
26. Height of the building(s)	
27. Right of way (Width of the road from the nearest fire station to the proposed building(s))	30 m wide road (Nearest Fire Station - Main Fire Station Ghorpadi peth)
28. Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	Min. 12 m
29. Existing structure (s) if any	Not Any
30. Details of the demolition with disposal (If applicable)	Not Applicable

31. Production Details

Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable

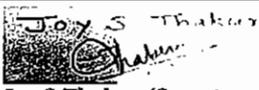
32. Total Water Requirement

 Joy S. Thakur (Secretary SEAC-III)	SEAC Meeting No: 73 Meeting Date: October 17, 2018	Page 2 of 115	Name: K. Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
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Dry season:	Source of water	PMC
	Fresh water (CMD):	155
	Recycled water - Flushing (CMD):	73
	Recycled water - Gardening (CMD):	25
	Swimming pool make up (Cum):	18 (from tanker)
	Total Water Requirement (CMD) :	271
	Fire fighting - Underground water tank(CMD):	300 (Residential + Commercial), 75 (EWS)
	Fire fighting - Overhead water tank(CMD):	20 m3 per building
	Excess treated water	98
Wet season:	Source of water	PMC
	Fresh water (CMD):	155
	Recycled water - Flushing (CMD):	73
	Recycled water - Gardening (CMD):	00
	Swimming pool make up (Cum):	18 (from tanker)
	Total Water Requirement (CMD) :	246
	Fire fighting - Underground water tank(CMD):	300 (Residential + Commercial), 75 (EWS)
	Fire fighting - Overhead water tank(CMD):	20 m3 per building
	Excess treated water	123
Details of Swimming pool (If any)	<p>Dimension Of Swimming pool -</p> <ul style="list-style-type: none"> • Main pool Size - 27 x 9 x 1.2m (LxWxD). • Baby pool Size - 7 x 9.45 x 0.6m (LxWxD). • Total water requirement- 332 kld • Water requirement for makeup - 10 kld • Details of Plant & Machinery used for treatment of Swimming pool water: Filter, Self Priming pump, • Control panel for pump, Hair and lint strainer, S/F • main drain in white ABS, S/I vacuum point in white • ABS, inlet point in white ABS, overflow grating. <p>Details of quality to be achieved for swimming pool water and parameters to be monitored: pH and Chlorine</p>	

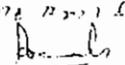
33.Details of Total water consumed

Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)		
	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total
Water Requirement									


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Name: श्री. अनिल काले
 Signature: 
 Shri. Anil Kale (Chairman
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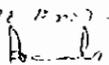
Fresh water requirement	Not applicable	172	172	Not applicable	17	17	Not applicable	155	155
Domestic	Not applicable	73	73	Not applicable	7	7	Not applicable	66	66
Gardening	Not applicable	25	25	Not applicable	25	25	Not applicable	00	00

34. Rain Water Harvesting (RWH)	Level of the Ground water table:	10 to 13m BGL post monsoon
	Size and no of RWH tank(s) and Quantity:	NA
	Location of the RWH tank(s):	NA
	Quantity of recharge pits:	Total 10 pits
	Size of recharge pits :	1.2 x 1.2 x 2.5 m depth and recharge bore of 15 m depth
	Budgetary allocation (Capital cost) :	22 lakh
	Budgetary allocation (O & M cost) :	0.66 lakh/annum
	Details of UGT tanks if any :	Residential & Commercial: Domestic 223 KLD Flushing 86 KLD Fire 300 KL EWS: Domestic 36 KLD Flushing 12 KLD Fire 75 KL
35. Storm water drainage	Natural water drainage pattern:	As per natural contour
	Quantity of storm water:	2912.74 m3 incremental run-off
	Size of SWD:	650 mm diameter with Slope 1:150
Sewage and Waste water	Sewage generation in KLD:	173 (residential + commercial) & 33 (EWS)
	STP technology:	Residential + Commercial: RMBR, EWS: MBBR
	Capacity of STP (CMD):	2 Nos of STPs, Residential and Commercial: 200 KLD, EWS: 35 KLD
	Location & area of the STP:	As per Master layout
	Budgetary allocation (Capital cost):	Residential + commercial: 55.72 lakh & EWS: 9.75 lakh
	Budgetary allocation (O & M cost):	Residential + commercial: 13.11 lakh/annum & EWS: 5.5 lakh/annum
36. Solid waste Management		


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Waste generation in the Pre Construction and Construction phase:	Waste generation:	Domestic waste: 50 Kg/day, Construction waste: Quantity of excavation: 33,519 m ³ & quantity to be consumed within site 13,638 m ³ remaining quantity will be disposed as per C&D Rules, 2016
	Disposal of the construction waste debris:	Domestic waste will be handed over to local body and excess excavation material will be disposed as per C&D Rules, 2016
Waste generation in the operation Phase:	Dry waste:	335 kg/day
	Wet waste:	485 kg/day
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	10 kg/day
	Others if any:	NA
Mode of Disposal of waste:	Dry waste:	will be handed over to SWACH
	Wet waste:	Treated within site in Organic waste converter
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	Used as Manure and rest will be handed over to nursery
	Others if any:	E waste will be handed over to authorised agency
Area requirement:	Location(s):	Near Residential and Commercial STP
	Area for the storage of waste & other material:	24.02 sqm
	Area for machinery:	included in above area
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	16.40 lakh
	O & M cost:	3.17 lakh/annum

37. Effluent Characteristics

Serial Number	Parameters	Unit	Inlet Effluent Characteristics	Outlet Effluent Characteristics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

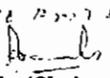
38. Hazardous Waste Details

Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal
1	Not applicable						

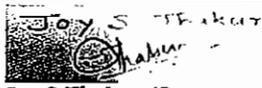

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39.Stacks emission Details						
Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases
1	2 X 1010 kVA DG set	HSD	1	5	0.015	500C
2	1 X 160 kVA DG set	HSD	1	5	0.015	500C
3	1 X 40 kVA DG set	HSD	1	5	0.015	500C
40.Details of Fuel to be used						
Serial Number	Type of Fuel	Existing	Proposed	Total		
1	HSD	Not applicable	HSD	HSD		
41.Source of Fuel		Authorised dealer				
42.Mode of Transportation of fuel to site		by road				
43.Green Belt Development	Total RG area :	1,882.00 sqm				
	No of trees to be cut :	NA				
	Number of trees to be planted :	250				
	List of proposed native trees :	Provided				
	Timeline for completion of plantation :	Before completion of project				
44.Number and list of trees species to be planted in the ground						
Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance		
1	Ailanthus excelsa	Maharukh	36	Deciduous , quick growing, shady tree		
2	Mangifera indica	Mango	19	Fruit bearing tree, attract birds		
3	Anthocephallus cadamba	Kadamb	13	Shady, large tree, ball shaped flowers		
4	Eugenia Jambolana	Jambhul	38	Fruit bearing tree, attract birds		
5	Michelia Champaca	Son chafa	81	Medium size evergreen tree, fragrant yellow flower		
6	Bauhinia racamosa	Apta	12	Deciduous, drought resistant		
7	Saraca indica	Sita Ashok	04	Evergreen tree with rounded crown		
8	Nyctanthes arbor-tristis	Prajakta	13	Fragrant flowers		
9	Plumeria alba	Chapha	02	Hardy plant,Ornamental plant with fragrant flowers		
10	Azadirachta indica	Neem	28	Medicinal properties		
11	Syzygium cumini	Jam/ Jambhul	04	Fruit bearing tree, attracts birds		
45.Total quantity of plants on ground						
46.Number and list of shrubs and bushes species to be planted in the podium RG:						


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Serial Number	Name	C/C Distance	Area m2
1	Thevetia nerifolia	0.9 m	375
2	Stachytarpheta sp.	0.45 m	125
3	Plumbago zeylanica	0.45 m	125
4	Acorus calamus	0.3 m	62.5
5	Korphad	0.3 m	62.5
6	Tulas	0.3 m	62.5
7	Kanher	0.3 m	250
8	Jaswanda	0.3 m	187.5

47. Energy

Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	40 kW
	DG set as Power back-up during construction phase	125 kVA
	During Operation phase (Connected load):	4805.77 kW
	During Operation phase (Demand load):	1953.31 kW
	Transformer:	• Transformer - A,B,C: 630 KVA X 3 • Transformer - EWS: 150 KVA X 1NO • Transformer - Commercial: 150 KVA X 1NO
	DG set as Power back-up during operation phase:	1010 kVA X 2 nos., 160 kVA X 1 no., 40 kVA X 1 no
	Fuel used:	HSD
	Details of high tension line passing through the plot if any:	NA

48. Energy saving by non-conventional method:

- Auto Timer control for external & Common lighting
- Use of CFL / LED lamps in all public/ common areas.
- Solar powered water heating. & PV Cells
- Electronic V3F Drives for Elevators

49. Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
1	Solar PV & water heating	Timer control, V3F driver lifts

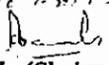
50. Details of pollution control Systems

Source	Existing pollution control system	Proposed to be installed
Sewage	Not applicable	STP
Solid waste	Not applicable	OWC


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Name: Kati Prasad
Signature: 
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Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Solar PV: 112.5 Lakh, solar water heating: 57.06 lakh
	O & M cost:	Solar PV: 3.98 Lakh/annum, solar water heating: 2.92 lakh/annum

51.Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
1	Air and water	Dust suppression measures & barricading	27.5
2	Socio	Site Safety	21.34
3	Socio	Site Sanitation	5.86
4	Socio	Disinfection	4.94
5	Socio	health check-up	0.60
6	Environmental monitoring	from MoEF&CC Approved Lab	4.68

b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	Sewage	STP 1	55.72	13.11
2	Sewage	STP 2	9.75	5.5
3	Solid waste	OWC	16.4	3.17
4	Storm Water	RWH System	22.00	0.66
5	Green Belt	Landscape development	27.10	5.56
6	Renewable	Solar PV	112.5	3.98
7	Renewable	Solar Water Heating	57.06	2.92
8	Swimming Pool	Swimming Pool	17.96	3.90
9	EHS	Safety training and awareness	11.7	2.3

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

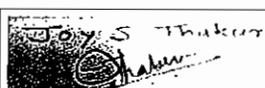
Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

No Information Available

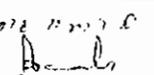
53.Traffic Management

Nos. of the junction to the main road & design of confluence:	1
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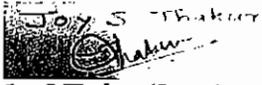
Name: Anil Kale
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SEAC-III)

Parking details:	Number and area of basement:	2 basements having area 17,939.56 sq m
	Number and area of podia:	1 podium having area 8969.78
	Total Parking area:	35,879.12 sq m
	Area per car:	35 sq m for basement and 30 sq m for covered parking
	Area per car:	35 sq m for basement and 30 sq m for covered parking
	Number of 2-Wheelers as approved by competent authority:	738
	Number of 4-Wheelers as approved by competent authority:	1043
	Public Transport:	PMPML Bus stop available
	Width of all Internal roads (m):	12 m internal road
CRZ/ RRZ clearance obtain, if any:	NA	
Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	None within 10 km	
Category as per schedule of EIA Notification sheet	8 (a) B2	
Court cases pending if any	Spl. Civil Suit no 828/2013 CJSJ and First Civit Appeal Number 837/2013 At High Court Mumbai pending for decision. However, these cases are not related to environment.	
Other Relevant Informations	We have obtained previous EC vide letter SEAC-III-2015/CR-71/TC-3 dated 17th October 2016 and construction work on site is in progress as per EC. Now seeking amendment in EC.	
Have you previously submitted Application online on MOEF Website.	No	
Date of online submission	-	

SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Summarised in brief information of Project as below.

Brief information of the project by SEAC

 Joy S. Thakur (Secretary SEAC-III)	SEAC Meeting No: 73 Meeting Date: October 17, 2018	Page 9 of 115	Name: K. Anil Kale Signature: [Signature] Shri. Anil Kale (Chairman SEAC-III)
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Environment Clearance for Gangadham Towers at S. No. 578/2, Bibvewadi Tal-Haveli dist-Pune by M/s Goel Ganga India Pvt Ltd.

PP submitted their application for prior Environmental clearance for total plot area of 20798.00 Sq. Mtrs, BUA of 124864.65 Sq. Mtrs and FSI area of 50641.85 Sq. Mtrs and Non FSI area of 74222.80 sq mtrs.

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8 (a) B2.

DECISION OF SEAC

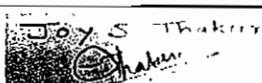
PP requested for time to submit above information; after deliberations committee asked PP to comply with the above observations and submit information to the committee for further discussion and consideration of SEAC.

Specific Conditions by SEAC:

- 1) PP to submit site specific EMP with costing.
- 2) PP to submit revised plan of SWD & sewer line connectivity up to final disposal point with chamber, invert level details.
- 3) PP to submit design details of STP.
- 4) PP to submit details of CER activities in consultation with the affected people in the project area as per MoEF & CC circular dated 1/05/2018. With details of agreement with executor
- 5) PP to submit revised RG plan.
- 6) PP to ensure that the plantation of additional local native tree species.
- 7) PP to submit indemnity bond for project land.
- 8) PP to submit revised disaster management plan with costing.
- 9) PP to submit water supply NOC.
- 10) PP to submit drainage NOC.
- 11) PP to submit E-WASTE NOC.

FINAL RECOMMENDATION

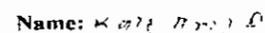
SEAC-III decided to defer the proposal. Kindly find SEAC decision above.

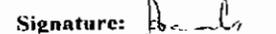

Joy S. Thakur

Joy S. Thakur (Secretary
SEAC-III)

SEAC Meeting No: 73 Meeting Date: October
17, 2018

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of 115

Name: 

Signature: 
Shri. Anil Kale (Chairman
SEAC-III)

Goel Ganga India Private Limited



GOEL GANGA GROUP™
Pure Delight

Date: 13/11/2018

To,
The Member of Secretary,
State Level Expert Appraisal Committee (SEAC III)
15th floor, New Administration building,
Mantralaya, Mumbai 400032.

Subject : Submission of 73rd SEAC III reply for SEIAA Statement Number 0000001594
Gangadham Tower, Bibvewadi, Pune.
Reference : 73rd SEAC III Minutes of Meeting

Dear Sir,

With reference to above mentioned subject we are here by submitting reply for Gangadham Towers at S. No. 578/2, Bibvewadi Tal- Haveli dist-Pune by M/s Goel Ganga India Pvt Ltd.

Sr. No.	Compliance Point	Reply
1	PP to submit site specific EMP with costing.	Attached as annexure I.
2	PP to submit revised plan of SWD & sewer line connectivity up to final disposal point with chamber; invert level details.	Revised SWD & sewer connectivity up to final disposal point with chamber; invert level details is attached as annexure II.
3	PP to submit design details of STP.	Attached as annexure III.
4	PP to submit details of CER activities in consultation with the affected people in the project area as per MoEF& CC circular dated 1/05/2018. With details of agreement with executor.	Details of CER activities are attached as annexure IV.
5	PP to submit revised RG plan.	Revised RG plan is attached as annexure V.
6	PP to ensure that the plantation of additional local native tree species.	Revised RG plan with addition native tree species is attached as annexure V.
7	PP to submit indemnity bond for project land.	Attached as annexure VI
8	PP to submit revised disaster management plan with costing.	Attached as annexure VII
9	PP to submit water supply NOC.	Attached as annexure VIII
10	PP to submit drainage NOC.	Attached as annexure IX
11	PP to submit E-WASTE NOC.	Attached as annexure X

Goel Ganga India Private Limited



GOEL GANGA GROUP™
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Kindly accept the same and requesting you to consider our project in the upcoming SEAC III.

Thanking You,

Authorized signatory
Goel Ganga India Pvt. Ltd.

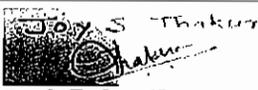
Bipin Shah

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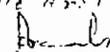
ANNEXURE-10

Agenda for 76th Meeting of SEAC-3 (Day-2)	
SEAC Meeting number: 76 Meeting Date November 16, 2018	
Subject: Environment Clearance for Gangadham Towers by M/s Goel Ganga India Pvt Ltd	
Is a Violation Case: No	
1.Name of Project	M/s Goel Ganga India Pvt Ltd through Shri. Atul Goel
2.Type of institution	Private
3.Name of Project Proponent	Shri. Atul Goel
4.Name of Consultant	NABET Accredited EIA Consultant
5.Type of project	Housing Project
6.New project/expansion in existing project/modernization/diversification in existing project	Amendment in Existing EC
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	EC received vide letter SEAC-III-2015/CR-71/TC-3 dated 17th October 2016
8.Location of the project	S. No. 578/2
9.Taluka	Haveli
10.Village	Bibvewadi
Correspondence Name:	Shri Atul Goel
Room Number:	-
Floor:	3rd Floor
Building Name:	Sanmahu Complex
Road/Street Name:	Bund Garden Road
Locality:	Camp
City:	Pune
11.Area of the project	Pune Municipal Corporation (PMC)
12.IOD/IOA/Concession/Plan Approval Number	Sanction Plan Approved by PMC and HRC approval No - CC/0909/2018 Dated 3-7-2018 HRC-dated 9-3-2018 No 9256
	IOD/IOA/Concession/Plan Approval Number: Sanction Plan Approved by PMC and HRC approval No - CC/0909/2018 Dated 3-7-2018 HRC-dated 9-3-2018 No 9256
	Approved Built-up Area: 124864.65
13.Note on the initiated work (If applicable)	CONSTRUCTION OF A AND B Building is in progress as per EC received • Building A - 15 slab RCC is in progress Area completed -13,401.62 sqm • Building B - 6 th slab RCC is in progress, Area completed - 4710.6 sqm • EWS Building - RCC at Plinth level Area completed -437.94 sqm • Podium Level -4127.95 sqm Area south side 1 st to 4th slab Area North side 1 st to 2nd slabs under construction as on 1st August 2018
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	Not Applicable
15.Total Plot Area (sq. m.)	20,798.00
16.Deductions	1,977.94
17.Net Plot area	18,820.06
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 50,641.85
	b) Non FSI area (sq. m.): 74,222.80
	c) Total BUA area (sq. m.): 124864.65
18 (h).Approved Built up area as per DCR	Approved FSI area (sq. m.): -
	Approved Non FSI area (sq. m.): -
	Date of Approval: 03-07-2018
19.Total ground coverage (m2)	2,447.25
20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	13%
21.Estimated cost of the project	2731625622


Joy S.Thakur (Secretary SEAC-III)

SEAC Meeting No: 76 Meeting Date: November 16, 2018

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Name: K. Anil Kale
Signature: 
Shri. Anil Kale (Chairman SEAC-III)

22. Number of buildings & its configuration

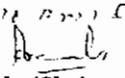
Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)
1	A Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
2	B Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
3	C Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
4	D Building (EWS), 1 number	P+11	35.90
5	E Building (Commercial), 1 number	P+11	35.97
6	Meditation Hall 1	G	4.5
7	Meditation Hall 2	G	4.5
8	Club House	G+1	7.6

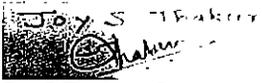
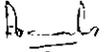
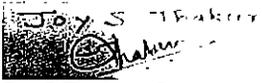
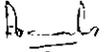
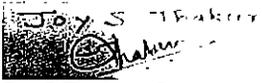
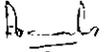
23. Number of tenants and shops	Residential: 314 (260 + 54 EWS) Commercial : 22 offices + 2 meditation halls
24. Number of expected residents / users	Residential: 1570 ,Commercial: 139
25. Tenant density per hectare	167
26. Height of the building(s)	
27. Right of way (Width of the road from the nearest fire station to the proposed building(s))	30 m wide road (Nearest Fire Station - Main Fire Station Ghorpadi peth)
28. Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	Min. 12 m
29. Existing structure (s) if any	Not Any
30. Details of the demolition with disposal (If applicable)	Not Applicable

31. Production Details

Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable

32. Total Water Requirement

 Joy S. Thakur (Secretary SEAC-III)	SEAC Meeting No: 76 Meeting Date: November 16, 2018	Page 2 of 137	Name: Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
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Dry season:	Source of water	PMC											
	Fresh water (CMD):	155											
	Recycled water - Flushing (CMD):	73											
	Recycled water - Gardening (CMD):	25											
	Swimming pool make up (Cum):	18 (from tanker)											
	Total Water Requirement (CMD) :	271											
	Fire fighting - Underground water tank(CMD):	300 (Residential + Commercial), 75 (EWS)											
	Fire fighting - Overhead water tank(CMD):	20 m3 per building											
	Excess treated water	98											
Wet season:	Source of water	PMC											
	Fresh water (CMD):	155											
	Recycled water - Flushing (CMD):	73											
	Recycled water - Gardening (CMD):	00											
	Swimming pool make up (Cum):	18 (from tanker)											
	Total Water Requirement (CMD) :	246											
	Fire fighting - Underground water tank(CMD):	300 (Residential + Commercial), 75 (EWS)											
	Fire fighting - Overhead water tank(CMD):	20 m3 per building											
	Excess treated water	123											
Details of Swimming pool (If any)	<p>Dimension Of Swimming pool -</p> <ul style="list-style-type: none"> • Main pool Size - 27 x 9 x 1.2m (LxWxD). • Baby pool Size - 7 x 9.45 x 0.6m (LxWxD). • Total water requirement- 332 kld • Water requirement for makeup - 10 kld • Details of Plant & Machinery used for treatment of Swimming pool water: Filter, Self Priming pump, • Control panel for pump, Hair and lint strainer, S/F • main drain in white ABS, S/I vacuum point in white • ABS, inlet point in white ABS, overflow grating. <p>Details of quality to be achieved for swimming pool water and parameters to be monitored: pH and Chlorine</p>												
33.Details of Total water consumed													
Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)						
Water Requirement	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total				
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 Joy S.Thakur (Secretary SEAC-III)	SEAC Meeting No: 76 Meeting Date: November 16, 2018	Page 3 of 137	Name: Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)										

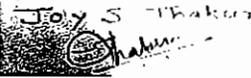
Fresh water requirement	Not applicable	172	172	Not applicable	17	17	Not applicable	155	155
Domestic	Not applicable	73	73	Not applicable	7	7	Not applicable	66	66
Gardening	Not applicable	25	25	Not applicable	25	25	Not applicable	00	00

34. Rain Water Harvesting (RWH)	Level of the Ground water table:	10 to 13m BGL post monsoon
	Size and no of RWH tank(s) and Quantity:	NA
	Location of the RWH tank(s):	NA
	Quantity of recharge pits:	Total 10 pits
	Size of recharge pits :	1.2 x 1.2 x 2.5 m depth and recharge bore of 15 m depth
	Budgetary allocation (Capital cost) :	22 lakh
	Budgetary allocation (O & M cost) :	0.66 lakh/annum
	Details of UGT tanks if any :	Residential & Commercial: Domestic 223 KLD Flushing 86 KLD Fire 300 KL EWS: Domestic 36 KLD Flushing 12 KLD Fire 75 KL

35. Storm water drainage	Natural water drainage pattern:	As per natural contour
	Quantity of storm water:	2912.74 m3 incremental run-off
	Size of SWD:	650 mm diameter with Slope 1:150

Sewage and Waste water	Sewage generation in KLD:	173 (residential + commercial) & 33 (EWS)
	STP technology:	Residential + Commercial: RMBR, EWS: MBBR
	Capacity of STP (CMD):	2 Nos of STPs, Residential and Commercial: 200 KLD, EWS: 35 KLD
	Location & area of the STP:	As per Master layout
	Budgetary allocation (Capital cost):	Residential + commercial: 55.72 lakh & EWS: 9.75 lakh
	Budgetary allocation (O & M cost):	Residential + commercial: 13.11 lakh/annum & EWS: 5.5 lakh/annum

36. Solid waste Management

 Joy S. Thakur (Secretary SEAC-III)	SEAC Meeting No: 76 Meeting Date: November 16, 2018	Page 4 of 137	Name: श्री. अनिल काले Signature:  Shri. Anil Kale (Chairman SEAC-III)
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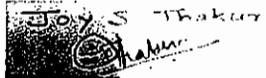
Waste generation in the Pre Construction and Construction phase:	Waste generation:	Domestic waste: 50 Kg/day, Construction waste: Quantity of excavation: 33,519 m ³ & quantity to be consumed within site 13,638 m ³ remaining quantity will be disposed as per C&D Rules, 2016
	Disposal of the construction waste debris:	Domestic waste will be handed over to local body and excess excavation material will be disposed as per C&D Rules, 2016
Waste generation in the operation Phase:	Dry waste:	335 kg/day
	Wet waste:	485 kg/day
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	10 kg/day
	Others if any:	NA
Mode of Disposal of waste:	Dry waste:	will be handed over to SWACH
	Wet waste:	Treated within site in Organic waste converter
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	Used as Manure and rest will be handed over to nursery
	Others if any:	E waste will be handed over to authorised agency
Area requirement:	Location(s):	Near Residential and Commercial STP
	Area for the storage of waste & other material:	24.02 sqm
	Area for machinery:	included in above area
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	16.40 lakh
	O & M cost:	3.17 lakh/annum

37. Effluent Characteristics

Serial Number	Parameters	Unit	Inlet Effluent Characteristics	Outlet Effluent Characteristics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

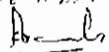
38. Hazardous Waste Details

Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal
1	Not applicable						


Joy S. Thakur (Secretary
SEAC-III)

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16, 2018

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Name: Anil Kale
Signature: 
Shri. Anil Kale (Chairman
SEAC-III)

39.Stacks emission Details						
Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases
1	2 X 1010 kVA DG set	HSD	1	5	0.015	500C
2	1 X 160 kVA DG set	HSD	1	5	0.015	500C
3	1 X 40 kVA DG set	HSD	1	5	0.015	500C

40.Details of Fuel to be used

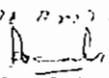
Serial Number	Type of Fuel	Existing	Proposed	Total
1	HSD	Not applicable	HSD	HSD
41.Source of Fuel		Authorised dealer		
42.Mode of Transportation of fuel to site		by road		

43.Green Belt Development	Total RG area :	1,882.00 sqm
	No of trees to be cut :	NA
	Number of trees to be planted :	250
	List of proposed native trees :	Provided
	Timeline for completion of plantation :	Before completion of project

44.Number and list of trees species to be planted in the ground

Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance
1	Ailanthus excelsa	Maharukh	36	Deciduous , quick growing, shady tree
2	Mangifera indica	Mango	19	Fruit bearing tree, attract birds
3	Anthocephallus cadamba	Kadamb	13	Shady, large tree, ball shaped flowers
4	Eugenia Jambolana	Jambhul	38	Fruit bearing tree, attract birds
5	Michelia Champaca	Son chafa	81	Medium size evergreen tree, fragrant yellow flower
6	Bauhinia racamosa	Apta	12	Deciduous, drought resistant
7	Saraca indica	Sita Ashok	04	Evergreen tree with rounded crown
8	Nyctanthes arbor-tristis	Prajakta	13	Fragrant flowers
9	Plumeria alba	Chapha	02	Hardy plant,Ornamental plant with fragrant flowers
10	Azadirachta indica	Neem	28	Medicinal properties
11	Syzygium cumini	Jam/ Jambhul	04	Fruit bearing tree, attracts birds
45.Total quantity of plants on ground				

46.Number and list of shrubs and bushes species to be planted in the podium RG:

 Joy S.Thakur (Secretary SEAC-III)	SEAC Meeting No: 76 Meeting Date: November 16, 2018	Page 6 of 137	Name: Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
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Serial Number	Name	C/C Distance	Area m2
1	Thevetia nerifolia	0.9 m	375
2	Stachytarpheta sp.	0.45 m	125
3	Plumbago zeylanica	0.45 m	125
4	Acorus calamus	0.3 m	62.5
5	Korphad	0.3 m	62.5
6	Tulas	0.3 m	62.5
7	Kanher	0.3 m	250
8	Jaswanda	0.3 m	187.5

47. Energy

Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	40 kW
	DG set as Power back-up during construction phase	125 kVA
	During Operation phase (Connected load):	4805.77 kW
	During Operation phase (Demand load):	1953.31 kW
	Transformer:	• Transformer - A,B,C: 630 KVA X 3 • Transformer - EWS: 150 KVA X 1NO • Transformer - Commercial: 150 KVA X 1NO
	DG set as Power back-up during operation phase:	1010 kVA X 2 nos., 160 kVA X 1 no., 40 kVA X 1 no
	Fuel used:	HSD
Details of high tension line passing through the plot if any:	NA	

48. Energy saving by non-conventional method:

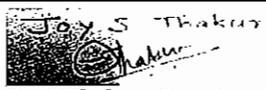
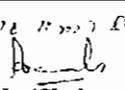
- Auto Timer control for external & Common lighting
- Use of CFL / LED lamps in all public/ common areas.
- Solar powered water heating. & PV Cells
- Electronic V3F Drives for Elevators

49. Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
1	Solar PV & water heating	Timer control, V3F driver lifts

50. Details of pollution control Systems

Source	Existing pollution control system	Proposed to be installed
Sewage	Not applicable	STP
Solid waste	Not applicable	OWC

 Joy S. Thakur (Secretary SEAC-III)	SEAC Meeting No: 76 Meeting Date: November 16, 2018	Page 7 of 137	Name: Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
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Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Solar PV: 112.5 Lakh, solar water heating: 57.06 lakh
	O & M cost:	Solar PV: 3.98 Lakh/annum, solar water heating: 2.92 lakh/annum

51.Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
1	Air and water	Dust suppression measures & barricading	27.5
2	Socio	Site Safety	21.34
3	Socio	Site Sanitation	5.86
4	Socio	Disinfection	4.94
5	Socio	health check-up	0.60
6	Environmental monitoring	from MoEF&CC Approved Lab	4.68

b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	Sewage	STP 1	55.72	13.11
2	Sewage	STP 2	9.75	5.5
3	Solid waste	OWC	16.4	3.17
4	Storm Water	RWH System	22.00	0.66
5	Green Belt	Landscape development	27.10	5.56
6	Renewable	Solar PV	112.5	3.98
7	Renewable	Solar Water Heating	57.06	2.92
8	Swimming Pool	Swimming Pool	17.96	3.90
9	EHS	Safety training and awareness	11.7	2.3

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

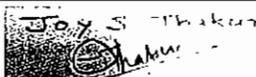
Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

No Information Available

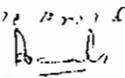
53.Traffic Management

Nos. of the junction to the main road & design of confluence:	1
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Joy S.Thakur (Secretary
SEAC-III)

SEAC Meeting No: 76 Meeting Date: November
16, 2018

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Name: श्री. अनिल काले
Signature: 
Shri. Anil Kale (Chairman
SEAC-III)

Parking details:	Number and area of basement:	2 basements having area 17,939.56 sq m
	Number and area of podia:	1 podium having area 8969.78
	Total Parking area:	35,879.12 sq m
	Area per car:	35 sq m for basement and 30 sq m for covered parking
	Area per car:	35 sq m for basement and 30 sq m for covered parking
	Number of 2-Wheelers as approved by competent authority:	738
	Number of 4-Wheelers as approved by competent authority:	1043
	Public Transport:	PMPML Bus stop available
	Width of all Internal roads (m):	12 m internal road
CRZ/ RRZ clearance obtain, if any:	NA	
Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	None within 10 km	
Category as per schedule of EIA Notification sheet	8 (a) B2	
Court cases pending if any	Spl. Civil Suit no 828/2013 CJSJ and First Civit Appeal Number 837/2013 At High Court Mumbai pending for decision. However, these cases are not related to environment.	
Other Relevant Informations	We have obtained previous EC vide letter SEAC-III-2015/CR-71/TC-3 dated 17th October 2016 and construction work on site is in progress as per EC. Now seeking amendment in EC.	
Have you previously submitted Application online on MOEF Website.	No	
Date of online submission	-	

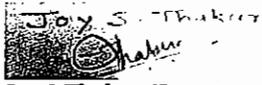
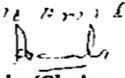
SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Summorised in brief information of Project as below.

Brief information of the project by SEAC

PP submitted their application for prior EC for total plot area of 20798.00 m², BUA of 124864.65 m² and FSI area of 50641.85 m² and Non FSI area of 74222.80 m².

DECISION OF SEAC

 Joy S. Thakur (Secretary SEAC-III)	SEAC Meeting No: 76 Meeting Date: November 16, 2018	Page 9 of 137	Name: श्री. अनिल काले Signature:  Shri. Anil Kale (Chairman SEAC-III)
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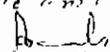
The Committee decided to defer the proposal based on the opinion given by Law and Judiciary Department, GoM regarding processing / appraisal of the proposal. It was informed to Committee that further opinion from the Advocate General, GoM is being sought by the Environment Department, GoM.

The Committee decided to **defer** the proposal till the opinion from the Advocate General, GoM is received.

Specific Conditions by SEAC:

FINAL RECOMMENDATION

SEAC-III decided to defer the proposal. Kindly find SEAC decision above.

 Joy S. Thakur (Secretary SEAC-III)	SEAC Meeting No: 76 Meeting Date: November 16, 2018	Page 10 of 137	Name: श्री अनिल काले Signature:  Shri. Anil Kale (Chairman SEAC-III)
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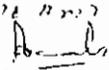
894 ANNEXURE-11

85 SEAC-3 Day 03	
SEAC Meeting number: 85 Meeting Date April 12, 2019	
Subject: Environment Clearance for Gangadham Towers by M/s Goel Ganga India Pvt Ltd	
Is a Violation Case: No	
1.Name of Project	M/s Goel Ganga India Pvt Ltd through Shri. Atul Goel
2.Type of institution	Private
3.Name of Project Proponent	Shri. Atul Goel
4.Name of Consultant	NABET Accredited EIA Consultant
5.Type of project	Housing Project
6.New project/expansion in existing project/modernization/diversification in existing project	Amendment in Existing EC
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	EC received vide letter SEAC-III-2015/CR-71/TC-3 dated 17th October 2016
8.Location of the project	S. No. 578/2
9.Taluka	Haveli
10.Village	Bibvewadi
Correspondence Name:	Shri Atul Goel
Room Number:	-
Floor:	3rd Floor
Building Name:	Sanmalu Complex
Road/Street Name:	Bund Garden Road
Locality:	Camp
City:	Pune
11.Area of the project	Pune Municipal Corporation (PMC)
12.IOD/IOA/Concession/Plan Approval Number	Sanction Plan Approved by PMC and HRC approval No - CC/0909/2018 Dated 3-7-2018 HRC-dated 9-3-2018 No 9256
	IOD/IOA/Concession/Plan Approval Number: Sanction Plan Approved by PMC and HRC approval No - CC/0909/2018 Dated 3-7-2018 HRC-dated 9-3-2018 No 9256
	Approved Built-up Area: 124864.65
13.Note on the initiated work (If applicable)	CONSTRUCTION OF A AND B Building is in progress as per EC received • Building A - 15 slab RCC is in progress Area completed -13,401.62 sqm • Building B - 6 th slab RCC is in progress, Area completed - 4710.6 sqm • EWS Building - RCC at Plinth level Area completed -437.94 sqm • Podium Level -4127.95 sqm Area south side 1 st to 4th slab Area North side 1 st to 2nd slabs under construction as on 1st August 2018
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	Not Applicable
15.Total Plot Area (sq. m.)	20,798.00
16.Deductions	1,977.94
17.Net Plot area	18,820.06
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 50,641.85
	b) Non FSI area (sq. m.): 74,222.80
	c) Total BUA area (sq. m.): 124864.65
18 (b).Approved Built up area as per DCR	Approved FSI area (sq. m.): -
	Approved Non FSI area (sq. m.): -
	Date of Approval: 03-07-2018
19.Total ground coverage (m2)	2,447.25
20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	13%
21.Estimated cost of the project	2731625622


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Name: Anil Kale
Signature: 
Shri. Anil Kale (Chairman
SEAC-III)

22. Number of buildings & its configuration

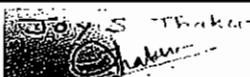
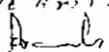
Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)
1	A Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
2	B Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
3	C Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
4	D Building (EWS), 1 number	P+11	35.90
5	E Building (Commercial), 1 number	P+11	35.97
6	Meditation Hall 1	G	4.5
7	Meditation Hall 2	G	4.5
8	Club House	G+1	7.6

23. Number of tenants and shops	Residential: 314 (260 + 54 EWS) Commercial : 22 offices + 2 meditation halls
24. Number of expected residents / users	Residential: 1570 , Commercial: 139
25. Tenant density per hectare	167
26. Height of the building(s)	
27. Right of way (Width of the road from the nearest fire station to the proposed building(s))	30 m wide road (Nearest Fire Station - Main Fire Station Ghorpadi peth)
28. Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	Min. 12 m
29. Existing structure (s) if any	Not Any
30. Details of the demolition with disposal (If applicable)	Not Applicable

31. Production Details

Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable

32. Total Water Requirement

 Joy S. Thakur (Secretary SEAC-III)	SEAC Meeting No: 85 Meeting Date: April 12, 2019	Page 46 of 108	Name: K Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
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Dry season:	Source of water	PMC
	Fresh water (CMD):	155
	Recycled water - Flushing (CMD):	73
	Recycled water - Gardening (CMD):	25
	Swimming pool make up (Cum):	18 (from tanker)
	Total Water Requirement (CMD) :	271
	Fire fighting - Underground water tank(CMD):	300 (Residential + Commercial), 75 (EWS)
	Fire fighting - Overhead water tank(CMD):	20 m3 per building
	Excess treated water	98
Wet season:	Source of water	PMC
	Fresh water (CMD):	155
	Recycled water - Flushing (CMD):	73
	Recycled water - Gardening (CMD):	00
	Swimming pool make up (Cum):	18 (from tanker)
	Total Water Requirement (CMD) :	246
	Fire fighting - Underground water tank(CMD):	300 (Residential + Commercial), 75 (EWS)
	Fire fighting - Overhead water tank(CMD):	20 m3 per building
	Excess treated water	123
Details of Swimming pool (If any)	Dimension Of Swimming pool - • Main pool Size - 27 x 9 x 1.2m (LxWxD). • Baby pool Size - 7 x 9.45 x 0.6m (LxWxD). • Total water requirement- 332 kld • Water requirement for makeup - 10 kld • Details of Plant & Machinery used for treatment of Swimming pool water: Filter, Self Priming pump, • Control panel for pump, Hair and lint strainer, S/F • main drain in white ABS, S/I vacuum point in white • ABS, inlet point in white ABS, overflow grating. Details of quality to be achieved for swimming pool water and parameters to be monitored: pH and Chlorine	

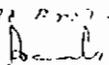
33.Details of Total water consumed

Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)		
	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total
Water Requirement									


 Joy S.Thakur (Secretary
 SEAC-III)

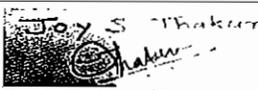
SEAC Meeting No: 85 Meeting Date: April 12, 2019

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Name: Kailash Prasad
 Signature: 
 Shri. Anil Kale (Chairman
 SEAC-III)

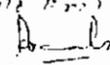
Fresh water requirement	Not applicable	172	172	Not applicable	17	17	Not applicable	155	155
Domestic	Not applicable	73	73	Not applicable	7	7	Not applicable	66	66
Gardening	Not applicable	25	25	Not applicable	25	25	Not applicable	00	00

34. Rain Water Harvesting (RWH)	Level of the Ground water table:	10 to 13m BGL post monsoon
	Size and no of RWH tank(s) and Quantity:	NA
	Location of the RWH tank(s):	NA
	Quantity of recharge pits:	Total 10 pits
	Size of recharge pits :	1.2 x 1.2 x 2.5 m depth and recharge bore of 15 m depth
	Budgetary allocation (Capital cost) :	22 lakh
	Budgetary allocation (O & M cost) :	0.66 lakh/annum
	Details of UGT tanks if any :	Residential & Commercial: Domestic 223 KLD Flushing 86 KLD Fire 300 KL EWS: Domestic 36 KLD Flushing 12 KLD Fire 75 KL
35. Storm water drainage	Natural water drainage pattern:	As per natural contour
	Quantity of storm water:	2912.74 m3 incremental run-off
	Size of SWD:	650 mm diameter with Slope 1:150
Sewage and Waste water	Sewage generation in KLD:	173 (residential + commercial) & 33 (EWS)
	STP technology:	Residential + Commercial: RMBR, EWS: MBBR
	Capacity of STP (CMD):	2 Nos of STPs, Residential and Commercial: 200 KLD, EWS: 35 KLD
	Location & area of the STP:	As per Master layout
	Budgetary allocation (Capital cost):	Residential + commercial: 55.72 lakh & EWS: 9.75 lakh
	Budgetary allocation (O & M cost):	Residential + commercial: 13.11 lakh/annum & EWS: 5.5 lakh/annum
36. Solid waste Management		


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Name: श्री. अनिल काले
Signature: 
Shri. Anil Kale (Chairman
SEAC-III)

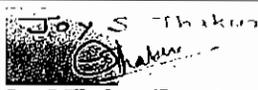
Waste generation in the Pre Construction and Construction phase:	Waste generation:	Domestic waste: 50 Kg/day, Construction waste: Quantity of excavation: 33,519 m ³ & quantity to be consumed within site 13,638 m ³ remaining quantity will be disposed as per C&D Rules, 2016
	Disposal of the construction waste debris:	Domestic waste will be handed over to local body and excess excavation material will be disposed as per C&D Rules, 2016
Waste generation in the operation Phase:	Dry waste:	335 kg/day
	Wet waste:	485 kg/day
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	10 kg/day
	Others if any:	NA
Mode of Disposal of waste:	Dry waste:	will be handed over to SWACH
	Wet waste:	Treated within site in Organic waste converter
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	Used as Manure and rest will be handed over to nursery
	Others if any:	E waste will be handed over to authorised agency
Area requirement:	Location(s):	Near Residential and Commercial STP
	Area for the storage of waste & other material:	24.02 sqm
	Area for machinery:	included in above area
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	16.40 lakh
	O & M cost:	3.17 lakh/annum

37. Effluent Characteristics

Serial Number	Parameters	Unit	Inlet Effluent Characteristics	Outlet Effluent Characteristics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

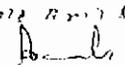
38. Hazardous Waste Details

Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal
1	Not applicable						


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Shri. Anil Kale (Chairman
SEAC-III)

39.Stacks emission Details

Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases
1	2 X 1010 kVA DG set	HSD	1	5	0.015	500C
2	1 X 160 kVA DG set	HSD	1	5	0.015	500C
3	1 X 40 kVA DG set	HSD	1	5	0.015	500C

40.Details of Fuel to be used

Serial Number	Type of Fuel	Existing	Proposed	Total
1	HSD	Not applicable	HSD	HSD

41.Source of Fuel Authorised dealer

42.Mode of Transportation of fuel to site by road

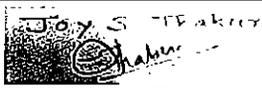
43.Green Belt Development	Total RG area :	1,882.00 sqm
	No of trees to be cut :	NA
	Number of trees to be planted :	250
	List of proposed native trees :	Provided
	Timeline for completion of plantation :	Before completion of project

44.Number and list of trees species to be planted in the ground

Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance
1	Ailanthus excelsa	Maharukh	36	Deciduous , quick growing, shady tree
2	Mangifera indica	Mango	19	Fruit bearing tree, attract birds
3	Anthocephallus cadamba	Kadamb	13	Shady, large tree, ball shaped flowers
4	Eugenia Jambolana	Jambhul	38	Fruit bearing tree, attract birds
5	Michelia Champaca	Son chafa	81	Medium size evergreen tree, fragrant yellow flower
6	Bauhinia racamosa	Apta	12	Deciduous, drought resistant
7	Saraca indica	Sita Ashok	04	Evergreen tree with rounded crown
8	Nyctanthes arbor-tristis	Prajakta	13	Fragrant flowers
9	Plumeria alba	Chapha	02	Hardy plant,Ornamental plant with fragrant flowers
10	Azadirachta indica	Neem	28	Medicinal properties
11	Syzygium cumini	Jam/ Jambhul	04	Fruit bearing tree, attracts birds

45.Total quantity of plants on ground

46.Number and list of shrubs and bushes species to be planted in the podium RG:

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Serial Number	Name	C/C Distance	Area m2
1	Thevetia nerifolia	0.9 m	375
2	Stachytarpheta sp.	0.45 m	125
3	Plumbago zeylanica	0.45 m	125
4	Acorus calamus	0.3 m	62.5
5	Korphad	0.3 m	62.5
6	Tulas	0.3 m	62.5
7	Kanher	0.3 m	250
8	Jaswanda	0.3 m	187.5

47. Energy

Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	40 kW
	DG set as Power back-up during construction phase	125 kVA
	During Operation phase (Connected load):	4805.77 kW
	During Operation phase (Demand load):	1953.31 kW
	Transformer:	• Transformer - A,B,C: 630 KVA X 3 • Transformer - EWS: 150 KVA X 1NO • Transformer - Commercial: 150 KVA X 1NO
	DG set as Power back-up during operation phase:	1010 kVA X 2 nos., 160 kVA X 1 no., 40 kVA X 1 no
	Fuel used:	HSD
	Details of high tension line passing through the plot if any:	NA

48. Energy saving by non-conventional method:

- Auto Timer control for external & Common lighting
- Use of CFL / LED lamps in all public/ common areas.
- Solar powered water heating. & PV Cells
- Electronic V3F Drives for Elevators

49. Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
1	Solar PV & water heating	Timer control, V3F driver lifts

50. Details of pollution control Systems

Source	Existing pollution control system	Proposed to be installed
Sewage	Not applicable	STP
Solid waste	Not applicable	OWC


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SEAC-III)

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Name: Anil Kale
Signature: 
Shri. Anil Kale (Chairman
SEAC-III)

Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Solar PV: 112.5 Lakh, solar water heating: 57.06 lakh
	O & M cost:	Solar PV: 3.98 Lakh/annum, solar water heating: 2.92 lakh/annum

51.Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
1	Air and water	Dust suppression measures & barricading	27.5
2	Socio	Site Safety	21.34
3	Socio	Site Sanitation	5.86
4	Socio	Disinfection	4.94
5	Socio	health check-up	0.60
6	Environmental monitoring	from MoEF&CC Approved Lab	4.68

b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	Sewage	STP 1	55.72	13.11
2	Sewage	STP 2	9.75	5.5
3	Solid waste	OWC	16.4	3.17
4	Storm Water	RWH System	22.00	0.66
5	Green Belt	Landscape development	27.10	5.56
6	Renewable	Solar PV	112.5	3.98
7	Renewable	Solar Water Heating	57.06	2.92
8	Swimming Pool	Swimming Pool	17.96	3.90
9	EHS	Safety training and awareness	11.7	2.3

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

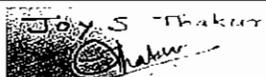
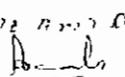
Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

No Information Available

53.Traffic Management

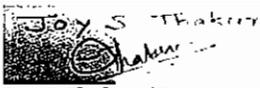
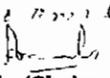
Nos. of the junction to the main road & design of confluence:	1
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 Joy S.Thakur (Secretary SEAC-III)	SEAC Meeting No: 85 Meeting Date: April 12, 2019	Page 52 of 108	Name: Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
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Parking details:	Number and area of basement:	2 basements having area 17,939.56 sq m
	Number and area of podia:	1 podium having area 8969.78
	Total Parking area:	35,879.12 sq m
	Area per car:	35 sq m for basement and 30 sq m for covered parking
	Area per car:	35 sq m for basement and 30 sq m for covered parking
	Number of 2-Wheelers as approved by competent authority:	738
	Number of 4-Wheelers as approved by competent authority:	1043
	Public Transport:	PMPML Bus stop available
	Width of all Internal roads (m):	12 m internal road
	CRZ/ RRZ clearance obtain, if any:	NA
	Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	None within 10 km
	Category as per schedule of EIA Notification sheet	8 (a) B2
	Court cases pending if any	Spl. Civil Suit no 828/2013 CJSJ and First Civit Appeal Number 837/2013 At High Court Mumbai pending for decision. However, these cases are not related to environment.
	Other Relevant Informations	We have obtained previous EC vide letter SEAC-III-2015/CR-71/TC-3 dated 17th October 2016 and construction work on site is in progress as per EC. Now seeking amendment in EC.
	Have you previously submitted Application online on MOEF Website.	No
	Date of online submission	-

SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Environmental Impacts of the project	-
Water Budget	-
Waste Water Treatment	-
Drainage pattern of the project	-
Ground water parameters	-

 Joy S. Thakur (Secretary SEAC-III)	SEAC Meeting No: 85 Meeting Date: April 12, 2019	Page 53 of 108	Name: Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
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Solid Waste Management	-
Air Quality & Noise Level issues	-
Energy Management	-
Traffic circulation system and risk assessment	-
Landscape Plan	-
Disaster management system and risk assessment	-
Socioeconomic impact assessment	-
Environmental Management Plan	-
Any other issues related to environmental sustainability	-

Brief information of the project by SEAC

PP submitted their application for expansion in earlier Environmental clearance for total plot area of 20798.00 m², FSI area of 50641.85 m², Non FSI area of 74222.80 m² and total BUA of 124864.65 m².

DECISION OF SEAC

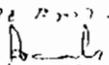
The case was discussed on the basis of the documents submitted and presentation made by the proponent. The Committee also referred the legal opinion of Advocate General, GoM regarding processing the application in light of Judgment by Hon'ble Supreme Court dt. 10.08.2018 in Civil Appeal No. 10854 of 2016.

In view of aforesaid legal opinion, the Committee decided to **recommend rejection** of the proposal for grant of environmental clearance.

Specific Conditions by SEAC:

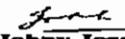
FINAL RECOMMENDATION

SEAC-III have decided to recommend the proposal for rejection subject to above reasons.

 Joy S.Thakur (Secretary SEAC-III)	SEAC Meeting No: 85 Meeting Date: April 12, 2019	Page 54 of 108	Name: Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III)
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904 ANNEXURE-12

186 th meeting of SEIAA	
SEIAA Meeting number: 186 Meeting Date February 6, 2020	
Subject: Environment Clearance for Gangadham Towers by M/s Goel Ganga India Pvt Ltd	
Is a Violation Case: No	
1.Name of Project	M/s Goel Ganga India Pvt Ltd through Shri. Atul Goel
2.Type of institution	Private
3.Name of Project Proponent	Shri. Atul Goel
4.Name of Consultant	NABET Accredited EIA Consultant
5.Type of project	Housing Project
6.New project/expansion in existing project/modernization/diversification in existing project	Amendment in Existing EC
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	EC received vide letter SEAC-III-2015/CR-71/TC-3 dated 17th October 2016
8.Location of the project	S. No. 578/2
9.Taluka	Haveli
10.Village	Bibwewadi
Correspondence Name:	Shri Atul Goel
Room Number:	-
Floor:	3rd Floor
Building Name:	Sanmahu Complex
Road/Street Name:	Bund Garden Road
Locality:	Camp
City:	Pune
11.Whether in Corporation / Municipal / other area	Pune Municipal Corporation (PMC)
12.IOD/IOA/Concession/Plan Approval Number	Sanction Plan Approved by PMC and HRC approval No - CC/0909/2018 Dated 3-7-2018 HRC-dated 9-3-2018 No 9256 IOD/IOA/Concession/Plan Approval Number: Sanction Plan Approved by PMC and HRC approval No - CC/0909/2018 Dated 3-7-2018 HRC-dated 9-3-2018 No 9256 Approved Built-up Area: 124864.65
13.Note on the initiated work (If applicable)	CONSTRUCTION OF A AND B Building is in progress as per EC received • Building A - 15 slab RCC is in progress Area completed -13,401.62 sqm • Building B - 6 th slab RCC is in progress, Area completed - 4710.6 sqm • EWS Building - RCC at Plinth level Area completed -437.94 sqm • Podium Level -4127.95 sqm Area south side 1 st to 4th slab Area North side 1 st to 2nd slabs under construction as on 1st August 2018
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	Not Applicable
15.Total Plot Area (sq. m.)	20,798.00
16.Deductions	1,977.94
17.Net Plot area	18,820.06
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 50,641.85
	b) Non FSI area (sq. m.): 74,222.80
	c) Total BUA area (sq. m.): 124864.65
18 (b).Approved Built up area as per DCR	Approved FSI area (sq. m.): -
	Approved Non FSI area (sq. m.): -
	Date of Approval: 03-07-2018
19.Total ground coverage (m2)	2,447.25
20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	13%
21.Estimated cost of the project	2731625622

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020	Page 1 of 666	 Shri. Johnny Joseph (Chairman SEIAA)
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22. Number of buildings & its configuration

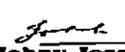
Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)
1	A Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
2	B Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
3	C Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
4	D Building (EWS), 1 number	P+11	35.90
5	E Building (Commercial), 1 number	P+11	35.97
6	Meditation Hall 1	G	4.5
7	Meditation Hall 2	G	4.5
8	Club House	G+1	7.6

23. Number of tenants and shops	Residential: 314 (260 + 54 EWS) Commercial : 22 offices + 2 meditation halls
24. Number of expected residents / users	Residential: 1570 , Commercial: 139
25. Tenant density per hectare	167
26. Height of the building(s)	
27. Right of way (Width of the road from the nearest fire station to the proposed building(s))	30 m wide road (Nearest Fire Station - Main Fire Station Ghorpadi peth)
28. Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	Min. 12 m
29. Existing structure (s) if any	Not Any
30. Details of the demolition with disposal (If applicable)	Not Applicable

31. Production Details

Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable

32. Total Water Requirement

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020	Page 2 of 666	 Shri. Johnny Joseph (Chairman SEIAA)
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Dry season:	Source of water	PMC
	Fresh water (CMD):	155
	Recycled water - Flushing (CMD):	73
	Recycled water - Gardening (CMD):	25
	Swimming pool make up (Cum):	18 (from tanker)
	Total Water Requirement (CMD) :	271
	Fire fighting - Underground water tank(CMD):	300 (Residential + Commercial), 75 (EWS)
	Fire fighting - Overhead water tank(CMD):	20 m3 per building
	Excess treated water	98
Wet season:	Source of water	PMC
	Fresh water (CMD):	155
	Recycled water - Flushing (CMD):	73
	Recycled water - Gardening (CMD):	00
	Swimming pool make up (Cum):	18 (from tanker)
	Total Water Requirement (CMD) :	246
	Fire fighting - Underground water tank(CMD):	300 (Residential + Commercial), 75 (EWS)
	Fire fighting - Overhead water tank(CMD):	20 m3 per building
	Excess treated water	123
Details of Swimming pool (If any)	Dimension Of Swimming pool - • Main pool Size - 27 x 9 x 1.2m (LxWxD). • Baby pool Size - 7 x 9.45 x 0.6m (LxWxD). • Total water requirement- 332 kld • Water requirement for makeup - 10 kld • Details of Plant & Machinery used for treatment of Swimming pool water: Filter, Self Priming pump, • Control panel for pump, Hair and lint strainer, S/F • main drain in white ABS, S/I vacuum point in white • ABS, inlet point in white ABS, overflow grating. Details of quality to be achieved for swimming pool water and parameters to be monitored: pH and Chlorine	

33.Details of Total water consumed

Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)		
	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total
Water Requirement									

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020	Page 3 of 666	 Shri. Johnny Joseph (Chairman SEIAA)
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Fresh water requirement	Not applicable	172	172	Not applicable	17	17	Not applicable	155	155
Domestic	Not applicable	73	73	Not applicable	7	7	Not applicable	66	66
Gardening	Not applicable	25	25	Not applicable	25	25	Not applicable	00	00

34. Rain Water Harvesting (RWH)	Level of the Ground water table:	10 to 13m BGL post monsoon
	Size and no of RWH tank(s) and Quantity:	NA
	Location of the RWH tank(s):	NA
	Quantity of recharge pits:	Total 10 pits
	Size of recharge pits :	1.2 x 1.2 x 2.5 m depth and recharge bore of 15 m depth
	Budgetary allocation (Capital cost) :	22 lakh
	Budgetary allocation (O & M cost) :	0.66 lakh/annum
	Details of UGT tanks if any :	Residential & Commercial: Domestic 223 KLD Flushing 86 KLD Fire 300 KL EWS: Domestic 36 KLD Flushing 12 KLD Fire 75 KL
35. Storm water drainage	Natural water drainage pattern:	As per natural contour
	Quantity of storm water:	2912.74 m3 incremental run-off
	Size of SWD:	650 mm diameter with Slope 1:150
Sewage and Waste water	Sewage generation in KLD:	173 (residential + commercial) & 33 (EWS)
	STP technology:	Residential + Commercial: RMBR, EWS: MBBR
	Capacity of STP (CMD):	2 Nos of STPs, Residential and Commercial: 200 KLD, EWS: 35 KLD
	Location & area of the STP:	As per Master layout
	Budgetary allocation (Capital cost):	Residential + commercial: 55.72 lakh & EWS: 9.75 lakh
	Budgetary allocation (O & M cost):	Residential + commercial: 13.11 lakh/annum & EWS: 5.5 lakh/annum
36. Solid waste Management		

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020	Page 4 of 666	 Shri. Johnny Joseph (Chairman SEIAA)
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Waste generation in the Pre Construction and Construction phase:	Waste generation:	Domestic waste: 50 Kg/day, Construction waste: Quantity of excavation: 33,519 m ³ & quantity to be consumed within site 13,638 m ³ remaining quantity will be disposed as per C&D Rules, 2016
	Disposal of the construction waste debris:	Domestic waste will be handed over to local body and excess excavation material will be disposed as per C&D Rules, 2016
Waste generation in the operation Phase:	Dry waste:	335 kg/day
	Wet waste:	485 kg/day
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	10 kg/day
	Others if any:	NA
Mode of Disposal of waste:	Dry waste:	will be handed over to SWACH
	Wet waste:	Treated within site in Organic waste converter
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	Used as Manure and rest will be handed over to nursery
	Others if any:	E waste will be handed over to authorised agency
Area requirement:	Location(s):	Near Residential and Commercial STP
	Area for the storage of waste & other material:	24.02 sqm
	Area for machinery:	included in above area
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	16.40 lakh
	O & M cost:	3.17 lakh/annum

37. Effluent Characteristics

Serial Number	Parameters	Unit	Inlet Effluent Characteristics	Outlet Effluent Characteristics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

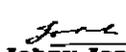
38. Hazardous Waste Details

Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal
1	Not applicable						


Shri. Anil Diggikar (Member Secretary SEIAA)

SEIAA Meeting No: 186 Meeting Date: February 6, 2020

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Shri. Johnny Joseph (Chairman SEIAA)

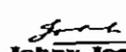
39.Stacks emission Details						
Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases
1	2 X 1010 kVA DG set	HSD	1	5	0.015	500C
2	1 X 160 kVA DG set	HSD	1	5	0.015	500C
3	1 X 40 kVA DG set	HSD	1	5	0.015	500C

40.Details of Fuel to be used				
Serial Number	Type of Fuel	Existing	Proposed	Total
1	HSD	Not applicable	HSD	HSD
41.Source of Fuel		Authorised dealer		
42.Mode of Transportation of fuel to site		by road		

43.Green Belt Development	Total RG area :	1,882.00 sqm
	No of trees to be cut :	NA
	Number of trees to be planted :	250
	List of proposed native trees :	Provided
	Timeline for completion of plantation :	Before completion of project

44.Number and list of trees species to be planted in the ground				
Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance
1	Ailanthus excelsa	Maharukh	36	Deciduous , quick growing, shady tree
2	Mangifera indica	Mango	19	Fruit bearing tree, attract birds
3	Anthocephallus cadamba	Kadamb	13	Shady, large tree, ball shaped flowers
4	Eugenia Jambolana	Jambhul	38	Fruit bearing tree, attract birds
5	Michelia Champaca	Son chafa	81	Medium size evergreen tree, fragrant yellow flower
6	Bauhinia racamosa	Apta	12	Deciduous, drought resistant
7	Saraca indica	Sita Ashok	04	Evergreen tree with rounded crown
8	Nyctanthes arbor-tristis	Prajakta	13	Fragrant flowers
9	Plumeria alba	Chapha	02	Hardy plant,Ornamental plant with fragrant flowers
10	Azadirachta indica	Neem	28	Medicinal properties
11	Syzygium cumini	Jam/ Jambhul	04	Fruit bearing tree, attracts birds
45.Total quantity of plants on ground				

46.Number and list of shrubs and bushes species to be planted in the podium RG:

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020	Page 6 of 666	 Shri. Johnny Joseph (Chairman SEIAA)
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Serial Number	Name	C/C Distance	Area m2
1	Thevetia nerifolia	0.9 m	375
2	Stachytarpheta sp.	0.45 m	125
3	Plumbago zeylanica	0.45 m	125
4	Acorus calamus	0.3 m	62.5
5	Korphad	0.3 m	62.5
6	Tulas	0.3 m	62.5
7	Kanher	0.3 m	250
8	Jaswanda	0.3 m	187.5

47. Energy

Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	40 kW
	DG set as Power back-up during construction phase	125 kVA
	During Operation phase (Connected load):	4805.77 kW
	During Operation phase (Demand load):	1953.31 kW
	Transformer:	• Transformer - A,B,C: 630 KVA X 3 • Transformer - EWS: 150 KVA X 1NO • Transformer - Commercial: 150 KVA X 1NO
	DG set as Power back-up during operation phase:	1010 kVA X 2 nos., 160 kVA X 1 no., 40 kVA X 1 no
	Fuel used:	HSD
	Details of high tension line passing through the plot if any:	NA

48. Energy saving by non-conventional method:

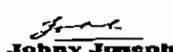
- Auto Timer control for external & Common lighting
- Use of CFL / LED lamps in all public/ common areas.
- Solar powered water heating. & PV Cells
- Electronic V3F Drives for Elevators

49. Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
1	Solar PV & water heating	Timer control, V3F driver lifts

50. Details of pollution control Systems

Source	Existing pollution control system	Proposed to be installed
Sewage	Not applicable	STP
Solid waste	Not applicable	OWC

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020	Page 7 of 666	 Shri. Johnny Joseph (Chairman SEIAA)
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Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Solar PV: 112.5 Lakh, solar water heating: 57.06 lakh
	O & M cost:	Solar PV: 3.98 Lakh/annum, solar water heating: 2.92 lakh/annum

51.Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
1	Air and water	Dust suppression measures & barricading	27.5
2	Socio	Site Safety	21.34
3	Socio	Site Sanitation	5.86
4	Socio	Disinfection	4.94
5	Socio	health check-up	0.60
6	Environmental monitoring	from MoEF&CC Approved Lab	4.68

b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	Sewage	STP 1	55.72	13.11
2	Sewage	STP 2	9.75	5.5
3	Solid waste	OWC	16.4	3.17
4	Storm Water	RWH System	22.00	0.66
5	Green Belt	Landscape development	27.10	5.56
6	Renewable	Solar PV	112.5	3.98
7	Renewable	Solar Water Heating	57.06	2.92
8	Swimming Pool	Swimming Pool	17.96	3.90
9	EHS	Safety training and awareness	11.7	2.3

51.Storage of chemicals (inflamable/explosive/hazardous/toxic substances)

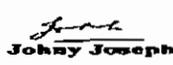
Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

No Information Available

53.Traffic Management

Nos. of the junction to the main road & design of confluence:	1
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 Shri. Anil Diggikar (Member Secretary SELAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020	Page 8 of 666	 Shri. Johny Joseph (Chairman SELAA)
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Parking details:	Number and area of basement:	2 basements having area 17,939.56 sq m
	Number and area of podia:	1 podium having area 8969.78
	Total Parking area:	35,879.12 sq m
	Area per car:	35 sq m for basement and 30 sq m for covered parking
	Area per car:	35 sq m for basement and 30 sq m for covered parking
	Number of 2-Wheelers as approved by competent authority:	738
	Number of 4-Wheelers as approved by competent authority:	1043
	Public Transport:	PMPML Bus stop available
	Width of all Internal roads (m):	12 m internal road
	CRZ/ RRZ clearance obtain, if any:	NA
	Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	None within 10 km
	Category as per schedule of EIA Notification sheet	8 (a) B2
	Court cases pending if any	Spl. Civil Suit no 828/2013 CJSD and First Civit Appeal Number 837/2013 At High Court Mumbai pending for decision. However, these cases are not related to environment.
	Other Relevant Informations	We have obtained previous EC vide letter SEAC-III-2015/CR-71/TC-3 dated 17th October 2016 and construction work on site is in progress as per EC. Now seeking amendment in EC.
	Have you previously submitted Application online on MOEF Website.	No
	Date of online submission	-

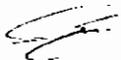
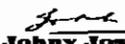
SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Summarised in brief information of Project as below.

Brief information of the project by SEAC

PP submitted their application for expansion in earlier Environmental clearance for total plot area of 20798.00 m², FSI area of 50641.85 m², Non FSI area of 74222.80 m² and total BUA of 124864.65 m².

DECISION OF SEAC

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020	Page 9 of 666	 Shri. Johny Joseph (Chairman SEIAA)
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The case was discussed on the basis of the documents submitted and presentation made by the proponent. The Committee also referred the legal opinion of Advocate General, GoM regarding processing the application in light of Judgment by Hon'ble Supreme Court dt. 10.08.2018 in Civil Appeal No. 10854 of 2016.

In view of aforesaid legal opinion, the Committee decided to **recommend rejection** of the proposal for grant of environmental clearance.

Specific Conditions by SEAC:

SEIAA DECISION

SEAC in the view of litigation pending in the matter referred the proposal to SEIAA for rejection.

M/s.Goel Ganga Developers India Pvt. Ltd. has moved an application to Hon. Supreme Court praying that the main judgment dated 10.08.2018 be clarified to the extent that the appellants on deposit of Rs. 40 Crores may be permitted to carry out other than the project which was not subject matter of the CA no 10854 of 2016 and connected matters.

Hon. Supreme Court of India in its judgment dated 27.01.2020 stated as below-

" The grievance of the appellant is that through 40 crores have been deposited out of the 100 crores ordered by this court the appellant is not being granted clearance for other projects, therefore not in a position to deposit balance 60 crores.

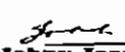
Keeping in view the larger interest on the deposit of 40 crores the appellant may be granted requisite permission in accordance with law and this order will not come in its way. However, as far as project in question is concerned, no further construction can be carried out till the Judgment dated 10.08.2018 is complied with."

In the view of above judgment of Hon. Supreme Court, SEIAA after deliberations decided to refer back the proposal to SEAC for appraisal.

Specific Conditions by SEIAA:

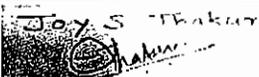
FINAL RECOMMENDATION

SEIAA have decided to refer back the proposal to SEAC due to the above conditions

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 186 Meeting Date: February 6, 2020	Page 10 of 666	 Shri. Johnny Joseph (Chairman SEIAA)
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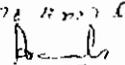
914 ANNEXURE-13

104 SEAC-3 Day 01	
SEAC Meeting number: 104 Meeting Date February 18, 2020	
Subject: Environment Clearance for Gangadham Towers by M/s Goel Ganga India Pvt Ltd	
Is a Violation Case: No	
1.Name of Project	M/s Goel Ganga India Pvt Ltd through Shri. Atul Goel
2.Type of institution	Private
3.Name of Project Proponent	Shri. Atul Goel
4.Name of Consultant	NABET Accredited EIA Consultant
5.Type of project	Housing Project -
6.New project/expansion in existing project/modernization/diversification in existing project	Amendment in Existing EC
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	EC received vide letter SEAC-III-2015/CR-71/TC-3 dated 17th October 2016
8.Location of the project	S. No. 578/2
9.Taluka	Haveli
10.Village	Bibvewadi
Correspondence Name:	Sbri Atul Goel
Room Number:	-
Floor:	3rd Floor
Building Name:	Sanmahu Complex
Road/Street Name:	Bund Garden Road
Locality:	Camp
City:	Pune
11.Whether in Corporation / Municipal / other area	Pune Municipal Corporation (PMC)
12.IOD/IOA/Concession/Plan Approval Number	Sanction Plan Approved by PMC and HRC approval No - CC/0909/2018 Dated 3-7-2018 HRC-dated 9-3-2018 No 9256 IOD/IOA/Concession/Plan Approval Number: Sanction Plan Approved by PMC and HRC approval No - CC/0909/2018 Dated 3-7-2018 HRC-dated 9-3-2018 No 9256 Approved Built-up Area: 124864.65
13.Note on the initiated work (If applicable)	CONSTRUCTION OF A AND B Building is in progress as per EC received • Building A - 15 slab RCC is in progress Area completed -13,401.62 sqm • Building B - 6 th slab RCC is in progress, Area completed - 4710.6 sqm • EWS Building - RCC at Plinth level Area completed -437.94 sqm • Podium Level -4127.95 sqm Area south side 1 st to 4th slab Area North side 1 st to 2nd slabs under construction as on 1st August 2018
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	Not Applicable
15.Total Plot Area (sq. m.)	20,798.00
16.Deductions	1,977.94
17.Net Plot area	18,820.06
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 50,641.85 b) Non FSI area (sq. m.): 74,222.80 c) Total BUA area (sq. m.): 124864.65
18 (b).Approved Built up area as per DCR	Approved FSI area (sq. m.): - Approved Non FSI area (sq. m.): - Date of Approval: 03-07-2018
19.Total ground coverage (m2)	2,447.25
20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	13%
21.Estimated cost of the project	2731625622


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22. Number of buildings & its configuration

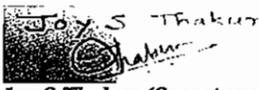
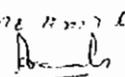
Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)
1	A Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
2	B Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
3	C Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
4	D Building (EWS), 1 number	P+11	35.90
5	E Building (Commercial), 1 number	P+11	35.97
6	Meditation Hall 1	G	4.5
7	Meditation Hall 2	G	4.5
8	Club House	G+1	7.6

23. Number of tenants and shops	Residential: 314 (260 + 54 EWS) Commercial : 22 offices + 2 meditation halls
24. Number of expected residents / users	Residential: 1570 ,Commercial: 139
25. Tenant density per hectare	167
26. Height of the building(s)	
27. Right of way (Width of the road from the nearest fire station to the proposed building(s))	30 m wide road (Nearest Fire Station - Main Fire Station Ghorpadi peth)
28. Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	Min. 12 m
29. Existing structure (s) if any	Not Any
30. Details of the demolition with disposal (If applicable)	Not Applicable

31. Production Details

Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable

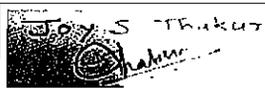
32. Total Water Requirement

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Dry season:	Source of water	PMC
	Fresh water (CMD):	155
	Recycled water - Flushing (CMD):	73
	Recycled water - Gardening (CMD):	25
	Swimming pool make up (Cum):	18 (from tanker)
	Total Water Requirement (CMD) :	271
	Fire fighting - Underground water tank(CMD):	300 (Residential + Commercial), 75 (EWS)
	Fire fighting - Overhead water tank(CMD):	20 m3 per building
	Excess treated water	98
Wet season:	Source of water	PMC
	Fresh water (CMD):	155
	Recycled water - Flushing (CMD):	73
	Recycled water - Gardening (CMD):	00
	Swimming pool make up (Cum):	18 (from tanker)
	Total Water Requirement (CMD) :	246
	Fire fighting - Underground water tank(CMD):	300 (Residential + Commercial), 75 (EWS)
	Fire fighting - Overhead water tank(CMD):	20 m3 per building
	Excess treated water	123
Details of Swimming pool (If any)	<p>Dimension Of Swimming pool -</p> <ul style="list-style-type: none"> • Main pool Size - 27 x 9 x 1.2m (LxWxD). • Baby pool Size - 7 x 9.45 x 0.6m (LxWxD). • Total water requirement- 332 kld • Water requirement for makeup - 10 kld • Details of Plant & Machinery used for treatment of Swimming pool water: Filter, Self Priming pump, • Control panel for pump, Hair and lint strainer, S/F • main drain in white ABS, S/I vacuum point in white • ABS, inlet point in white ABS, overflow grating. <p>Details of quality to be achieved for swimming pool water and parameters to be monitored: pH and Chlorine</p>	

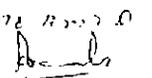
33.Details of Total water consumed

Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)		
	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total
Water Requirement									


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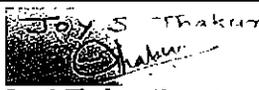
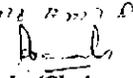
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Fresh water requirement	Not applicable	172	172	Not applicable	17	17	Not applicable	155	155
Domestic	Not applicable	73	73	Not applicable	7	7	Not applicable	66	66
Gardening	Not applicable	25	25	Not applicable	25	25	Not applicable	00	00

34.Rain Water Harvesting (RWH)	Level of the Ground water table:	10 to 13m BGL post monsoon
	Size and no of RWH tank(s) and Quantity:	NA
	Location of the RWH tank(s):	NA
	Quantity of recharge pits:	Total 10 pits
	Size of recharge pits :	1.2 x 1.2 x 2.5 m depth and recharge bore of 15 m depth
	Budgetary allocation (Capital cost) :	22 lakh
	Budgetary allocation (O & M cost) :	0.66 lakh/annum
	Details of UGT tanks if any :	Residential & Commercial: Domestic 223 KLD Flushing 86 KLD Fire 300 KL EWS: Domestic 36 KLD Flushing 12 KLD Fire 75 KL
35.Storm water drainage	Natural water drainage pattern:	As per natural contour
	Quantity of storm water:	2912.74 m3 incremental run-off
	Size of SWD:	650 mm diameter with Slope 1:150
Sewage and Waste water	Sewage generation in KLD:	173 (residential + commercial) & 33 (EWS)
	STP technology:	Residential +Commercial: RMBR, EWS: MBBR
	Capacity of STP (CMD):	2 Nos of STPs, Residential and Commercial: 200 KLD, EWS: 35 KLD
	Location & area of the STP:	As per Master layout
	Budgetary allocation (Capital cost):	Residential + commercial: 55.72 lakh & EWS: 9.75 lakh
	Budgetary allocation (O & M cost):	Residential + commercial: 13.11 lakh/annum & EWS: 5.5 lakh/annum
36.Solid waste Management		

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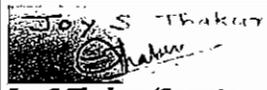
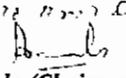
Waste generation in the Pre Construction and Construction phase:	Waste generation:	Domestic waste: 50 Kg/day, Construction waste: Quantity of excavation: 33,519 m ³ & quantity to be consumed within site 13,638 m ³ remaining quantity will be disposed as per C&D Rules, 2016
	Disposal of the construction waste debris:	Domestic waste will be handed over to local body and excess excavation material will be disposed as per C&D Rules, 2016
Waste generation in the operation Phase:	Dry waste:	335 kg/day
	Wet waste:	485 kg/day
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	10 kg/day
	Others if any:	NA
Mode of Disposal of waste:	Dry waste:	will be handed over to SWACH
	Wet waste:	Treated within site in Organic waste converter
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	Used as Manure and rest will be handed over to nursery
	Others if any:	E waste will be handed over to authorised agency
Area requirement:	Location(s):	Near Residential and Commercial STP
	Area for the storage of waste & other material:	24.02 sqm
	Area for machinery:	included in above area
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	16.40 lakh
	O & M cost:	3.17 lakh/annum

37. Effluent Characteristics

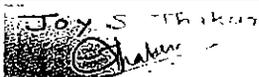
Serial Number	Parameters	Unit	Inlet Effluent Characteristics	Outlet Effluent Characteristics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

38. Hazardous Waste Details

Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal
1	Not applicable						

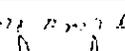
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39.Stacks emission Details						
Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases
1	2 X 1010 kVA DG set	HSD	1	5	0.015	500C
2	1 X 160 kVA DG set	HSD	1	5	0.015	500C
3	1 X 40 kVA DG set	HSD	1	5	0.015	500C
40.Details of Fuel to be used						
Serial Number	Type of Fuel	Existing	Proposed	Total		
1	HSD	Not applicable	HSD	HSD		
41.Source of Fuel		Authorised dealer				
42.Mode of Transportation of fuel to site		by road				
43.Green Belt Development	Total RG area :	1,882.00 sqm				
	No of trees to be cut :	NA				
	Number of trees to be planted :	250				
	List of proposed native trees :	Provided				
	Timeline for completion of plantation :	Before completion of project				
44.Number and list of trees species to be planted in the ground						
Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance		
1	Ailanthus excelsa	Maharukh	36	Deciduous , quick growing, shady tree		
2	Mangifera indica	Mango	19	Fruit bearing tree, attract birds		
3	Anthocephallus cadamba	Kadamb	13	Shady, large tree, ball shaped flowers		
4	Eugenia Jambolana	Jambhul	38	Fruit bearing tree, attract birds		
5	Michelia Champaca	Son chafa	81	Medium size evergreen tree, fragrant yellow flower		
6	Bauhinia racamosa	Apta	12	Deciduous, drought resistant		
7	Saraca indica	Sita Ashok	04	Evergreen tree with rounded crown		
8	Nyctanthes arbor-tristis	Prajakta	13	Fragrant flowers		
9	Plumeria alba	Chapha	02	Hardy plant,Ornamental plant with fragrant flowers		
10	Azadirachta indica	Neem	28	Medicinal properties		
11	Syzygium cumini	Jam/ Jambhul	04	Fruit bearing tree, attracts birds		
45.Total quantity of plants on ground						
46.Number and list of shrubs and bushes species to be planted in the podium RG:						


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Serial Number	Name	C/C Distance	Area m2
1	Thevetia nerifolia	0.9 m	375
2	Stachytarpheta sp.	0.45 m	125
3	Plumbago zeylanica	0.45 m	125
4	Acorus calamus	0.3 m	62.5
5	Korphad	0.3 m	62.5
6	Tulas	0.3 m	62.5
7	Kanher	0.3 m	250
8	Jaswanda	0.3 m	187.5

47. Energy

Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	40 kW
	DG set as Power back-up during construction phase	125 kVA
	During Operation phase (Connected load):	4805.77 kW
	During Operation phase (Demand load):	1953.31 kW
	Transformer:	• Transformer - A,B,C: 630 KVA X 3 • Transformer - EWS: 150 KVA X 1NO • Transformer - Commercial: 150 KVA X 1NO
	DG set as Power back-up during operation phase:	1010 kVA X 2 nos., 160 kVA X 1 no., 40 kVA X 1 no
	Fuel used:	HSD
	Details of high tension line passing through the plot if any:	NA

48. Energy saving by non-conventional method:

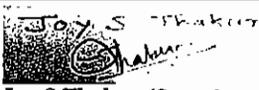
- Auto Timer control for external & Common lighting
- Use of CFL / LED lamps in all public/ common areas.
- Solar powered water heating. & PV Cells
- Electronic V3F Drives for Elevators

49. Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
1	Solar PV & water heating	Timer control, V3F driver lifts

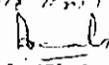
50. Details of pollution control Systems

Source	Existing pollution control system	Proposed to be installed
Sewage	Not applicable	STP
Solid waste	Not applicable	OWC


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Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Solar PV: 112.5 Lakh, solar water heating: 57.06 lakh
	O & M cost:	Solar PV: 3.98 Lakh/annum, solar water heating: 2.92 lakh/annum

51.Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
1	Air and water	Dust suppression measures & barricading	27.5
2	Socio	Site Safety	21.34
3	Socio	Site Sanitation	5.86
4	Socio	Disinfection	4.94
5	Socio	health check-up	0.60
6	Environmental monitoring	from MoEF&CC Approved Lab	4.68

b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	Sewage	STP 1	55.72	13.11
2	Sewage	STP 2	9.75	5.5
3	Solid waste	OWC	16.4	3.17
4	Storm Water	RWH System	22.00	0.66
5	Green Belt	Landscape development	27.10	5.56
6	Renewable	Solar PV	112.5	3.98
7	Renewable	Solar Water Heating	57.06	2.92
8	Swimming Pool	Swimming Pool	17.96	3.90
9	EHS	Safety training and awareness	11.7	2.3

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

No Information Available

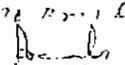
53.Traffic Management

Nos. of the junction to the main road & design of confluence:	1
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Parking details:	Number and area of basement:	2 basements having area 17,939.56 sq m
	Number and area of podia:	1 podium having area 8969.78
	Total Parking area:	35,879.12 sq m
	Area per car:	35 sq m for basement and 30 sq m for covered parking
	Area per car:	35 sq m for basement and 30 sq m for covered parking
	Number of 2-Wheelers as approved by competent authority:	738
	Number of 4-Wheelers as approved by competent authority:	1043
	Public Transport:	PMPML Bus stop available
	Width of all Internal roads (m):	12 m internal road
CRZ/ RRZ clearance obtain, if any:	NA	
Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	None within 10 km	
Category as per schedule of EIA Notification sheet	8 (a) B2	
Court cases pending if any	Spl. Civil Suit no 828/2013 CJSD and First Civit Appeal Number 837/2013 At High Court Mumbai pending for decision. However, these cases are not related to environment.	
Other Relevant Informations	We have obtained previous EC vide letter SEAC-III-2015/CR-71/TC-3 dated 17th October 2016 and construction work on site is in progress as per EC. Now seeking amendment in EC.	
Have you previously submitted Application online on MOEF Website.	No	
Date of online submission	-	

SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Environmental Impacts of the project	-
Water Budget	-
Waste Water Treatment	-
Drainage pattern of the project	-
Ground water parameters	-

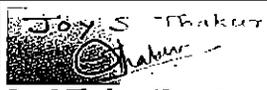

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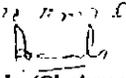
Name: *Kale Anil D*
Signature: *Anil Kale*
Shri. Anil Kale (Chairman
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Solid Waste Management	-
Air Quality & Noise Level issues	-
Energy Management	-
Traffic circulation system and risk assessment	-
Landscape Plan	-
Disaster management system and risk assessment	-
Socioeconomic impact assessment	-
Environmental Management Plan	-
Any other issues related to environmental sustainability	-
Brief information of the project by SEAC	


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PP submitted their application for prior Environmental clearance for total plot area of 20798.00 m², BUA of 124864.65 Sq. Mtrs and FSI area of 50641.85 m² and Non FSI area of 74222.80 m².

The building configuration of the proposal is as below:

A Building: 1 number :B1+B2+P1+P2+Podium+26 : Height 99.90 m

B Building: 1 number : B1+B2+P1+P2+Podium+26 : Height 99.90 m

C Building: 1 number : B1+B2+P1+P2+Podium+26 : Height 99.90 m

D Building (EWS) 1 number : P+11, Height 35.90 m

E Building (Commercial) 1 number: P+11 : Height 35.97 m

Meditation Hall 1: G, 4.5 m

Meditation Hall 2 : G, 4.5 m

Club House G+1 : 7.6 m

The Committee noted the minutes of 186th SEIAA meeting dt.06.02.2020 as below:

"SEAC in the view of litigation pending in the matter referred the proposal to SEIAA for rejection.

M/s.Goel Ganga Developers India Pvt. Ltd, has moved an application to Hon. Supreme Court praying that the main judgment dated 10.08.2018 be clarified to the extent that the appellants on deposit of Rs. 40 Crores may be permitted to carry out other than the project which was not subject matter of the CA no 10854 of 2016 and connected matters.

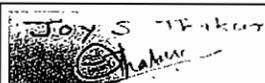
Hon. Supreme Court of India in its judgment dated 27.01.2020 stated as below-

" The grievance of the appellant is that through 40 crores have been deposited out of the 100 crores ordered by this court the appellant is not being granted clearance for other projects, therefore not in a position to deposit balance 60 crores.

Keeping in view the larger interest on the deposit of 40 crores the appellant may be granted requisite permission in accordance with law and this order will not come in its way. However, as far as project in question is concerned, no further construction can be carried out till the judgment dated 10.08.2018 is complied with."

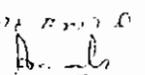
In the view of above judgment of Hon. Supreme Court, SEIAA after deliberations decided to refer back the proposal to SEAC for appraisal."

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a)B2.


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DECISION OF SEAC

SEAC decided to **recommend** the proposal for prior environmental Clearance subject to final outcome of the Civil Appeal no 10854 of 2016 and connected matters at Hon'ble Supreme Court .

Specific Conditions by SEAC:

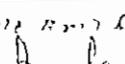
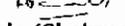
FINAL RECOMMENDATION

SEAC-III have decided to recommend the proposal to SEIAA for Prior Environmental clearance subject to above conditions


 Joy S.Thakur (Secretary
 SEAC-III)

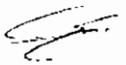
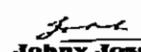
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Name: 
 Signature: 
 Shri. Anil Kale (Chairman
 SEAC-III)

926 ANNEXURE-14

195 th Meeting of SEIAA	
SEIAA Meeting number: 195 Meeting Date March 14, 2020	
Subject: Environment Clearance for Gangadham Towers by M/s Goel Ganga India Pvt Ltd	
Is a Violation Case: No	
1.Name of Project	M/s Goel Ganga India Pvt Ltd through Shri. Atul Goel
2.Type of institution	Private
3.Name of Project Proponent	Shri. Atul Goel
4.Name of Consultant	NABET Accredited EIA Consultant
5.Type of project	Housing Project
6.New project/expansion in existing project/modernization/diversification in existing project	Amendment in Existing EC
7.If expansion/diversification, whether environmental clearance has been obtained for existing project	EC received vide letter SEAC-III-2015/CR-71/TC-3 dated 17th October 2016
8.Location of the project	S. No. 578/2
9.Taluka	Haveli
10.Village	Bibvewadi
Correspondence Name:	Shri Atul Goel
Room Number:	-
Floor:	3rd Floor
Building Name:	Sanmahu Complex
Road/Street Name:	Bund Garden Road
Locality:	Camp
City:	Pune
11.Whether in Corporation / Municipal / other area	Pune Municipal Corporation (PMC)
12.IOD/IOA/Concession/Plan Approval Number	Sanction Plan Approved by PMC and HRC approval No - CC/0909/2018 Dated 3-7-2018 HRC-dated 9-3-2018 No 9256 IOD/IOA/Concession/Plan Approval Number: Sanction Plan Approved by PMC and HRC approval No - CC/0909/2018 Dated 3-7-2018 HRC-dated 9-3-2018 No 9256 Approved Built-up Area: 124864.65
13.Note on the initiated work (If applicable)	CONSTRUCTION OF A AND B Building is in progress as per EC received • Building A - 15 slab RCC is in progress Area completed -13,401.62 sqm • Building B - 6 th slab RCC is in progress, Area completed - 4710.6 sqm • EWS Building - RCC at Plinth level Area completed -437.94 sqm • Podium Level -4127.95 sqm Area south side 1 st to 4th slab Area North side 1 st to 2nd slabs under construction as on 1st August 2018
14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable)	Not Applicable
15.Total Plot Area (sq. m.)	20,798.00
16.Deductions	1,977.94
17.Net Plot area	18,820.06
18 (a).Proposed Built-up Area (FSI & Non-FSI)	a) FSI area (sq. m.): 50,641.85
	b) Non FSI area (sq. m.): 74,222.80
	c) Total BUA area (sq. m.): 124864.65
18 (b).Approved Built up area as per DCR	Approved FSI area (sq. m.): -
	Approved Non FSI area (sq. m.): -
	Date of Approval: 03-07-2018
19.Total ground coverage (m2)	2,447.25
20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky)	13%
21.Estimated cost of the project	2731625622

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22. Number of buildings & its configuration

Serial number	Building Name & number	Number of floors	Height of the building (Mtrs)
1	A Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
2	B Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
3	C Building, 1 number	B1+B2+P1+P2+Podium+26	99.90
4	D Building (EWS), 1 number	P+11	35.90
5	E Building (Commercial), 1 number	P+11	35.97
6	Meditation Hall 1	G	4.5
7	Meditation Hall 2	G	4.5
8	Club House	G+1	7.6

23. Number of tenants and shops	Residential: 314 (260 + 54 EWS) Commercial : 22 offices + 2 meditation halls
24. Number of expected residents / users	Residential: 1570 ,Commercial: 139
25. Tenant density per hectare	167
26. Height of the building(s)	
27. Right of way (Width of the road from the nearest fire station to the proposed building(s))	30 m wide road (Nearest Fire Station - Main Fire Station Ghorpadi peth)
28. Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation	Min. 12 m
29. Existing structure (s) if any	Not Any
30. Details of the demolition with disposal (If applicable)	Not Applicable

31. Production Details

Serial Number	Product	Existing (MT/M)	Proposed (MT/M)	Total (MT/M)
1	Not applicable	Not applicable	Not applicable	Not applicable

32. Total Water Requirement

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 195 Meeting Date: March 14, 2020	Page 135 of 534	 Shri. Johnny Joseph (Chairman SEIAA)
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Dry season:	Source of water	PMC
	Fresh water (CMD):	155
	Recycled water - Flushing (CMD):	73
	Recycled water - Gardening (CMD):	25
	Swimming pool make up (Cum):	18 (from tanker)
	Total Water Requirement (CMD) :	271
	Fire fighting - Underground water tank(CMD):	300 (Residential + Commercial), 75 (EWS)
	Fire fighting - Overhead water tank(CMD):	20 m3 per building
	Excess treated water	98
Wet season:	Source of water	PMC
	Fresh water (CMD):	155
	Recycled water - Flushing (CMD):	73
	Recycled water - Gardening (CMD):	00
	Swimming pool make up (Cum):	18 (from tanker)
	Total Water Requirement (CMD) :	246
	Fire fighting - Underground water tank(CMD):	300 (Residential + Commercial), 75 (EWS)
	Fire fighting - Overhead water tank(CMD):	20 m3 per building
	Excess treated water	123
Details of Swimming pool (If any)	<p>Dimension Of Swimming pool -</p> <ul style="list-style-type: none"> • Main pool Size - 27 x 9 x 1.2m (LxWxD). • Baby pool Size - 7 x 9.45 x 0.6m (LxWxD). • Total water requirement- 332 kld • Water requirement for makeup - 10 kld • Details of Plant & Machinery used for treatment of Swimming pool water: Filter, Self Priming pump, • Control panel for pump, Hair and lint strainer, S/F • main drain in white ABS, S/I vacuum point in white • ABS, inlet point in white ABS, overflow grating. <p>Details of quality to be achieved for swimming pool water and parameters to be monitored: pH and Chlorine</p>	

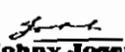
33.Details of Total water consumed

Particulars	Consumption (CMD)			Loss (CMD)			Effluent (CMD)		
	Existing	Proposed	Total	Existing	Proposed	Total	Existing	Proposed	Total
Water Requirement									


Shri. Anil Diggikar (Member Secretary SEIAA)

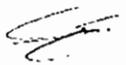
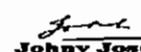
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Fresh water requirement	Not applicable	172	172	Not applicable	17	17	Not applicable	155	155
Domestic	Not applicable	73	73	Not applicable	7	7	Not applicable	66	66
Gardening	Not applicable	25	25	Not applicable	25	25	Not applicable	00	00

34. Rain Water Harvesting (RWH)	Level of the Ground water table:	10 to 13m BGL post monsoon
	Size and no of RWH tank(s) and Quantity:	NA
	Location of the RWH tank(s):	NA
	Quantity of recharge pits:	Total 10 pits
	Size of recharge pits :	1.2 x 1.2 x 2.5 m depth and recharge bore of 15 m depth
	Budgetary allocation (Capital cost) :	22 lakh
	Budgetary allocation (O & M cost) :	0.66 lakh/annum
	Details of UGT tanks if any :	Residential & Commercial: Domestic 223 KLD Flushing 86 KLD Fire 300 KL EWS: Domestic 36 KLD Flushing 12 KLD Fire 75 KL
35. Storm water drainage	Natural water drainage pattern:	As per natural contour
	Quantity of storm water:	2912.74 m3 incremental run-off
	Size of SWD:	650 mm diameter with Slope 1:150
Sewage and Waste water	Sewage generation in KLD:	173 (residential + commercial) & 33 (EWS)
	STP technology:	Residential +Commercial: RMBR, EWS: MBBR
	Capacity of STP (CMD):	2 Nos of STPs, Residential and Commercial: 200 KLD, EWS: 35 KLD
	Location & area of the STP:	As per Master layout
	Budgetary allocation (Capital cost):	Residential + commercial: 55.72 lakh & EWS: 9.75 lakh
	Budgetary allocation (O & M cost):	Residential + commercial: 13.11 lakh/annum & EWS: 5.5 lakh/annum
36. Solid waste Management		

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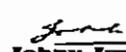
Waste generation in the Pre Construction and Construction phase:	Waste generation:	Domestic waste: 50 Kg/day, Construction waste: Quantity of excavation: 33,519 m ³ & quantity to be consumed within site 13,638 m ³ remaining quantity will be disposed as per C&D Rules, 2016
	Disposal of the construction waste debris:	Domestic waste will be handed over to local body and excess excavation material will be disposed as per C&D Rules, 2016
Waste generation in the operation Phase:	Dry waste:	335 kg/day
	Wet waste:	485 kg/day
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	10 kg/day
	Others if any:	NA
Mode of Disposal of waste:	Dry waste:	will be handed over to SWACH
	Wet waste:	Treated within site in Organic waste converter
	Hazardous waste:	NA
	Biomedical waste (If applicable):	NA
	STP Sludge (Dry sludge):	Used as Manure and rest will be handed over to nursery
	Others if any:	E waste will be handed over to authorised agency
Area requirement:	Location(s):	Near Residential and Commercial STP
	Area for the storage of waste & other material:	24.02 sqm
	Area for machinery:	included in above area
Budgetary allocation (Capital cost and O&M cost):	Capital cost:	16.40 lakh
	O & M cost:	3.17 lakh/annum

37. Effluent Characteristics

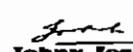
Serial Number	Parameters	Unit	Inlet Effluent Characteristics	Outlet Effluent Characteristics	Effluent discharge standards (MPCB)
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable
Amount of effluent generation (CMD):		Not applicable			
Capacity of the ETP:		Not applicable			
Amount of treated effluent recycled :		Not applicable			
Amount of water send to the CETP:		Not applicable			
Membership of CETP (if require):		Not applicable			
Note on ETP technology to be used		Not applicable			
Disposal of the ETP sludge		Not applicable			

38. Hazardous Waste Details

Serial Number	Description	Cat	UOM	Existing	Proposed	Total	Method of Disposal
1	Not applicable						

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39.Stacks emission Details						
Serial Number	Section & units	Fuel Used with Quantity	Stack No.	Height from ground level (m)	Internal diameter (m)	Temp. of Exhaust Gases
1	2 X 1010 kVA DG set	HSD	1	5	0.015	500C
2	1 X 160 kVA DG set	HSD	1	5	0.015	500C
3	1 X 40 kVA DG set	HSD	1	5	0.015	500C
40.Details of Fuel to be used						
Serial Number	Type of Fuel	Existing	Proposed	Total		
1	HSD	Not applicable	HSD	HSD		
41.Source of Fuel		Authorised dealer				
42.Mode of Transportation of fuel to site		by road				
43.Green Belt Development	Total RG area :	1,882.00 sqm				
	No of trees to be cut :	NA				
	Number of trees to be planted :	250				
	List of proposed native trees :	Provided				
	Timeline for completion of plantation :	Before completion of project				
44.Number and list of trees species to be planted in the ground						
Serial Number	Name of the plant	Common Name	Quantity	Characteristics & ecological importance		
1	Ailanthus excelsa	Maharukh	36	Deciduous , quick growing, shady tree		
2	Mangifera indica	Mango	19	Fruit bearing tree, attract birds		
3	Anthocephallus cadamba	Kadamb	13	Shady, large tree, ball shaped flowers		
4	Eugenia Jambolana	Jambhul	38	Fruit bearing tree, attract birds		
5	Michelia Champaca	Son chafa	81	Medium size evergreen tree, fragrant yellow flower		
6	Bauhinia racamosa	Apta	12	Deciduous, drought resistant		
7	Saraca indica	Sita Ashok	04	Evergreen tree with rounded crown		
8	Nyctanthes arbor-tristis	Prajakta	13	Fragrant flowers		
9	Plumeria alba	Chapha	02	Hardy plant,Ornamental plant with fragrant flowers		
10	Azadirachta indica	Neem	28	Medicinal properties		
11	Syzygium cumini	Jam/ Jambhul	04	Fruit bearing tree, attracts birds		
45.Total quantity of plants on ground						
46.Number and list of shrubs and bushes species to be planted in the podium RG:						

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Serial Number	Name	C/C Distance	Area m2
1	Thevetia nerifolia	0.9 m	375
2	Stachytarpheta sp.	0.45 m	125
3	Plumbago zeylanica	0.45 m	125
4	Acorus calamus	0.3 m	62.5
5	Korphad	0.3 m	62.5
6	Tulas	0.3 m	62.5
7	Kanher	0.3 m	250
8	Jaswanda	0.3 m	187.5

47. Energy

Power requirement:	Source of power supply :	MSEDCL
	During Construction Phase: (Demand Load)	40 kW
	DG set as Power back-up during construction phase	125 kVA
	During Operation phase (Connected load):	4805.77 kW
	During Operation phase (Demand load):	1953.31 kW
	Transformer:	• Transformer - A,B,C: 630 KVA X 3 • Transformer - EWS: 150 KVA X 1NO • Transformer - Commercial: 150 KVA X 1NO
	DG set as Power back-up during operation phase:	1010 kVA X 2 nos., 160 kVA X 1 no., 40 kVA X 1 no
	Fuel used:	HSD
	Details of high tension line passing through the plot if any:	NA

48. Energy saving by non-conventional method:

- Auto Timer control for external & Common lighting
- Use of CFL / LED lamps in all public/ common areas.
- Solar powered water heating. & PV Cells
- Electronic V3F Drives for Elevators

49. Detail calculations & % of saving:

Serial Number	Energy Conservation Measures	Saving %
1	Solar PV & water heating	Timer control, V3F driver lifts

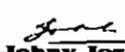
50. Details of pollution control Systems

Source	Existing pollution control system	Proposed to be installed
Sewage	Not applicable	STP
Solid waste	Not applicable	OWC


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Budgetary allocation (Capital cost and O&M cost):	Capital cost:	Solar PV: 112.5 Lakh, solar water heating: 57.06 lakh
	O & M cost:	Solar PV: 3.98 Lakh/annum, solar water heating: 2.92 lakh/annum

51.Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

Serial Number	Attributes	Parameter	Total Cost per annum (Rs. In Lacs)
1	Air and water	Dust suppression measures & barricading	27.5
2	Socio	Site Safety	21.34
3	Socio	Site Sanitation	5.86
4	Socio	Disinfection	4.94
5	Socio	health check-up	0.60
6	Environmental monitoring	from MoEF&CC Approved Lab	4.68

b) Operation Phase (with Break-up):

Serial Number	Component	Description	Capital cost Rs. In Lacs	Operational and Maintenance cost (Rs. in Lacs/yr)
1	Sewage	STP 1	55.72	13.11
2	Sewage	STP 2	9.75	5.5
3	Solid waste	OWC	16.4	3.17
4	Storm Water	RWH System	22.00	0.66
5	Green Belt	Landscape development	27.10	5.56
6	Renewable	Solar PV	112.5	3.98
7	Renewable	Solar Water Heating	57.06	2.92
8	Swimming Pool	Swimming Pool	17.96	3.90
9	EHS	Safety training and awareness	11.7	2.3

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

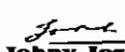
Description	Status	Location	Storage Capacity in MT	Maximum Quantity of Storage at any point of time in MT	Consumption / Month in MT	Source of Supply	Means of transportation
Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable

52.Any Other Information

No Information Available

53.Traffic Management

Nos. of the junction to the main road & design of confluence:	1
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Parking details:	Number and area of basement:	2 basements having area 17,939.56 sq m
	Number and area of podia:	1 podium having area 8969.78
	Total Parking area:	35,879.12 sq m
	Area per car:	35 sq m for basement and 30 sq m for covered parking
	Area per car:	35 sq m for basement and 30 sq m for covered parking
	Number of 2-Wheelers as approved by competent authority:	738
	Number of 4-Wheelers as approved by competent authority:	1043
	Public Transport:	PMPML Bus stop available
	Width of all Internal roads (m):	12 m internal road
	CRZ/ RRZ clearance obtain, if any:	NA
	Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries	None within 10 km
	Category as per schedule of EIA Notification sheet	8 (a) B2
	Court cases pending if any	Spl. Civil Suit no 828/2013 CJSJ and First Civit Appeal Number 837/2013 At High Court Mumbai pending for decision. However, these cases are not related to environment.
	Other Relevant Informations	We have obtained previous EC vide letter SEAC-III-2015/CR-71/TC-3 dated 17th October 2016 and construction work on site is in progress as per EC. Now seeking amendment in EC.
	Have you previously submitted Application online on MOEF Website.	No
	Date of online submission	-

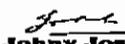
SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Summarised in brief information of Project as below.

Brief information of the project by SEAC

PP submitted their application for expansion in earlier Environmental clearance for total plot area of 20798.00 m², FSI area of 50641.85 m², Non FSI area of 74222.80 m² and total BUA of 124864.65 m².

DECISION OF SEAC

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 195 Meeting Date: March 14, 2020	Page 142 of 534	 Shri. Johnny Joseph (Chairman SEIAA)
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The case was discussed on the basis of the documents submitted and presentation made by the proponent. The Committee also referred the legal opinion of Advocate General, GoM regarding processing the application in light of Judgment by Hon'ble Supreme Court dt. 10.08.2018 in Civil Appeal No. 10854 of 2016.

In view of aforesaid legal opinion, the Committee decided to **recommend rejection** of the proposal for grant of environmental clearance.

Brief History

SEAC in the view of litigation pending in the matter referred the proposal to SEIAA for rejection.

M/s.Goel Ganga Developers India Pvt. Ltd. has moved an application to Hon. Supreme Court praying that the main judgment dated 10.08.2018 be clarified to the extent that the appellants on deposit of Rs. 40 Crores may be permitted to carry out other than the project which was not subject matter of the CA no 10854 of 2016 and connected matters.

Hon. Supreme Court of India in its judgment dated 27.01.2020 stated as below-

" The grievance of the appellant is that through 40 crores have been deposited out of the 100 crores ordered by this court the appellant is not being granted clearance for other projects, therefore not in a position to deposit balance 60 crores.

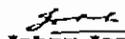
Keeping in view the larger interest on the deposit of 40 crores the appellant may be granted requisite permission in accordance with law and this order will not come in its way. However, as far as project in question is concerned, no further construction can be carried out till the Judgment dated 10.08.2018 is complied with."

In the view of above judgment of Hon. Supreme Court, SEIAA after deliberations decided to refer back the proposal to SEAC for appraisal.

Specific Conditions by SEAC:

- 1) This Environmental Clearance subject to final outcome of the Civil Appeal no 10854 of 2016 and connected matters at Hon'ble Supreme Court.
- 2) PP to upload revised CFO NOC.
- 3) PP to ensure that CER plan gets approved from Municipal Commissioner.
- 4) PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF& CC vide F.No.22-34/2018-IA.III dt.04.01.2019.
- 5) SEIAA decided to grant EC for - FSI: 50641.85 m2, Non-FSI: 74222.80 m2 and Total BUA: 124864.65 m2 (Plan Approval no-CC/0909/18, dated-03.07.2018)

SEIAA DECISION

 Shri. Anil Diggikar (Member Secretary SEIAA)	SEIAA Meeting No: 195 Meeting Date: March 14, 2020	Page 143 of 534	 Shri. Johnny Joseph (Chairman SEIAA)
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Proposal was recommended in 104th meeting of SEAC-3 for total plot area of 20798.00 m², BUA of 124864.65 Sq. Mtrs and FSI area of 50641.85 m² and Non FSI area of 74222.80 m².

SEIAA decided to grant EC for - FSI: 50641.85 m², Non-FSI: 74222.80 m² and Total BUA: 124864.65 m² (Plan Approval no-CC/0909/18, dated-03.07.2018)

SEIAA decided to grant EC subject to following conditions-

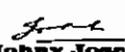
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2. 2.PP to upload revised CFO NOC.
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Specific Conditions by SEIAA:

- 1) This Environmental Clearance subject to final outcome of the Civil Appeal no 10854 of 2016 and connected matters at Hon'ble Supreme Court.
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- 5) SEIAA decided to grant EC for - FSI: 50641.85 m², Non-FSI: 74222.80 m² and Total BUA: 124864.65 m² (Plan Approval no-CC/0909/18, dated-03.07.2018)

FINAL RECOMMENDATION

SEIAA have decided to grant the proposal for Prior Environmental Clearance subject to above conditions

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